



Before the Hon'ble National Green Tribunal,
Principal Bench, New Delhi
O.A. No. 200 of 2014

In the matter of:

M.C. Mehta ----- Applicant

Versus

Union of India & Ors ----- Respondents

**Compliance Affidavit on behalf of State of Uttarakhand
(As on 31.12.2020)**

I, Om Prakash S/o Late Anil Prasad, aged about 58 years, presently posted as Chief Secretary, Government of Uttarakhand, do hereby solemnly affirm on oath as under: -

2. That in my above-mentioned official capacity, I am acquainted with the facts and circumstances of the present matter based on record and information made available by the concerned departments, as such I am competent to file the present compliance affidavit on behalf of the State of Uttarakhand in the above mentioned matter.
3. That with reference to the Original Application no. 10 of 2015 and Original Application no. 200 of 2014 with regard to prevention of pollution of river Ganga, this Hon'ble Tribunal was pleased to pass the judgment and order on 10.12.2015 and also issued several directions from time to time through subsequent orders.
4. That after hearing the matter on 13.08.2020, this Hon'ble Tribunal was pleased to pass the following directions in relation to the State of Uttarakhand;

"IX. Observations and Directions:

41. *"In View of the above, further steps on the light of earlier orders of the Tribunal, including the order dated 18.12.2019 need to be taken and monitored at the level of Chief Secretaries of the States. In terms of order of this Tribunal in OA 673/2018, River Rejuvenation Committees (RRCs) have been constituted in all the States having polluted river*



Om

stretches. Their working is to be monitored by Chief Secretaries periodically. There is also monitoring by the ministry of Jal Shakti. As reported by the Oversight Committee constituted by this Tribunal for U.P., such monitoring is essential but is not taking place. The Position is not clear for the States of Jharkhand, Bihar and W.B. It is difficult to say that the monitoring at the level of Chief Secretaries is taking place in the said States. This needs to be ensured. There is no appearance before this Tribunal for the said States which obstructs this Tribunal from verifying important information. We Wish the States had taken the matter with more seriousness instead of neglecting it in this manner.

We also feel that there should be periodic joint meetings of the Chief Secretaries of the concerned States to consider vital issues like pooling of human resources and sharing best practices for rejuvenation of Ganga, particularly preventing discharge of sewage and other pollutants therein directly or in its tributaries or drains connected thereto. There is need to take a holistic approach of treating river Ganga as a single entity and eco-system which requires pooling of fiscal resources by different stakeholders. Project of making Ganga pollution free needs serious attention of all States at highest levels. Joint meetings of concerned Chief Secretaries can be convened by the NMCG and Secretary Jal Shakti. Already, this Tribunal has directed interaction by the Ministry of Jal Shakti (MoJS) and CPCB with all States on the subject of pollution of rivers and ensuring that no pollutants are discharged in river bodies. NMCG also can join such monitoring. There are operative action plans prepared by RRCs. The action plans supposedly aim at **achieving norms of water quality upto bathing standards by suitably reducing the levels of BOD and Faecal Coliform and taking other steps.** The RRCs may consider availing of CSR schemes by involving the willing corporate entities and entrusting particular stretches to particular entities to the extent viable. As already directed, the specified flood plain zone s need to be handed over to the Forest Department for plantations for which CAMPA funds can also be utilized. The Forest Department may also explore



community involvement in restoration and development projects, including raising of plantations, developing bio-diversity parks and artificial wet lands. Utilization of MGNREGA funds also need to be considered, a part from other sources of funding. We direct the NMCG and Secretary Jal Shakti to convene a meeting of concerned Chief Secretaries after clearly identifying action points needing focus under relevant heads and notifying to the Chief Secretaries within two weeks. NMCG can be the nodal agency and CPCB may also join. The Chief Secretaries may compile their respective feedback and have an effective interaction and joint discussion."

5. That after hearing the matter on 18.12.2019, this Hon'ble Tribunal was pleased to pass the following directions in relation to the State of Uttarakhand;

"As already directed vide order dated 22.08.2019, timely completion of all projects relating to sewage treatment be ensured i.e. by 31.06.2020 in respect of ongoing projects and by 31.12.2020 in respect of others failing which compensation has to be paid in terms of the said order, apart from action against the erring officers. Till then, to avoid untreated sewage being discharged directly into Ganga, interim remedial measures have to be adopted and for the default after 01.11.2019 compensation has to be deposited in terms of order dated 22.08.2019. CPCB may take necessary calculation within one month from today and raise demands with the Chief Secretaries of all the concerned States which may be compiled within one month from the date of such demand failing which accountability will be the Chief Secretaries personally.

- ii. NMCG and concerned States - Uttarakhand, UP, Jharkhand, Bihar and West Bengal may take further steps as per directions already issued for
- a) Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.
 - b) Utilization of treated sewage, use of sludge as a manure and septage management.



Om

- c) Demarcation of flood plain zones and preventing encroachments thereof.
- d) Maintenance of e-flow.
- e) Preventing dumping of solid and other waste in and around Ganga.
- f) Clearing old legacy waste dump sites.
- g) Preventing and regulating illegal sand mining.
- h) Steps for conservation of groundwater particularly with reference to critical, semi-critical and over-exploited areas.
- i) Restoration of water bodies.
- j) Monitoring and displaying of water quality.
- k) Taking action against polluters by way of recovering compensation for restoration of the damage to the environment.
- l) Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms.
- m) Public awareness and involvement for prevention and control of pollution of Ganga.
- n) Regulating activities on and around river Ganga including ghats and other establishments.
- o) Afforestation and setting up of biodiversity parks.
- p) CPCB and SPCB may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain.
- q) Any others directions covered by earlier orders of this Tribunal.

iii. CPCB may take further actions to finalize and circulate Guidelines for Biodiversity parks expeditiously which may be complied with by the concerned States and Status of compliance included in the reports to be filed before this Tribunal.

iv. Apart from the Chief Secretaries, the progress may be monitored by the Monitoring Committee constituted in the State of UP vide order dated 21.10.2019 in O.A. No. 670/2018, by Justice U.C.Dhyani in the State of Uttarakhand and in such manner as may be laid down by the Chief



[Handwritten signature]

Secretaries in the States of Jharkhand, Bihar and West Bengal in the light of discussion in para 27 above."

5.1 Monitoring Mechanism for compliance:

Progress of different activities undertaken by different agencies is being monitored by the Principal Committee, Supervisory Committee, Executive Committee constituted in compliance of the directions of this Hon'ble Tribunal and also by the State Ganga Committee and District Ganga Committees constituted under River Ganga (Rejuvenation, Protection and Management) Authorities order, 2016. It would be relevant to mention that after the date of last order dated 13.08.2020 of this Hon'ble Tribunal, 02 meetings of the State Ganga Committee, 02 meetings of the Supervisory Committee, 02 meetings of the Executive Committee and 51 meetings of District Ganga Committees have been taken place in the State. The Minutes of the said meetings of State Ganga Committee and Supervisory Committee are annexed as **Annexure-01 (Collectively)**.

As per the Hon'ble NGT's direction dated 13.08.2020 in O.A. no. 200/2014, it was stated that *"As already directed, the specified flood plain zones need to be handed over to the Forest Department for plantations for which CAMPA funds can also be utilized. The Forest Department may also explore community involvement in restoration and development projects, including raising of plantations, developing bio-diversity parks and artificial wet lands. Utilization of MGNREGA funds also need to be considered, a part from other sources of funding."*

As regard to the above directions, this was deliberated in the 9th State Ganga Committee meeting held on 01.09.2020 and subsequently a Committee has been constituted under the Chairmanship of Additional Chief Secretary, Rural Development Department, Government of Uttarakhand (GoUK), with members being Principal Secretary, Forest & Environment, Secretary, Agriculture, and its Member-Secretary being Head of Department, Irrigation Department, for preparation of plan for



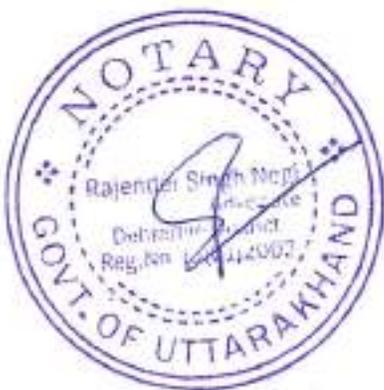
Am

utilization of funds from CAMPA and MNREGA Schemes, for restoration of water bodies, ponds, plantation and artificial wetlands.

The first meeting of the Committee was convened on 03.11.2020 and future course of action to be taken were defined. Forest department in co-ordination with Irrigation department has been directed to prepare a comprehensive action plan for interventions on raising of plantations, developing bio-diversity parks, artificial wetlands and allied activities by engaging a technical institution such as (Forest Research Institute / G.B. Pant National Institute of Himalayan Environment) from CAMPA fund schemes.

Regarding the second meeting of the Committee held on 16.12.2020, the following decisions were taken :-

- The Irrigation Department was directed to share flood plain zoning details in digital format with the FRI within 10 days and FRI was to mark flood plain boundaries on the river maps within 07 days and thereafter IT Wing of the Forest Department is to delineate and compute forest and non-forest area in flood plains of each year.
- A district level committee to be constituted under the chairmanship of Chief Development Officer (CDO) of concerned district with concerned district level officers of Forest Department (DFO), Chief Agriculture Officer (CAO), District Horticulture Officer and Executive Engineer, Irrigation Department, as its members. This committee is to prepare DPRs for restoration of Water Bodies, raising of plantation, development of bio-diversity parks and artificial wetland in the notified flood plain areas in one month's time. The committee was also to explore the community involvement in these projects.



An

- It was also directed that DPRs prepared by the concerned District Level Committees will be vetted by FRI, Dehradun, in consultation with ICAR-II SWC, Dehradun.
- The next meeting is scheduled to be convened around 15th January, 2021.

Two meetings of the Committee have been convened. Minutes of the meetings are annexed in **Annexure-02 (Colly)**.

6. As per the directions of Hon'ble NGT in its order dated 18.12.2019, it was stated that NMCG and the concerned State - may take steps in furtherance to the directions already issued as hereunder:

Compliance in relation to Para 28 (i) of Hon'ble NGT direction dated 18.12.2019 "Setting up of the STPs, Interception and Diversion (I&D) of drains and preventing untreated sewage and effluents in the River Ganga".

Sl. No.	New STPs	Total Capacity STPs (MLD)	No. of Drains		No. of Drains intercepted		Completed STPs		Bioremediation started from 1 st Nov. 2019
			No.	Discharge MLD	No.	Discharge MLD	No.	Capacity in MLD	No. of drain
1	32	131.89	61	28.50	58	26.195	31	129.170	3
Existing STPs									
2	14	82.86	70	26.54	70	26.54	14	82.86	
Total	46	214.75	131	55.04	126	52.735	45	212.03	3

Out of 19 Projects sanctioned (for Towns situated at Main Ganga Stem) under Namami Gange Programme, 18 Projects have been completed. As per earlier affidavit dated 05.06.2020 the completed projects were 13, accordingly 05 more projects have been completed since then.

It is noteworthy to mention here that the State of Uttarakhand has made timely progress in Namami Gange Projects. Infrastructure provisions have been ensured by the State towards pollution abatement on the main stem of the river Ganga (Segment A). Hon'ble Prime Minister of



Handwritten signature

India has inaugurated all the major projects on 29.09.2020 by appreciating the efforts of the State Government. These projects are mentioned as hereunder:-

- I) 68 MLD STP at Jagjeetpur, Haridwar
- II) Upgradation of 27 MLD STP at Jagjeetpur & 18 MLD STP at Sarari.
- III) 'Ganga Avlokan'- a museum on Ganga at Chandi Ghat, Haridwar.
- IV) 26 MLD STP at Lakarghat, Rishikesh.
- V) 7.5 MLD STP at Chandreshwar Nagar and 5 MLD STP at Chorpani in Muni-ki-Reti.
- VI) 1 MLD STP and 0.01 MLD STP at Badrinath.

Overall Progress of Key components of 19 Projects are as follows-

- a. **Sewage Treatment Plants** – Out of 32 STPs with treatment capacity of 214.75 MLD, 31 STPs with treatment capacity of 212.03 MLD have been installed and functional. As per earlier affidavit dated 06.06.2020, the STP's were 27 with treatment capacity of 131.89 MLD, as such during this period increased STPs are 04 with enhanced capacity of 82.86 MLD.
- b. **Drains Tapings** - Out of 61 sanctioned drains, 58 drains have been intercepted and are being treated. As per earlier affidavit dated 06.06.2020, there were 51 drains but now 07 more drains have been intercepted and are being treated.
- c. **Bio-remediation of drains-** Regarding 04 drains, 01 at Swargashram is intercepted and is being treated and with respect to other 03 drains at Joshimath, the drains water quality is being monitored and during the lockdown and afterwards due to COVID-19, the numbers of pilgrims/visitors was negligible as such no additional discharge of wastewater took place to cause pollution. Water quality of these drains was monitored and it was observed that, the BOD < 30 mg/L, hence, bio-remediation is not required in these drains, as per NMCG monitoring Protocol. Monitoring report is annexed as **Annexure No.- 03.**

Regarding In-Situ treatment of untapped drains identified in the 09 polluted river stretches in Uttarakhand by bio-remediation



technologies under Namami Gange Programme, it is worth mentioning here that NMCG in its 31st Meeting of the Executive Committee held on 13.11.2020, Agenda Item No. 31.3, has decided and resolved to approve the proposal of the State Government for according administrative approval and expenditure sanctioned (AA & ES) for in-situ treatment of untapped drains, for a limited period of 04 months covering Kumbh Mela period under Namami Gange Programme at an estimated amount of Rs. 2.59 crores (including cost of project monitoring and O&M for four months). It was also decided that the project shall start one month prior to Kumbh Mela 2021 and continue one month post Kumbh Mela 2021. The project has been considered to be funded under NGT Component - New Initiatives of Namami Gange Programme. The administrative approval and expenditure sanction for the same has been granted vide NMCG letter dated 14.12.2020. In furtherance thereto the Nodal Agency i.e. Uttarakhand Jal Nigam is directed to initiate tendering process. Copy of NMCG letter dated 14.12.2020 is **Annexure No.-04.**

d. **Progress of remaining projects :-**

It is worth to mention here that the 06 projects i.e. **Rishikesh I&D, Muni-ki-Reti I&D, Rudraprayag I&D, Gopeshwar I&D and Srikot I&D** have been completed. However, with respect to the remaining 01 project it is provided as hereunder:-

Joshimath I&D with STP Project – Overall Progress -65%. One STP of 1.08 MLD is completed out of two STPs of the capacity of 3.86 MLD. Out of 5 drains, 2 drains are intercepted. Works of remaining 01 STP of 2.78 MLD was delayed due to the land slide at the original STP site and relocation to new site. Expected timeline for completion of the remaining works as decided in the State Ganga Committee meeting is by 31st March, 2021.

As directed by the Hon'ble NGT, the progress relating to STP and I&D works is being submitted in tabular form also as under:-



Am

Sl. No.	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 and 18.12.2019 timelines	Targets achieved and the reasons for delay in compliance	Targets not Achieved and the Revised timelines Proposed	Action taken or suggested for violation of timelines or non-achieving of Targets
1	As per order dated 10.12.2015 and 13.07.2017 targets were fixed for the STPs of Tapovan, Devprayag, Gyansu and 40 MLD STP Haridwar which were sanctioned before 10.12.2015.	As per the directions of Hon'ble NGT the targets were achieved in case of Tapovan, Devprayag, Gyansu and Regarding 40 MLD STP at Haridwar.	Not applicable	Not applicable
2	As per order dated 22.08.2019 following timelines have been set: (a). The projects under execution are to be completed by 01.07.2020	Out of 19 projects sanctioned 18 projects completed, 01 project at Joshimath is delayed due to change of site and procurement of new land in co-ordination with BRO.	March, 2021	Though all the projects were projected to be completed before 31.03.2021,
	(b). The projects where work has not commenced are to be completed by 31.12.2020.	01 project (STP & I&D Srikot) falls under this category. And now the project is under trial run.	Not applicable	Not applicable

Regarding Online Monitoring of STPs water quality :-

Presently 16 STPs are equipped with online monitoring system and are functional. All the 16 STPs are connected with Ganga Tarang Web portal. Further SPMG is in the process for development of Dashboard to monitor the functioning of the STPs.

7. Compliance in relation to Para 28 (ii) (a) of Hon'ble NGT direction dated 18.12.2019 i.e.

"preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs": -

Sl. No.	Total Nos. of Industries	Nos. of Industries connected with CETP	Nos. of Industries with valid CCA from UEPPCB	Status of conveyance system in left out industrial areas	No of show cause notice issued to Industries for non-compliance
1	8065	03 CETP's - • IIE Haridwar - 510 • IIE Pantnagar - 305 • Eldico Sitarganj - 75	• All 8065 units has consent to establish (CTE). • 7038 units have been issued consent to operate in 2020-21 • 751 units are	IIE Pantnagar - 193 IIE Haridwar - 20 Sitarganj Industrial area - All unit connected to CETP As per SIDCUL;	06 Show cause notice 04- Closure Notice (in the year 2020-21). Total Environment compensation collected in the Year 2020-21 as on 30-



Signature

			under consideration of the Board •276 units have been directed to apply for CCA.	conveyance system at IIE, Haridwar and IIE, Pantnagar will be completed by January, 2021.	11-2020 53,24,873/-	Rs.
--	--	--	---	---	------------------------	-----

- (i) In Haridwar CETP, 20 Units remained to be connected earlier, which have now been completed/connected by the end of December, 2020.
- (ii) In Pant Nagar CETP, 193 units are to be connected with CETP. New conveyance system is to be laid for which work is in progress and is likely to be completed by 31, January 2021.
- (iii) All 75 units are connected to CETP Sitarganj. All 3 CETPs are presently complying to Environmental Norms.
- (iv) SIDCUL has proposed to establish 3 new CETPs at IIE Kashipur and Sitarganj Phase II. The industrial parks are in development Phase and the CETPs are in design phase.
- (v) Out of 8076 industries which are in operation in the State of Uttarakhand. 7038 units are having valid Consolidated Consent to Operate and Authorization (CCA), while 682 CCA applications are under consideration at various levels and 15 applications have been rejected and 341 incomplete applications have been returned to applicant for filing with complete details. Uttarakhand Environment Protection and Pollution Control Board (UEPPCB) in its 22nd Board meeting had exempted fee for hotels, Ashrams, Dhramshalas and MSME units from the year 2002 to 31 December, 2019 vide letter no. UEPPCB/HO/22nd B.M/Gen/06/2019/5195-1033 dated 25.09.2019, so that these unit can comply and apply for CCA. Presently due to Covid-19, Board had further extended the fee exemption date upto 31.07.2020 by way of Public Notice dated 02.04.2020.
- (vi) During the year 2019-20 (as on 31.03.2020), 54 Grossly Polluting Industries (GPIs) located along the main stem of river Ganga have been inspected by Uttarakhand Environment Protection and Pollution Control Board (UEPPCB). Out of 54 units, 02 were found to be closed and 52 were found to be complying with the norms. Further Third Party Monitoring of



Chm

Grossly Polluting Industries (GPI) is being conducted by IIT, Roorkee from October, 2020 in Ganga and Yamuna Basin.

(vii) There are 21-Hydro Electric Projects (HEPs), out of which only 6-HEPs are above 25 MW capacity and require sewage treatment system for treatment and disposal of sewage. All these 6-HEPs have installed STPs of appropriate capacities for treatment and disposal of waste water.

With regards to the directions pertaining to the Rawali Mahdood drain as contained in para 19 of the order dated 18.12.2019 of this Hon'ble Tribunal that *'the action proposed to be taken for the this drain has not been clearly mentioned'*, in this regard, it is submitted that Rawali Rao drain is not being polluted by SIIDCUL CETP. However, it is found that a residential colony of Haridwar Development Authority (HDA) is located adjoining to SIIDCUL boundary and it has no STP to treat the sewage, which might be entering into Rawali Rao drain or finding its way in nearby low lying area or Nala. Pollution Control Board has issued notices to Haridwar Development Authority (HDA) to provide proper treatment system for effluent generated from nearby housing colony. Further in the Supervisory Committee meeting, directions have been made that Pollution Control Board must take strict action/penal action for the continuous discharge of waste water from the Inderlok Housing Colony which is discharging untreated wastewater into the drain. In addition District Magistrate Haridwar has been directed to pursue the matter in co-ordination with Chairman HDA and the Housing Society members.

8. Compliance in relation to Para 28 (ii) (b) of Hon'ble NGT direction dated 18.12.2019 i.e.

"Utilization of treated sewage, use of sludge as a manure and septage management": -

A. Regarding reuse of treated water, following activities are undergoing:-

- i) **Sewage Treatment Plant, Jagjeetpur Haridwar** – A Main canal of 10.0 km is completed. Regarding its offshoots of 20 km, 18 km is completed, and rest 02 km will be completed within 2 months. The Canal and offshoots are functioning.
- ii) **Sewage Treatment Plant, Sarai Haridwar** – Proposal for reuse of Sarai STP effluent regarding construction of Main Canal of 3 km length



and its offshoots of 05 Km was sent to SPMG/NMCG for sanctioning, which was costing to Rs 990.68 Lakh was sent to SPMG/NMCG for sanctioning. However, NMCG vide their letter dated 12.10.2020 indicated that the construction of canal does not come under NMCG functioning. Accordingly, during the Supervisory Committee Meeting dated 25.11.2020, the Irrigation Department was directed to make their own plan for reuse of wastewater through NABARD Schemes.

iii) Sewage Treatment Plant, Lakkadghat near IDPL, Rishikesh- Proposal for reuse of Lakkadghat near IDPL, Rishikesh STP effluent regarding construction of Main Canal of 2.045 km length was sent to SPMG/NMCG for sanctioning, which was costing to Rs 653.49 Lakh was sent to SPMG/NMCG for sanctioning. However, NMCG vide their letter dated 12.10.2020 indicated that the construction of canal does not come under NMCG functioning. Accordingly, during the Supervisory Committee Meeting dated 25.11.2020, the Irrigation Department was directed to make their own plan for reuse of wastewater through NABARD Schemes.

iv) Reuse of treated water of 5 MLD STP at Muni-ki-Reti - Forest department has agreed to use the treated water for development of forest nursery and herbal garden for which DPR has been prepared and under appraisal at State Government for fund allocation, which is under active consideration.

v) STPs located in hilly region- STP in hilly region are situated adjacent to the river and discharge of these STPs is very less. Also, high head pumping will be required to use the treated effluent which is not techno - economically feasible, hence treated effluent as per the prescribed norms is being discharged into the river. As per the directions of the order dated 22.08.2018 of Hon'ble NGT, it is being ensured that the effluent of STPs is meeting the coliform standards. A report is enclosed as Annexure No.-05.

B. Use of Sludge Manure



Sl. No	Name /Location of S.T.P.	Period	Total Manure Generated in STP (in M ³)	Distribution to Locals for Filling (Free of Cost) (in M ³)	Manure Used in Deptt. Gardening Purpose i.e. STP, Sewage Pumping Stations, Office Area & others (in M ³)	Balance Qty. of Manure Presently Deposited in STP Premises (in M ³)
1	2	3	4	5	6	7
1	27 MLD, Jagjeetpur	From 20.03.18 to 09-12-2020	24148.00	21120.00	110.00	2918.00
2	18 MLD, Jagjeetpur					
3	18 MLD, Sarai	From 20.03.18 to 09-12-2020	8814.00	7580.00	74.00	1160.00
4	03 MLD Swarg Ashram Rishikesh	From 01.11.17 to 09-12-2020	616.00	572.00	13.00	31.00
5	3.5 MLD Tapovan, Rishikesh	From 01.11.17 to 09-12-2020	229.00	199.00	9.00	21.00
6	2 MLD, Gyansu, Uttarkashi	From 01.04.20 to 09.12.2020	27.55	10.50	6.76	10.29
		Total	33834.55	29481.50	212.76	4140.29

Sludge management is being taken care of properly by the concerned agency i.e. Uttarakhand Jal Sansthan. It is worth to mention here that digested sludge from the STPs is being distributed free of cost to the farmers as well as the departments such as Forest, Horticulture etc. to use it as manure. Against the production of 33834.55 cubic meters sludge manure so far, 29481.50 cubic meters sludge manure has been distributed to the farmers and different state departments, free of cost. Characteristics of sludge is also being analysed regularly to ensure its applicability for use in agriculture and the consumers are also being made aware of these analysis by displaying such information at site. Sludge generation register is being maintained at all STPs. The report regarding Sludge management of Uttarakhand Jal Sansthan is enclosed as **Annexure No.-06**.

C. Status of Septage Management:

Septage Management Cell constitutions and meetings held	No. of Septage Suction vehicles available/ vehicle procurement status	Registration of Septage suction vehicle operators	Household survey for identification of septic tanks/pits in unconnected HHs	Septage Management Byelaws/user charges notification in accordance with Model Septage Byelaws developed by UDD-GIZ	Status of Treatment/co-treatment of Faecal sludge/Septage in STP (DPR prepared/Approved/Treatment being done (quantity))



Signature

15	Total 25 Haridwar (10), Rishikesh (05), Muni ki Reti (01), Devprayag (01), Kirtinagar (1), Srinagar (03), Gauchar (2), Gopeshwar (1), Uttarkashi (01) 2- smaller ULBs are using Suction Vehicles of the nearby towns	In progress	Rishikesh Muni-ki-Reti Devprayag, Gaingotri and Badrinath towns. Further all Ganga ULBs are in the process to conduct household survey.	Rishikesh, Devprayag and Muni-ki-Reti. Rest of the ULBs are in the process of byelaws notification.	DPR for co-treatment of Septage in 26 MLD STP at Rishikesh & STPs at Haridwar prepared by Jal Nigam in coordination with SPMG-GIZ and sent to NMCG for approval. DPRs for co-treatment of Septage in STPs at Srinagar and Devprayag are in progress.
----	--	-------------	---	---	--

- (i) Urban Development Department, Government of Uttarakhand, vide letter no 597/IV (2)-Sha VI- 2017- 50(Sha)/16 dated 22nd May, 2017 has notified the Protocol for Septage Management. Septage Management Committee (SMC) has been formed in all 15 priority towns/ULBs situated on the main stem of river Ganga as per the provisions of Septage Management Protocol (SMP). ULBs are in the process of implementation/enforcement of Septage Management Protocol (SMP) in all priority towns.
- (ii) As per the provisions of Septage Management Protocol (SMP), Septage Management Cell (SMC) has been formed in all 15 priority towns. ULBs are in the process of implementation/ enforcement of Septage Management Protocol (SMP) through respective SMCs.
- (iii) 25 Septage suction and transportation vehicles are available in 09 ULBs - Haridwar (10), Rishikesh (05), Muni ki Reti (01), Devprayag (01), Kirtinagar (1), Srinagar (03), Gauchar (2), Chamoli Gopeshwar(1), Uttarkashi (01) 2- smaller ULBs are using Suction Vehicles of the nearby towns.
- (iv) Based upon the 'Model Bye Laws for Septage Management' developed by UDD in cooperation with GIZ, for fixing user charges and registration of private septage suction vehicles, the Bye Laws has been customized and Gazette notification done by Rishikesh, Muni ki Reti, Badrinath, Devprayag. Rest of the ULBs are in the process of byelaws notification.

Chun



- (v) Detailed HH survey for Rishikesh, Muni-Ki-Reti has been done and actions initiated by the ULBs. Also Devprayag, Badrinath and Gangotri done by joint effort of Jal Nigam, Jal Sansthan and ULB. Other ULBs are in the process.
- (vi) In accordance with the findings of household sanitation survey report of Rishikesh, Jal Nigam has prepared DPR for co-treatment of Septage in 26 MLD STP in coordination with GIZ. The finalized DPR of Rishikesh has been reviewed at SPMG level and sent to NMCG for Financial and administrative approval vide SPMG letter no. 439 dated 29.07.2020.
- (vii) DPR for co-treatment at Haridwar has also been prepared and sent to NMCG for approval. DPR of Srinagar and Devparayag has been prepared by Jal Nigam and being finalized in accordance with the observations made by SPMG-GIZ.

9. Compliance in relation to Para 28 (ii) (c) of Hon'ble NGT direction dated 18.12.2019 i.e.

"Demarcation of Flood plain zones and preventing encroachments thereof":

S.No	Stretches of flood plain zones areas proposed.	Status of Initial Notification	Status of final notification	Nos. of encroachers in FPZ
1	Bhagirathi	Notified	Under process	6 no's in Uttarkashi
2	Bhilangana	Notified	Under process	-
3	Alaknanda	Notified	Under process	-
4	Mandakini	Notified	Under process	-
5	Ganga	Notified	Under process	13 no's in Haridwar

- i. Initial notification of these rivers i.e Bhagirathi, Bhilangana, Alaknanda, Mandakini and Ganga approximately 532 km has been issued in the month of Sep to Nov 2020 and final notification is under process, which may likely to be issued by February, 2021.
- ii. The process has been initiated for flood plain zoning of Susva Gola and Kosi river, about 295 km, and proposal has been sent for approval.
- iii. Further scope of flood plain zoning in 1st phase 13 rivers about 955 km and in 2nd phase 9 rivers about 1151 km have been identified.
- iv. DM's of concerning district regarding the encroachers (13 no in Haridwar & 6 no in Uttarkashi) looking in to the matter.



[Handwritten signature]

- v. District Magistrates of Haridwar and Uttarkashi have issued notices to encroachers (13 no in Haridwar & 6 no in Uttarkashi), very soon it will be decided by concerned District Magistrates.
- vi. Flood Plain Zoning work in Suswa, Kosi and Gola (in NGT order stretch of Gola river at Kichha is taken) river have been planned and proposal sent to Govt. for sanction. After sanctioning it will be likely to be completed in 18 months.

10. Compliance in relation to Para 28 (ii) (d) of Hon'ble NGT direction dated 18.12.2019 i.e.

"Maintenance of E-Flow" :

S.No.	Name of Hydro Power Project	Season	Months	% of E-Flow as per norms	Compliance of e-flow notification		
					RD (Cumecs)	E-Flow Released (Cumecs)	% of E-Flow released
1	Maneri Dam (Tiloth)	Dry	November to March	≥ 20 %	30.26	13.70	45.29%
		Lean	October, April and May	≥ 25 %	77.48	36.15	46.65%
		High Flow Season	June to September	≥ 30 %	287.84	252.81	87.83%
2	Joshiyara Barrage (Dharasu)	Dry	November to March	≥ 20 %	38.24	8.19	21.41%
		Lean	October, April and May	≥ 25 %	101.84	36.33	35.68%
		High Flow Season	June to September	≥ 30 %	322.74	201.51	62.44%
3	Pashulok Barrage (Chilla)	Dry	November to March	≥ 20 %	443.37	96.67	21.80%
		Lean	October, April and May	≥ 25 %	561.25	164.83	29.37%
		High Flow Season	June to September	≥ 30 %	1378.55	883.83	64.11%

- (i) Central Government notified the following minimum environment flows to be maintained at locations downstream of structures or projects meant for diversion of river flows for the purpose like Irrigation, hydropower, domestic and industrial and other requirements vide its order dated 09.10.2018 of Ministry of Water Resources, River Development and Ganga Rejuvenation.

S. No.	Season	Months	% of E-flow
1.	Dry	Nov to March	20
2.	Lean	Oct, April and May	25
3.	High Flow Season	June to Sept.	30

Handwritten signature



(ii) The Central Water Commission is the designated authority and the custodian of the data and is responsible for supervision, monitoring, regulation of flows.

(iii) UJVNL being the State Power Generating Company is maintaining the e-flow regularly through its Maneri Bhali Stage-I, Maneri Bhali Stage-II and Chilla Hydro Power Project and the information regarding the same is being sent to CWC regularly.

A copy of the e-flow report dated 22.12.2020 is Annexure No.-07.

11. Compliance in relation to Para 28 (ii) (e) & (f) of Hon'ble NGT direction dated 18.12.2019 i.e.

"Preventing dumping of solid and other waste in and around Ganga & Clearing old legacy waste dump sites."

Summary/Status of SWM in Ganga Towns:

Total No. of Wards	-	196
Door to Door Collection	-	196 (100%)
Source Segregation	-	127 (65%)
Total no. of HH+ shops	-	147943
Door to Door	-	128061 (86.64%)
Segregation at Source	-	49116 (33.20%)
Total Waste Generation	-	373.42 MTPD (Metric Ton per Day)
Waste treated	-	205.51 MTPD (55.03%)

DPR Status of SWM Projects:

S.No.	Status of DPR/ Ist/ IInd Instalment released.
1	Plant Functional – 1 (Haridwar)
2	First/Second Installment released – 9 ULBs (First & 2 nd Installment to Devprayag, Kritinagar, Joshimath, Chamoli), first installment to Muni-ki-Reti, Rudraprayag, Karaprayag, Gauchar, Badrinath
3	Approved by GoI, funds awaited from GoUK. (Uttarkashi, Nandprayag & Gangotri)
4	Funds awaited from GoUK-1 (Srinagar), Partial Fund Rs. .332 Cr released.
5	Land available with ULB, EC awaited -1, DPR of Rs. 33.24 Cr approved by State, Funds awaited from GoI.(Rishikesh)
Status of Legacy Waste	
1	<ol style="list-style-type: none"> In Srinagar, Muni ki Reti and Uttarkashi- Bio Remediation using Machine started. Karnprayag, Gochar and Badrinath in process of removal. DPRs Haridwar(Chandighat, Rs. 7.99 Cr and Sarai, Rs. 9.02 Cr prepared and sent to Govt. for approval. and In Rishikesh towns, DPR of Rs. 8.65 Cr., RFP floated, funded by NN Rishikesh itself. 7 ULBs reported that there is no Legacy Waste, old waste removed/ processed.

A copy of report dated 23.12.2020 is Annexure No.-08.



12. Compliance in relation to Para 28 (ii) (g) of Hon'ble NGT direction dated 18.12.2019 i.e.

"Preventing and regulation illegal sand mining".

- It is submitted that River Bed Mining in the State of Uttarakhand is carried out in highly regulated and scientific manner as per the provisions of State Mining Policy and Uttarakhand Mining Mineral Rules, 2001 (Amended Time to time). District Survey Report for River bed mining for each district in the state is prepared as per the guidelines issued by the MoEFCC, Govt. of India vide notification dated 15.01.2016.
- As per the existing mining policy 2016 mining activities are not permitted from 30th June onwards up to 30th September during the Monsoon season. Also mining is prohibited from sunset to sunrise.
- The State Government is committed to stop illegal mining, illegal storage and illegal transportation of mineral. In order to prevent illegal mining, illegal transportation and illegal storage, the State Government has formulated Uttarakhand Mineral (illegal mining, transportation and storage prevention) Rules, 2005 (amended time to time) under section 23 (c) of Mines and Mineral Regulation and Development Act, 1957. In Rule 13 (2) of the said Rules, the provision has been made to impose a penalty up to Rs. 2 Lacs on persons found guilty of illegal mining and illegal storage of mineral and also on the seized River Bed Illegal Material, a sum equal to five times of the existing royalty is charged. In the said Rules provisions have been made to penalize the vehicles involved in illegal mining and illegal transportation.
- At District level, a team comprising of officials from Revenue, Mining, Forest and Police Department takes actions for abatement of illegal mining, illegal storage and illegal transportation of minor mineral and on finding violations, penal actions as per Rules is being initiated, from time to time. To transport mineral from one place to another place a transit pass (rawana) is mandatory as per the relevant Rules. At every place of entry and exit gate of mining site, installation of CCTV camera and weigh bridges at entry gate have been made compulsory. The Government is also planning to enforce use of a vehicle tracking system on all the vehicles



Am

involved in transportation of minerals, so that the real time movement of vehicles can be tracked.

- With respect to imposition of fine and collection of penalty during the financial year 2020-21 (upto the month of November, 2020) the penalty to a sum of Rs. 9.70 crores has been realised with number of cases trapped being 1415. The Directorate of Geology and Mining Unit, Uttarakhand has submitted its report dated 28.12.2020 with respect to abatement and regulation of illegal sand mining detailed as above, a copy of which is **Annexure No.-09**. Which is shown in tabular form as hereunder:-

SL. no.	Financial Year	Illegal mining/storage/transportation cases	Penalty (In Rs. Crore)
1.	2015-2016	1324	12.27
2.	2016-2017	1424	4.41
3.	2017-2018	3231	9.44
4.	2018-2019	2649	26.99
5.	2019-2020	2502	9.62
6-	2020-21 (November, 2020)	1415	9.70
Total-		12545	72.43

- A replenishment study of River Bed Material (RBM) in River Ganga and its tributaries in District Haridwar has been conducted by Forest Research Institute Dehradun in 2018. According to the report submitted by the FRI, the RBM deposited in various mining lots sanctioned to the Uttarakhand Forest Corporation after rainy season is given as follows :-

SL. no.	lots	RBM Deposited (Lac cubic mtr)
1.	Ganga Shyampur	11.50
2.	Ganga Bhogpur	13.69
3.	Ganga Chidiyapur	4.71
4.	Ganga Bishanpur	19.46
5.	Rawasan-I River	6.99
6.	Rawasan-II River	3.44
7.	Kotawali River	0.68
Total-		60.47

A copy of report dated is **Annexure No.-10**.

[Handwritten signature]



13. Compliance in relation to Para 28 (ii) (h) of Hon'ble NGT direction dated 18.12.2019 i.e.

"Steps for conservations of groundwater particularly with reference to critical, semi-critical or over-exploited areas".

Categorization of Assessment units, 2017					
Uttarakhand					
S.No.	District	S.No.	Semi Critical	Critical	Over Exploited
1	Haridwar	1	Bahadarabad		
		2	Bhagwanpur		
2	Nanital	1	Haldwani		
3	Udham Singh Nagar	1	Kashipur		
		2	Khatima		

Central Ground Water has prepared a complete ground water revival plan for identified semi-critical areas specifically for Bhgawanpur and Bahadarbad areas which annexed in **Annexure No.-11**.

14. Compliance in relation to Para 28 (ii) (i) of Hon'ble NGT direction dated 18.12.2019 i.e.

"Restoration of Water Bodies" :

Uttarakhand CAMPA has also done the activities for catchment area treatment programs, creation of water bodies for ground water recharge and rejuvenation of Kosi River in alomra district in the last three years whose detail is as below:

S.No	Particulars	Year 2017-18		Year 2018-19		Year 2019-20	
		Physical achievement	Amount (in lakh Rs.)	Physical achievement	Amount (in lakhs)	Physical achievement	Amount (in lakh Rs.)
1	2	3	4	5	6	7	8
Creation of Water bodies for ground water recharge:							
i	Water body (2.50 lakh litre capacity) – in Nos.	20	50.60	56	65.00	86	107.00
ii	Water body (1.00 lakh litre capacity) – in Nos.	14	7.00	59	34.00	229	113.72
iii	Water body (0.50 lakh litre capacity) – in Nos.	150	44.40	515	173.00	349	107.13
iv	Water body (0.20 lakh litre capacity) – in Nos.	703	148.00	1059	257.13	436	100.68
Sub Total		887.00	250.00	1689.00	529.13	1100.00	428.53
2	Contour trenches (30cm×45 cm×3M) @ 200/ha – in ha.	268400	122.20	359144	188.81	365600	186.66



Am

3	Recharge ponds (chalkhal) – in Nos.	24	4.80	1326	206.05	1514	129.94
4	Check Dams (Stone, RR, Crat wire, vegetative & other types) – in Nos.	3839	225.75	3323	267.27	1047	100.08
5	Percolation pits @ 15000 nos./ha					206	31.64
6	Rejuvenation of Water sources – in Nos.	3	15.00			353	199.22
Sub Total			367.75		662.13		647.54
7 Rejuvenation of Kosi River in Almora District							
i	Tree plantation (Nos.)			182000		45000	
ii	Contour Trenches – in ha			233400	370.00	70457	200.00
iii	Recharge ponds (chalkhal)/ checkdams – in Nos.			2638		591	
iv	Infiltration holes – in ha			107.22			
Sub Total					370.00		200.00
Total			617.75		1561.26		1276.07

Work Name	Physical target	Financial target	Physical progress (till 23, December, 2020)	Financial progress (Rs. In lac)
Construction of Tranches	1500 ha	150.00	1350 ha	134.76
Construction of Water ponds	942 Nos.	310.00	858 Nos.	271.30
Rejuvenation of water bodies	770 Nos.	154.00	510 Nos.	134.62
Checkdams	3035 Nos.	310.70	1077 Nos.	163.70
Chal Khal			1976 Nos.	123.99
Total		924.70		828.37

The details related to the above are collectively being filed as

Annexure No.-12.

15. Compliance in relation to Para 28 (ii) (j) of Hon'ble NGT direction dated 18.12.2019 i.e.

"Monitoring and displaying of water quality" :

Water quality monitoring of river Ganga and its tributaries is being carried out by the Uttarakhand Environment Protection and Pollution Control Board at various locations. Water quality data of river Ganga indicate that water quality up to Rishikesh is 'A' Class as per Designated Best Use (DBU) criteria of Central Pollution Control Board. However, after Rishikesh to



Am

downstream of Haridwar water quality is observed "B" Class which is fit for outdoor bathing. The Monitoring of water quality of river Ganga and its tributaries is being undertaken at 29 places. The UEPPCB and Uttarakhand Peyjal Nigam has installed real time water quality monitoring stations at Har-ki-Pauri and VIP Ghat respectively at Haridwar.

The Report related to the above already exists as **Annexure No.-05.**

16. Compliance in relation to Para 28 (ii) (k) of Hon'ble NGT direction dated 18.12.2019 i.e.

"Taking action against polluters by way of recovering compensation for restoration of the damage to the environment" :

A) Industries- Action taken by Uttarakhand Environment Protection and Pollution Control Board:

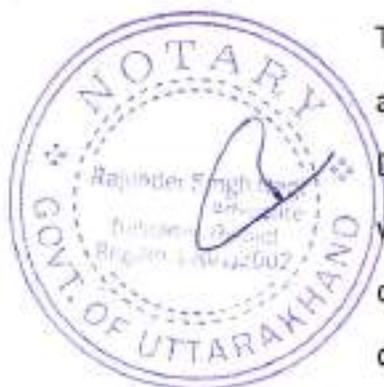
A total of 7694 Nos. of industries are in operation in the State of Uttarakhand. 3020 inspections (as on 31.03.2020) have been carried out by the Board in the year 2019-20. Out of 7694 industries, 5979 units are having valid Consolidated Consent to Operate and Authorization (CCA), while 540 CCA application is under consideration at various levels. Status of Action taken by UEPPCB during last 02 years is as follows:-

Year	No. of Show Cause Notices	No. of Closures
2018-19	1824	267
2019-20 (as on 31.03.2020)	328	38

Board has also recovered Rs 73.76 Lakhs as an amount of Environment Compensation from the defaulting industries.

B) Hotels and Dharmshalas- Action taken by Uttarakhand Environment Protection and Pollution Control Board.

The UKPCB carried out inspection of the Rawali Mahmood area in Haridwar and found 4 nos. of hotels discharging over flow sewage into drain. Directions under the Water (Prevention and Control of Pollution) Act, 1974 was issued as on 25.01.2019 to all 4-hotels. As on date, 04 hotels have complied and one another hotel is identified and Board has issued notice for compliances.



Signature

Board has also issued notice to the Vice Chairman, Haridwar Development Authority (HDA) on 10.04.2019 as to why the complaint case shall not be filed against occupier of the Inderlok Residential Project for not having sewage treatment plant. As per recent report no domestic discharge found in Rawali Mehdood Drain.

C) Bio-Medical Waste- Action taken by Uttarakhand Environment Protection and Pollution Control Board.

- i. Notices have been issued to 50 Health Care Facilities (HCFs) under section-5 of the Environment (Protection) Rules, 1986, due to non-compliance of provisions of the Biomedical Waste Management Rules, 2016 and collected Rs 14.00 Lakh from defaulting Health Care Facilities as Environment Compensation.
- ii. UEPPCB has imposed environmental compensation of Rs. 50,000/ each on 48-HCFs and 02-Common Bio Medical Waste Treatment Facility (CBWTF) due to non-compliance of provisions of Bio-medical Waste Management Rules, 2016.
- iii. Apart from environmental compensation, the UEPPCB has also filed complaint against 4 HCFs and 1- CBWTF, before the Designated Court to take action under section-15 of the Environment (Protection) Act, 1986.

D) Solid Waste Management- Action taken by Urban Development Department, Govt of Uttarakhand/ Urban Local Bodies.

- (i) Prohibition on use of plastic has been imposed with a provision of penalty of Rs. 5000 for violation. Regular drives to confiscate plastics from shopkeepers and plastic users are being carried and accordingly fines are imposed on violators. Till date, ULBs have collected Rs. 110.53 Lakh as penalties from plastic users/ violators.

As per "Anti Littering and Anti Spitting Act 2016" and "Plastic Ban" provisions total 7814 Challanes and Rs. 30.87 Lacs recovered.

E) Illegal Mining: Action taken by Mining department/competent authorities.



Ch

The enforcement work done to prevent illegal mining/illegal transportation/illegal storage in the last five financial year is as follows:-

SL. no.	Financial Year	Illegal mining/storage/ transportation cases	Penalty (In Rs. Crore)
1.	2015-2016	1324	12.27
2.	2016-2017	1424	4.41
3.	2017-2018	3231	9.44
4.	2018-2019	2649	26.99
5.	2019-2020	2502	9.62
6-	2020-21 (November, 2020)	1415	9.70
Total-		12545	72.43

With respect to imposition of fine and collection of penalty during the financial year 2020-21 (upto the month of November, 2020) the penalty to a sum of Rs. 9.70 crores has been realised with number of cases trapped being 1415. The Directorate of Geology and Mining Unit, Uttarakhand has submitted its report dated 28.12.2020 with respect to abatement and regulation of illegal sand mining detailed as above.

F) Liquid waste Management-

a) Action taken by Uttarakhand Peyjal Nigam.

- (i) Disciplinary action is being taken against the officers found prima-facie guilty of not discharging their duty diligently. So far, adverse entry against 01 Superintending Engineer, warning to 1 Project manager and 03 Assistant Project Engineers and Show Cause Notices to 06 other officers have been issued and appropriate action is being taken as per rules.
- (ii) The projects are being executed on Design Built Operate and Transfer (DBOT) basis with 15 years performance based O&M responsibility of the Contractor(s). For delay in project execution, liquidated damages (LD) have been imposed on the contractors as per the table below:-

Sl. No.	Name of Firm / Project	LD Amount (Rs. in lakh)
1	M/s. VA Tech. WABAG Ltd. Chennai (Up-gradation 27mld Jagjeetpur& 18 mld Sarai)	50.21
2	M/s S.M. Construction, Agra JV (Haridwar Sewerage Arihant)	8.63



Chun

4	M/s. AasthaEnviro Engineers Pvt. Ltd Gurgaon, Haryana (Swaragashram)	3.35
5	M/s. Gannon Dunkerley & Co. Ltd M/s. Ercole Marelli Impianti New Delhi (Rishikesh I&D with STP)	3.00
6	M/s. Aastha Enviro Engineers Pvt. Ltd, Gurgaon, Haryana (KirtinagarI&D)	2.60
7	M/s.Eco Protection Engineers Pvt. Ltd. Chennai-600101 (Srinagar I&D with STP)	14.52
8	M/s.Eco Protection Engineers Pvt. Ltd. Chennai-600101 (3.5 mldstpupgradation Srinagar)	0.77
9	M/s. Jai Bhushan Malik, Contractors Patiala JV M/s Confident Engineering India Pvt. Ltd. Coimbatore (Rudraprayag I&D with STP)	38.19
10	M/s. Jai Bhushan Malik, Contractors Patiala JV M/s Confident Engineering India Pvt. Ltd. Coimbatore (Karanprayag I&D with STP)	35.00
11	M/s. Jai Bhushan Malik, Contractors Patiala JV M/s Confident Engineering India Pvt. Ltd. Coimbatore (Nandprayag I&D with STP)	19.00
12	M/s. Jai Bhushan Malik, Contractors Patiala JV M/s Confident Engineering India Pvt. Ltd. Coimbatore (Gopeshwar I&D with STP)	105.00
13	M/s. AasthaEnviro Engineers Pvt. Gurgaon, Haryana (Badrinath I&D)	24.00

b) Action Taken by State Program Management Group (SPMG): –

While exercising the power under section 5 of Environmental Protection Act, 1986, the State Program Management Group also has issued notices to 62 Households in Deveprayag town which were found directly discharging untreated sewage into the River Ganga at Devprayag town.

17. Compliance in relation to Para 28 (ii) (l) of Hon'ble NGT direction dated 18.12.2019 i.e.

"Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms." :

- The UKPCB carried out inspection in Haridwar industrial area and found 4 nos. of hotels discharging over flow sewage into drain. Directions under the Water (Prevention and Control of Pollution) Act, 1974 was issued as on 25.01.2019 to all 4-hotels. As on date, 04 hotels have complied and one another hotel is identified and Board has issued notice for compliances.



Signature

- ii. Apart from that, Board has exempted the fee for Hotels, Ashram, Dharamshalas and MSME units from 2002 to December 2019, which is extended up to 31 December, 2020 due to Covid-19 pandemic. In this regard, Public Notice has been issued in Newspaper.

18. Compliance in relation to Para 28 (ii) (m) of Hon'ble NGT direction dated 18.12.2019 i.e.

"Public awareness and involvement for prevention and control of pollution of Ganga." :

- i. Ganga Swachhta Pakhwada : Organized in 7 District from 16th March -31st March (2018, 2019)
- ii. Awareness Campaigns and Exhibitions – Mass awareness campaigns during Char Dham Yatra, Magh Mela, Gauchar Mela, Jauljibi Mela, participation in important fairs and Exhibitions.
- iii. To aware the general public- Various programs are organized from time to time with institutaions such as schools, colleges, NGOs, IIT Roorkee like Ganga quiz, Ganga Utsav, painting competition, Ganga track, cleanliness campaign, Cleanliness Fortnight Program, Cleanliness is the service, Ganga Marathon, Model exhibitor, Ganges Day, Cleanliness rally, Street show, Audio-video hygiene film, Publicity on social media, Ganga Art Marathon, Yoga day, Tree planting program, Ganga workshop, Ganga run, etc.

19. Compliance in relation to Para 28 (ii) (n) of Hon'ble NGT direction dated 18.12.2019 i.e.

"Regulating activities on and around river Ganga including ghats and other establishments." :

A. Details about "Ghat Cleaning Project, Haridwar:

- i. Agreement signed on 19th June 2019, funded through SPMG with M/s Aakansha Enterprises for regular cleaning of 72 Ghats in Haridwar for 36 months contract period. Total cost of Rs. 15.29 Cr, Rs. 42.47 Lacs per month.
- ii. Cleaning of all 72 Ghats is being done in three shifts:

Morning Shift	:	198 persons
Evening Shift	:	177 persons
Night Shift	:	14 persons
Total	:	389 persons
- iii. Total no. of dust bins installed : 150
- iv. IEC messages related to "Anti Littering": 400 nos. on Ghats
- v. Cleaning Machines details engaged in Ghat Cleaning:

Sweeping Machines	:	2 Nos.
-------------------	---	--------





- Ghat Cleaning Machines : 10 Nos.
 Grass Cutting Machines : 10 nos.
 Waste Collection Vehicles : 4 Nos.
- vi. Others machines related to Ghat Cleaning: OWC(Organic Waste Converter) Plastic Granules Machine has been installed in order to make Ganga Ghat "Zero waste discharging Ghat".
- vii. Every day, attendance of sanitary staff engaged by M/s Aakansha Enterprises is being done by "Supervisors" of Nagar Nigam Haridwar in all shifts.
- viii. For output based monitoring, using GPS on vehicles and ensuring attendance and work area, total waste-weight wise etc, separate directions have been issued by Urban Development Directorate, Uttarakhand, vide Letter No. 5742, Dt 26-11-2019 to Nagar Nigam Haridwar.

Compliance as per above directions of UDD:

- No. of GPS installed – 04,
 No. of Biometric Machines – 2,
 Average per Day Solid waste disposed - 4.67MT.
 No. of Labours per shift avg. - 130.
 Dust bins installed - 150
 One plastic Shredder installed.
 One Compost Machine installed.
- i. Ghat wise Sanitary Inspectors are deputed for attendance of staff verification and regular monitoring of Ghat Cleaning.
- ii. SOP has been prepared by Nagar Nigam, Haridwar describing frequency of Ghat Cleaning, methods for floors of ghat cleaning, monitoring mechanism etc.

20. Compliance in relation to Para 28 (ii) (o) of Hon'ble NGT direction dated 18.12.2019 i.e.

"Afforestation and setting up of biodiversity parks.":

Sl.no	Nursery Establishment & Maintenance (2016-2020)	ASW (2016-2020)	Plantation (2016 to Up to 2020 Rains)	Agriculture Landscape Plantation (2016-2020)	Ganga Vatika & Avenue Plantation (2016-2020)	Conservation Innervation & Wetland Management
1	85.20 Lakh Planting stocks has been prepared	5720 ha.	5720 ha. Main Plantation & Additional 11.20 ha. was planted adjacent to the River Alaknanda & Ganga (2019)	(At the rate of 150 plants per ha.) 1,99,677 Plants distributed to 4525 beneficiaries, which covered 1326.85 ha.)	6 no. of Ganga Vatika Developed in 13.25 ha. And Avenue Plantation done in 12.50 ha.	Soil & Moisture Conservation works (2016-20) :- (Check dams / Water Hole /Contour Trenches) work done in 623 ha. Wetland management work 2017-18 :- 25 ha. Wetland Management Work done in Jhilmil Lake (Rasiyabad)



[Handwritten Signature]

						Unit) of Haridwar Forest Division.

21. Compliance in relation to Para 28 (ii) (p) of Hon'ble NGT direction dated 18.12.2019 i.e.

"CPCB and SPCB may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain."

- i. Launched a book Rowing Down the Ganges by the Wildlife Institute of India.
- ii. Conducted survey of Ramganga and Yamuna river for Biodiversity conservation.

22. Compliance in relation to Para 28 (ii) (q) of Hon'ble NGT direction dated 18.12.2019 i.e. Any others directions covered by earlier orders of this Tribunal.

Presently no other directions which remains to be complied with are found.

All directions complied upon as above

It is humbly prayed that the compliance report being filed by the deponent in compliance of the orders dated 13.08.2020 of this Hon'ble Tribunal may kindly be taken on record.



Anshu Kishor

 DEPONENT

VERIFICATION

I, the above named deponent, hereby solemnly affirm and state that the content of my present affidavit are true to my knowledge based on the official record and believed to be true and correct and nothing material has been concealed there from.

Verified by me at Dehradun on the 29 day of December, 2020.

Anurag

DEPONENT
Filed by

(RAHUL VERMA)
Additional Advocate General for State of Uttarakhand.
137, Tower No. 10
Supreme Enclave, Mayur Vihar-I,
Delhi-110091
E-mail- advrahulverma9999@gmail.com



S.O. No
3030
29/12/20

This affidavit is sworn before me by
Shri *Anurag*
who is identified by Shri
at Dehradun on

29/12/20
(Rajender Singh Negi)
Advocate & Notary, Dehradun



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. 583 /SPMG/Namami Gange/SGC

Dated: 25/09/2020

Ganga's purity is our responsibility
Save Ganga, Save Water, Save Life

Minutes of Meeting

Ninth Meeting of State Ganga Committee (SGC), Uttarakhand dated 01-09-2020

The Ninth meeting of Uttarakhand State Ganga Committee was held under the Chairmanship of Chief Secretary, Govt. of Uttarakhand on 01-09-2020 at Chief Secretary Meeting Hall, Uttarakhand Secretariat. The meeting was attended by Ex-officio members of SGC or their representatives, along with officials from concerned departments and executing agencies. The list of participants is annexed.

At the outset, Chief Secretary narrated some of the key points discussed in the Central Monitoring Committee (CMC) meeting held on 31.08.2020 in O.A. 673/2018 and directed them to be addressed with utmost priority:

- Timely Submission of Monthly Progress Report (MPR) with incremental progress in percentage wise.
- Optimum utilization of the STPs capacity created under Liquid Waste Management and Sewer Network Coverage.
- Timely Submission of utilization Certificates.
- Cost effective solution in the form of Fecal Sludge and Septage Management by enforcement of Septage Management Protocol in the Cities/towns.

Thereafter, Program Director (PD), State Program Management Group (SPMG) welcomed the Chairman, members of the committee and apprised the Committee of the constitution and mandate of State Ganga Committee along with decisions taken in the eight meeting of SGC.

Agenda wise discussion was held and the decisions taken are as follows:

1. Agenda 1: Compliance of Decisions taken in Eighth meeting of Uttarakhand State Ganga Committee(SGC):

The Committee was apprised of the decisions taken in the eighth meeting of SGC. Compliance report as per the decisions taken was presented and concerned departments informed about the progress.

The committee was apprised of the status of House Service Connections (HSCs) in Devparyag, Badrinath and Gangotri as below:

a) Devparyag:

	Description	House Holds (HHs)	House Hold connected 31-08-2020	Balance House Holds (HHs)
	Total House hold as per Nagar Palika records	609	333	276
	Break-up of Balance House Holds (HHs)		-	-
2	Feasible for connectivity			
3	Through Gravity	380	332	48*
4	Through Pumping	38	1	37
5	Through Septage Management	112	-	112

Address: 117, Indira Nagar, Dehradun

Office : 0135- 2769932/2763436 : Fax no. 0135-2763434

e-mail: spmgngrba.uth01@gmail.com

(Contd.)

6	By Shifting of Toilets	14	-	14
	Sub Total	544	333	211
	Not Feasible for connectivity			
7	Building Abandoned	36		36
8	Building : No Toilet	5		5
9	Building : Under Flood plains	7		7
10	Building not identified	17		17
	Sub Total	65		65
	Grand Total	609		276

b) **Gangotri:** 10 households have been identified to be covered through septage management.

c) **Badrinath:** 38 households are to be covered by septage management.

Director Urban Development Directorate (UDD), informed that Request for Proposal (RFP) prepared by UDD in co-ordination with SPMG-GIZ for procurement of vehicles for septage management in the above three towns has been sent to ULBs for tendering. Request for fund allocation is as below:

S.No.	Name of Town	Fund requirement	Status / Proposal submitted to Department
1.	Devprayag	165 Lakhs(sewer connectivity) by Jal Nigam, 50 lakhs (Septage suction vehicle by UDD.	Work in progress. Funds of Rs. 30.00 lacs have been released against the sanctioned amount of Rs165.31 lacs from the State Government. Proposal submitted to State Government.
2.	Badrinath	50 lakhs (Septage suction vehicle by UDD.	Proposal submitted to Boarder Area Development Program (BADP),
3.	Gangotri	50 lakhs (Septage suction vehicle by UDD.	Proposal submitted to UEPPCB

Principal Secretary, Environment & Forest, Govt. of Uttarakhand reiterated to float the tender and subsequently fund allocation may be done at a later stage.

Chief Secretary directed Urban Development Department, to immediately get the tender floated for septage management in these towns and Uttarakhand Peyjal Nigam / Jal Sansthan should expedite the household connectivity at Devprayag. (Action: UDD/ Jal Nigam /Jal Sansthan)

Chief Secretary further enquired about the status of Household survey in other towns.

The Committee was informed that detailed household survey has been done at Rishikesh with support of GIZ-SGR along with Geo-tagging of all the septic tanks. Based upon the household identified which are not connected to sewer network, DPR for co-treatment of septage requiring additional units in 26 MLD STP has been prepared by Jal Nigam and sent to NMCG by SPMG for Financial and administrative approval.

Chief Secretary, further directed to expedite the septage management interventions at Rishikesh and in all the Ganga towns.

(Action: UKPJN, Jal Sansthan & Urban Development Department)

12. Committee was apprised about the status of work for preparation of Flood Plain Zooning and its notification as below:- Initial notification in Alaknanda River from Dongripanth to Byas Ghat(left bank) has been issued & remaining portion from Badrinath to Dongripanth (Dist.

Chamoli & Rudraprayag) and Byas Ghat to Devprayag in Right Bank Tehri Garhwal is under process.

- Initial notification in Mandakini River from Gaurikund to Byas Silli has been issued and remaining is under process.
- Initial notification in Ganga River Left Bank from Devprayag to Rishikesh has been issued and Right Bank is under process.
- Flood Plain Zoning (FPZ) proposals of River Bhagirathi from Gangotri to Devprayag, River Bhilangana & Rishikesh to Haridwar from concerning District Magistrates has been sent to Government and subsequent initial notifications will likely to be completed by September, 2020.
- District Magistrates of Haridwar and Uttarkashi have issued notices to encroachers (13 no in Haridwar & 6 no in Uttarkashi), very soon it will be decided by concerned District Magistrates.

Chief Secretary directed to Irrigation department for issuance of Initial notification of remaining flood plain zoning at the earliest. DM Haridwar and Uttarakashi to expedite the process for removal of encroachments. (Action: Irrigation Department)

2. Agenda 2: Review of Namami Gange Projects:

The component wise status of projects was briefed by Program Director, SPMG.

- a) **Forestry Intervention:** The Committee was apprised of the ongoing Plantation Interventions and their Survival rate as below:

Plantation Year	2017-18	2018-19	2019-20
Evaluation Year	2018	2019	2020
Total Number of Plantation Sites	110	255	252
Site evaluated by M&E	28	52	32
Survival Percent	91%	87%	81%
Survival Percent as per Norms	70%	70%	70%

Chief Secretary directed Forest Department to prepare a Catchment Area Treatment Plan through CAMPA fund scheme and finalize it by December, 2020, thereafter start advanced Soil Work with a provision of soil conservation, water conservation and moisture conservation activities by January, 2021 as Hon'ble CM has also directed for providing the employment opportunity through implementing these catchment area treatment activities.

(Action: APCCF Namami Gange).

- b) **I&D and STP projects:** The Committee was apprised about the I&D and STP projects under Namami Gange Program as below:

Sl. No.	New STPs	Total Capacity STPs (MLD)	No. of Drains		No. of Drains intercepted		Completed STPs		Bioremediation started from 1 st Nov. 2019
			No.	Discharge MLD	No.	Discharge MLD	No.	Capacity in MLD	No. of drain
1	32	131.89	61	28.50	54	26.09	29	129.04	7
	Existing STPs								
2	14	82.86	70	26.54	70	26.54	14	82.86	
Total	46	214.75	131	55.04	124	52.63	43	211.90	7

(Contd.)

- Out of 03 remaining STPs, 02 STP at Srikot will be completed December, 2020 and 01 STP at Joshimath will be completed March 2021.

Dr. Santosh Rai, Special Invitee, SGC reiterated for third party water quality monitoring of all the STPs constructed under Namami Gange Program.

Principal Secretary, Forest & Environment, GoUK clarified that already water quality monitoring is being done by UEPPCB, which is an autonomous organization.

Chief Secretary directed the concerned agencies to expedite the process and strictly adhere the timelines as set by the Hon'ble NGT for timely completion of ongoing interventions under Liquid Waste Management. It was further directed to the concerned agencies to engage third party for conducting 5% random sampling of water quality.

(Action: Concerned DMs, UKPJN, UJS, UEPPCB).

- c). **Ghat Cleaning works in Haridwar:** The Committee was apprised of the cleaning work of the ghat at Haridwar as below:

Approved Cost of the Project	Rs 1590.15 Lakhs
Duration	03 years
Total Ghats covered in Haridwar City	72
Total no of Cleaners & Supervisors deployed	385 Cleaners and 15 Supervisors
Date of Commencement	05.03.2019
Waste Collection	Approx. 09 tons per day
Monitoring Mechanism as per Standard Operating Procedure (SoP) issued by Nagar Nigam Haridwar	<ul style="list-style-type: none"> - CCTV Cameras installed on Ghats - GPS (04) installed on Solid Waste Collection Vehicle - Feedback register and compliant redressal number issued to ensure necessary action within 15 minutes. - Biometric attendance system for cleaning staff was installed in Jan 2020 - 05 Sanitary Inspectors regularly monitor the ghats - Every Ghat is cleaned at the interval of 03 hours or as per requirement - 300 dustbins installed and 200 dustbins will be installed. - Awareness Campaigns and Anti-littering messages on ghats.

Chief Secretary, directed Irrigation Department to co-ordinate with the State of Uttar Pradesh Irrigation Department along with Mining Department, Nagar Nigam Haridwar and District Magistrate, Haridwar for cleaning of Canal during the 10 days shut down period in between Dusshera and Diwali.

(Action: Irrigation Department, DM Haridwar, MNA Haridwar, Director mining).

3. Agenda 3: Status of Solid Waste Management in 15 priority towns located along Ganga and continuous cleaning of municipal drains/nalas in these towns by Urban Development Department (UDD):

Summary/Status of SWM in Ganga Towns:

Total No. of Wards	-	196
Door to Door Collection	-	196 (100%)
Source Segregation	-	111 (57%)
Total no. of HH+ shops	-	147943

Address: 117, Indira Nagar, Dehradun

Office : 0135- 2769932/2763436 : Fax no. 0135-2763434

e-mail: spmgngnrbauatk01@gmail.com

(Contd.)

Handwritten signature and initials

4

Door to Door	-	127419 (86.13%)
Segregation at Source	-	49116 (33.20%)
Total Waste Generation	-	371.90 MTPD (Metric Ton per Day)
Waste treated	-	207.51 MTPD (55.79%)

DPR Status of SWM Projects:

S.No.	Status of DPR/ Ist/ IInd Instalment released.
1	Plant Functional – 1 (Haridwar)
2	First/Second installment released – 9 ULBs (First & 2 nd Installment to Devprayag, Kritinagar, Joshimath, Chamoli), first installment to Muni-ki-Reti, Rudraprayag, Karaprayag, Gauchar, Badrinath
3	Approved by State SHPSC and sent to GoI-3 (Uttarkashi, Nandprayag & Gangotri)
4	Funds awaited from GoUK-1 (Srinagar)
5	Land available with ULB, EC awaited -1 (Rishikesh)
Status of Legacy Waste	
1	DPRs of Srinagar, Haridwar and Rishikesh towns have been prepared and are at approval stage

Chief Secretary directed to UDD to immediately release the funds for the sanctioned projects for which funds have been received from Govt. of India. Environmental clearance for Rishikesh and DPR approval to be expedited also co-ordinate with the Govt. of India for sanction of 35% Viability Gap Funding (VGF) for the approved projects. It was further directed that transportation and processing of solid waste should be facilitated in all the Ganga basin towns which lack proper solid waste management systems.

(Action: UDD, DMs).

4. **Agenda 4 and 5: Approval for amendment in the existing structure of SGC:** The Committee was apprised that during the first meeting of the National Ganga Council (NGC) held on 1st December, 2019 at Kanpur, Uttar-Pradesh, wherein it was decided that Namami Gange mission should lead and transform into a model for sustainable economic development- "Arth Ganga" to integrate people in the basin with Ganga rejuvenation. For that additional departments have to be included in the SGC as they have specific role towards adopting a holistic approach of Ganga rejuvenation. Accordingly following amended structure has been sent to NMCG for its reconstitution and notification as below:

1	Chief Secretary, Govt. of Uttarakhand	Chairperson Ex-officio
2	Principal Secretary/Secretary, Finance, Govt. of Uttarakhand.	Member, Ex-officio
3	Principal Secretary/Secretary, Urban Development, Govt. of Uttarakhand.	Member, Ex-officio
4	Principal Secretary/Secretary, Environment & Forest, Govt. of Uttarakhand.	Member, Ex-officio
5	Principal Secretary/Secretary, Irrigation, Govt. of Uttarakhand	Member, Ex-officio
6	Principal Secretary/Secretary, Drinking Water, Govt. of Uttarakhand	Member, Ex-officio
7	Principal Secretary/Secretary, Rural Development Department, Govt. of Uttarakhand	Member, Ex-officio
8	Principal Secretary/Secretary, Horticulture, Govt. of Uttarakhand	Member, Ex-officio
9	Principal Secretary/Secretary, Department of Ayush, Govt. of Uttarakhand	Member, Ex-officio
10	Principal Secretary/Secretary, Department of Youth Affairs, Govt. of Uttarakhand	Member, Ex-officio
11	Principal Secretary/Secretary, Department of Education, Govt. of	Member, Ex-officio



	Uttarakhand	
12	Chairman, Uttarakhand Environment Protection & Pollution Control Board, Govt. of Uttarakhand.	Member, Ex-officio
13	Principal Chief Conservator of Forest, Govt. of Uttarakhand.	Member, Ex-officio
14	Program Director, State Program Management Group, Namami Gange, Uttarakhand.	Member, Convener
Nominated Members:		
15	Dr. A.A. Kazmi Professor, Indian Institute Technology, Roorkee (IIT-R).	Nominated Members
16	Dr. A.K. Lohani, Scientist 'G' National Institute of Hydrology, Roorkee (NIH), Jalvigyan Bhawan, Roorkee.	
17	Dr. Santosh Rai, Scientist 'D' Wadia Institute of Himalayan Geology (WIHG), 33, General Mahadev Singh Road, Dehradun-248001.	
18	Dr. Anil Gautam, People Science Institute (PSI), Dehradun, 635, Indira Nagar, Dehradun- 248006	
19	Dr. Vishal Singh, Center for Ecological Development and Research (CEDAR), 201/1, Vasanti Vihar, Phase 1 Dehradun - 248006	

Chief Secretary directed SPMG to persuade the matter with NMCG for the reconstitution and gazette notification of SGC to meet the objectives of holistic approach of river rejuvenation in an integrated manner. (Action: SPMG)

5. **Agenda 6: Directions of Hon'ble NGT dt 18-12-2020 & 13.08.2020 in O.A. 200/2014:** The committee was apprised of the directions given by Hon'ble NGT on 18-12-2020 in O.A. 200/2014. It was emphasized that.
- i. Timely completion of all projects relating to sewage treatment be ensured i.e. by 31.06.2020 in respect of ongoing projects and by 31.12.2020 in respect of others failing which compensation has to be paid in terms of the said order, apart from action against the erring officers. Till then, to avoid untreated sewage being discharged directly into Ganga, interim remedial measures have to be adopted and for the default after 01.11.2019 compensation has to be deposited in terms of order dated 22.08.2019.

Sl. No.	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017, 22.08.2019 and 18.12.2019	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggestion for violation of timelines or non- achieving of targets

- ii. Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.

Sl.No.	Total Nos. of Industries	Nos. of Industries connected with CETP	Nos. of Industries with valid CCA from UEPPCB	Status of conveyance system in left out Industrial areas	No of show cause notices issued to Industries for non-compliance.



iii. Utilization of treated sewage, use of sludge as a manure and septage management.

Sl. No.	Name /Location of S.T.P.	Period	Total Mannure Generated in STP (in M ³)	Distribution to Locals for Filling (Free of Cost) (in M ³)	Use of Mannure (in M ³)	Balance Qty. of Mannure Deposited in STP Premises (in M ³)	Remarks

iv. Progress of Septage Management Activities in accordance with Septage Management Protocol:

Septage Management Cell constitutions and meetings held	No. of Septage Suction vehicles available/ vehicle procurement status	Registration of Septage suction vehicle operators	Household survey for identification of septic tanks/pits in unconnected HHs	Septage Management Byelaws/user charges notification in accordance with Model Septage Byelaws developed by UDD-GIZ (Customized/approved/Notified)	Status of Treatment/co-treatment of Faecal sludge/Septage in STP (DPR prepared/Approved/Treatment being done (quantity))

v. Demarcation of flood plain zones (FPZ) and preventing encroachments thereof.

S.No.	Stretches of flood plain zones areas proposed.	Status of Initial Notification	Status of final notification	Nos. of encroachers in FPZ

vi. Maintenance of E-flow

S.No.	Name of the Hydro project	Season	Months	% of E-flow released	Compliance of e-flow notification

vii. Preventing dumping of solid and other waste in and around Ganga.

S. No.	Name of the ULBs	No. of Wards	Quantity of Waste generation (MTD)	Fund Requirement for SWM DPR (Rs in Cr.)	Compliance Status

viii. Legacy Waste

S. No.	Subjects	Compliance/ Status Report, Name of ULB/Quantity/Cost of DPR in Crore		
	Legacy Waste DPRs prepared, Quantity and Cost	Name of ULB	Quantity in Cu.mt. in Lacs	DPR Cost in Cr

ix. Preventing and regulating illegal sand mining.

S.No.	Financial Year	Illegal Mining/Storage/transportation	Penalty (in Rs. Crore)



x. **Steps for conservation of groundwater particularly with reference to critical, semi-critical and over-exploited areas.**

The Committee was apprised that as per the categorization of ground water assessment Report, in Uttarakhand there are 5 areas in three districts which falls in semi-critical zone which are as below:

Categorization of Assessment units, 2017					
Uttarakhand					
S.No.	District	S.No.	Semi Critical	Critical	Over Exploited
1	Haridwar	1	Bhahadarabad		
		2	Bhagwanpur		
2	Nanital	1	Haldwani		
3	Udham Singh Nagar	1	Kashipur		
		2	Khatima		

Chief Secretary directed Irrigation department to prepare a complete ground water revival plan for the identified semi-critical zones like rain water harvesting, artificial wetlands, revival of community ponds and strict enforcement of groundwater extraction regulations especially in Bhagwanpur and Bhahadarabad areas. (Action: Irrigation Department)

xi. **Monitoring and displaying of water quality**

S.No.	Name of the Sewerage Treatment Plant (with capacity)	Sampling Point			Fecal Coliforms
		Inlet STP		Outlet STP	

xii. **Public awareness and involvement for prevention and control of pollution of Ganga.**

S.No.	Period	Number of IEC Activities conducted	Type of Activity	Name of Volunteers	Remarks

xiii. **Afforestation and setting up of biodiversity parks.**

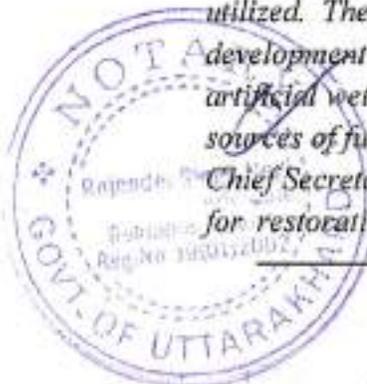
S.No.	Nursery Establishment & Maintenance	ASW	Plantation	Agriculture Landscape	Ganga Park/Eco Park Est. & Avenue Plantation	Conservation Intervention and Wetland management	Contingency

Chief Secretary directed to the concerned departments to ensure NGT compliances in line with the above given tabular points. (Action: All concerned departments)

xiv. **Any other directions covered by earlier orders of this Tribunal.**

Committee apprised that as per Hon'ble NGT's directions "the specified flood plain zone needed to be handed over to the forest department for plantations for which CAMPA funds can be utilized. The Forest Department may also explore community involvement in restoration and development projects, including raising of plantations, developing bio-diversity parks and artificial wet lands. Utilization of MGNREGA funds also need to be considered, a part from other sources of funding".

Chief Secretary directed to constitute a Committee for preparation of plan for financial assistance for restoration of water bodies, ponds, plantations and artificial wetlands from CAMPA and



MNREGA fund schemes. The Committee will be headed under the Chairmanship of Additional Chief Secretary, Rural Development, GoUK comprising of Principal Secretary, Forest and Environment, Secretary, Agriculture, and Engineer-in-Chief of the Irrigation department will be the Member Secretary of the Committee.

(Action: Irrigation Department)

6. Ongoing River Front development projects:

Sr. No.	Name of Project	District	Executing Agency	Cost (In Rs Lacs)	Date of Issue of AA & ES / MoU	Present Status
1.	Har Ki Paidi & Rodi Bel Park	Haridwar	Uttarakhand Irrigation Department	3400.00	27.02.2020	29 % Physical Progress.
2.	Development of Maneri Bathing and Cremation Ghat along with Bank protection work	Uttarkashi	Uttarakhand Irrigation Department	713.47	06.05.2020	Tendering is in progress by Irrigation Division Uttarkashi.
3.	Development of Bathing Ghat and Crematoria in Gangotri	Uttarkashi	WAPCOS Ltd	1601.00	24.02.2020	Tendering is in progress by Wapcos Ltd.
4.	Development of Bathing Ghat in Badrinath	Chamoli	WAPCOS Ltd	1038.00	24.02.2020	Tendering is in progress by Wapcos Ltd
Total				6752.47		

Committee was apprised by HoD, Irrigation that the NoC for Gangotri and Badrinath Ghat development projects has been issued to the executing agency. Chief Secretary directed to ensure for the completion of Gangotri and Badrinath ghat development works in a time bound manner.

(Action: WAPCOS Ltd)

7. Directions given by Hon'ble NGT dated 29.06.2020 regarding River Stretches Critically Polluted: As per Hon'ble NGT in O.A. 673/2018 directed that "Ensure no pollution is discharged into water bodies".

In compliance to the Hon'ble NGT's directions in O.A. 673/2018 dated 06.12.2019 regarding critically polluted nine river stretches in Uttarakhand, as identified CPCB, DPRs amounting Rs. 228.40 crore for I&D and STP works for Rejuvenation of 09 – Polluted River Stretches has been prepared and after evaluation at SPMG level, sent to NMCG for Administrative and Financial approval.

Also Bioremediation is proposed as an interim treatment in the polluted stretches for which DPRs amounting Rs. 875.11 lakh sent to NMCG by SPMG (vide letter no. 222 dated 21.03.2020 and letter no. 327 dated 12.06.2020) for Administrative and Financial sanction.

It was directed to SPMG to send a letter through Chief Secretary, GoUK to Director General, NMCG for early sanction of the above submitted projects so that the directions of Hon'ble NGT is complied in a time bound manner.

(Action: SPMG)



Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgngrba.utk01@gmail.com

(Contd.)

[Handwritten signature]

- Chief Secretary took note of all the above mentioned points and following directions were given to all respective officials:
 - All the District Magistrates/Chairman of the DGCs to convene regular meeting of the DGCs and enforce different measures at local levels towards Ganga pollution abatement and Ganga Rejuvenation. **(Action: Respective DMs)**
 - Nagar Palika Uttarkashi must ensure actions for execution of proper transportation, processing of solid waste in an expeditious manner. Further Urban Development Directorate to release the funds for procurement vehicles within a week. **(Action: Nagar Palika Uttarakashi)**
 - DM Haridwar and Nagar Nigam, Haridwar to work out for an alternative subsidy plan for transportation of legacy waste/ RDF to other states for economic viability of the project. **(Action: DM Haridwar, MNA Haridwar).**
 - DM Dehradun to personally monitor the actions to be taken for Septage Management at Rishkesh and work out plan for addressing the issues of Legacy waste/RDF. **(Action: DM Dehradun)**
 - Urban Development Department to immediately release the funds to all sanctioned projects for which VGF has been received from Govt. of India **(Action: UDD).**

The meeting ended with a vote of thanks to the chair.


(Uday Raj Singh)
Program Director, SPMG &
Member Convenor,
State Ganga Committee

Copy to: -

1. Staff Officer to Chief Secretary, Government of Uttarakhand.
2. Principal Secretary, Environment & Forest, Government of Uttarakhand.
3. Principal Secretary, Rural Development, Government of Uttarakhand.
4. Secretary, Tourism, Government of Uttarakhand.
5. Secretary, Finance, Government of Uttarakhand.
6. Secretary, Urban Development, Government of Uttarakhand.
7. Secretary, Education, Government of Uttarakhand.
8. Secretary, Irrigation, Government of Uttarakhand.
9. Secretary, Department of Youth Affairs, Government of Uttarakhand.
10. Secretary, Horticulture Department, Government of Uttarakhand.
11. Secretary, Drinking Water & Sainitation, Government of Uttarakhand.
12. Chairman, Uttarakhand Environment Protection and Pollution Control Board.
13. District Magistrate, Dehradun, Haridwar, Tehri Garhwal, Pauri Garhwal, Rudraprayag, Chamoli, and Uttarkashi.
14. Dr. A.A. Kazmi, Professor, Indian Institute of Technology (IIT), Roorkee.
15. Dr. A.K. Lohani, Scientist 'G', National Institute of Hydrology (NIH), Roorkee.
16. Dr. Santosh Rai, Scientist 'D', Wadia Institute of Himalayan Geology (WIHG), Dehradun.
17. Dr. Anil Gautam, People Science Institute (PSI), Dehradun.
18. Dr. Vishal Singh, Centre of Ecological Development & Research (CEDAR), Dehradun.




(Uday Raj Singh)
Member Convenor,
State Ganga Committee

Address: 117, Indira Nagar, Dehradun
 Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
 e-mail: spmgngrba.ute01@gmail.com

(Contd.)

Attendance Sheet

9th Meeting of State Ganga Committee(SGC) Uttarakhand Under the Chairmanship of Chief Secretary, Government of Uttarakhand.

Date: 01.09.2020

Time 10.30 AM

Venue - Chief Secretary Meeting Hall, Secretariat, Dehradun

S.No.	Officer Name	Designation & Department Name	Phone No.	E-mail	Signature
1	Om Prakash	Chief Secretary Govt of UK			
2	Anand Barhan	P. Secretary Forest & Shunt.			
3	Nitesh K Jha	Secy Pwjal/Env			
4	Uday Raj Singh	PD SPM-G-UK			
5	Mukesh Mohan	En-c. Irrigation	9412027452		
6	S.K. Sharma	CGM, U.J.S.	941113816	cgmujs@gmail.com	
7	Ravi Pandey	SE. VDD	9832256911	-	
8	Dr. Santosh Rai	Sc-B, W.H.G.	9610709402		
9	V. C. Purohit	MD, UKPJN	7830500401	upsvnnc@gmail.com	
10	KK RASTOH	GM Ganga UKPJN	9997494594	ganganahw@gmail.com	
11	V.K. Sharma	Director - UD	9611117378	vksharmaas@gmail.com	
12	S. R. Subudhi	MS, UNRES.			
13	R.K. Mishra	P.D. Forest Dept. A.P.C.F.	9412053093	ranjan_mishra2003@yahoo.com	
14	M. Anand Keshava	DGM, UJUMC	9452590013	muj1171@gmail.com	
15	Rajesh Singh	SPMG, RFD, DAN	9410100415	rfd_smg@gmail.com	
16	M. Rajuuddin Ahmad	Tech. Expert G12-S&R	9675206351	marajuddin.ahmad@gmail.com	
	Kashay Kumar	Environment Specialist, SPMG	705530093		



Letter No. 798 /SPMG/Namami Gange/ SGC

Dated: 29/12/2020

Ganga's purity is our responsibility
Save Ganga, Save Water, Save Life

Minutes of Meeting

Tenth Meeting of State Ganga Committee (SGC), Uttarakhand dated 14.12.2020

The Tenth meeting of Uttarakhand State Ganga Committee was held under the Chairmanship of Chief Secretary, Govt. of Uttarakhand on 14-12-2020 at Chief Secretary Meeting Hall, Uttarakhand Secretariat. The meeting was attended by Ex-officio members of SGC or their representatives, along with officials from concerned departments and executing agencies. The list of participants is annexed.

At the outset, Program Director (PD), State Program Management Group (SPMG) welcomed the Chairman, members of the committee and apprised the Committee of the constitution and mandate of State Ganga Committee along with decisions taken in the ninth meeting of SGC.

Agenda wise discussion was held and the decisions taken are as follows:

Agenda 1: Compliance of Decisions taken in Ninth meeting of Uttarakhand State Ganga Committee (SGC):

The Committee was apprised of the decisions taken in the ninth meeting of SGC wherein the concerned departments informed about the progress made of the status of House Service Connections (HSCs) in Devparyag, Badrinath and Gangotri as below:

a) Devparyag:

S. No.	Description	House Holds (HHs)	House connected 11-2020	Hold 30-	Balance House Holds (HHs)
1	Total House hold as per Nagar Palika records	609	333		276
	Break-up of Balance House Holds (HHs)				
2	Feasible for connectivity				
3	Through Gravity	380	332		48*
4	Through Pumping	38	1		37
5	Through Septage Management	112	-		112
6	By Shifting of Toilets	14	-		14
	Sub Total	544	333		211
	Not Feasible for connectivity				
7	Building Abandoned	36			36
8	Building : No Toilet	5			5
9	Building : Under Flood plains	7			7
10	Building not identified	17			17
	Sub Total	65			65
	Grand Total	609			276

It was updated that for connectivity of household through gravity and pumping, estimate has been approved for Rs.172.19 +26.90 = Rs 199.09 lacs. Total Fund released till date

Address: 117, Indira Nagar, Dehradun

Office : 0135- 2769932/2763436 : Fax no. 0135-2763434

e-mail: spmgngrba.utk01@gmail.com

(Contd.)



Rs.56.90 lacs. Work in progress and expected to be completed by January 2021 subject to availability of fund.

For 112 household to be covered through Septage Management, DPR for Co-treatment in STP at Devprayag is being finalized by UKPJN in coordination with SPMG-GIZ.

- **Gangotri:** 10 households have been identified to be covered through septage management.
- **Badrinath:** 38 households are to be covered by septage management.

Status of fund allocation: - Director UDD apprised that in Devaparayg, Funds approved from Uttarakhand Pollution Control Board procurement of vehicle is in progress. In Badrinath, vehicle procured, funded through BADP. In Gangotri tendering has been done.

Principal Secretary, Forest & Environment, GoUK reiterated that the requirement for co-treatment provisions of collected septage in the existing STP at Devparayag should also be worked out simultaneously, so that it is taken care in the existing STP, as pointed out by GIZ and discussed in the last Supervisory Committee Meeting.

It was pointed out by Prof. A.K. Kazami, IIT Roorkee about the technical option of installing on site package type treatment plant, based upon Japanese Johkasou technology, which can be useful for on-site treatment at Gangotri (10 households) and the left out houses (07 in number).

With regards to above, following directions were made by the Chairman:

- Household to be connected by Gravity/pumping at Devparayag by December, 2020.*
- For households through septage suction vehicles at Devparayag and Badrinath, work to be executed from 1st January, 2021.*
- For left out 07 households at Devparayag and 10 households at Gangotri, UDD in Co-ordination with UJS and IIT Roorkee to float tender for onsite treatment through ZOKASU technology by January, 2021.*
- For co-treatment of Septage, follow up with NMCG for early sanction of funds and tender to be floated and work to be started by UKPJN at the earliest by January, 2021.*
- DM Tehri to evaluate and furnish report within a week about the functional status of toilets in the 36 number of abandoned buildings and the ground status of 17 number of buildings not identified as per records.*
- For 05 number of households not having toilets at Devaprayag, UDD to release funds within a week under Swatch Bharat Mission for toilets construction.*

(Action: UKPJN, Jal Sansthan & Urban Development Department)

- **Rishikesh :** Based upon household survey done at Rishikesh with support of GIZ-SGR along with Geo-tagging of all the septic tanks, DPR for the household identified which are not connected to sewer network through co-treatment of septage in 26 MLD STP has been prepared and sent to NMCG by SPMG for Financial and administrative approval. Also DPR for co-treatment at Haridwar has been sent to NMCG for approval.

1.2 Status of Septage Management in Ganga towns: -

Following update was given by UDD: -

- SMCs meeting at Rishikesh was convened on 06.11.2020 and further actions initiated by Uttarakhand Jal Sansthan and ULBs for collections and disposal of Septage.
- Hand holding of all Ganga ULBs/SMCs was done by UDD in coordination with GIZ-SGR on 08.10.2020 for timely implementation of Septage Management interventions.

Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgngrba.utk01@gmail.com

(Contd.)



- Septage Bye Laws Notified in 4 Towns in 4 Towns sent for Publication to Roorkee Press, in 3 Objection Invited and in 4 Different Stages of Approval. Regular SMC (Septage Management Committee) convened.

Chief Secretary directed to follow up with NMCG for approval of submitted DPRs for Co-treatment of septage at Rishikesh and Haridwar and initiate the tendering process and also expedite the septage management interventions in all the Ganga towns.

(Action: SPMG, Urban Development Department, UKPJM & UJS)

1.3 Flood Plain Zoning: -

Chairman enquired about the proceedings regarding eviction case(s) against encroachers. Also regarding notification of flood plain zoning by Irrigation department. Irrigation Department apprised the Committee that: -

- Initial notification of Alaknanda, Bhagirathi, Bhilangana, Mandakini, Haridwar and Ganga Rivers has been issued and as per the Act final notification is under process, which is likely to be completed by February, 2021
- The process has been initiated for flood plain zoning of Susva Gola and Kosi river, about 295 km, and proposal has been sent for approval.
- Further scope of flood plain zoning in 1st phase 13 rivers about 955 km and in 2nd phase 9 rivers about 1151 km have been identified.
- In District Haridwar & Uttarakashi, encroachers have been identified in flood plain notified area and the process for removal of these encroachment has been initiated and is pending in the "Court of Flood plain zoning authority".

Committee directed Irrigation department to initiate actions in co-ordination with District Administration for proceedings against encroachers in eviction case(s) as per law for their removal from areas of flood plain zones at Uttarkashi and Haridwar by 31st December, 2020.

(Action: Irrigation Department/District Magistrate, Haridwar & Uttarkashi)

• **Agenda 2: Review of Namami Gange Projects:**

The component wise status of projects was briefed by Program Director, SPMG.

a) **Forestry Intervention:** The Committee was apprised of the ongoing Plantation, Interventions and their Survival rate as below:

- AA&ES sanction for the project proposed by Uttarakhand Forest Department on "Forest Interventions for Ganga" approved under Namami Gange Programme at a Cost of Rs. 3995.58 for the year 2020-21. The GoI released Rs 8.28 crore for first and second quarters.
- Namami Gange project have been implemented as per the approved DPR by the Government of India. Under this program, Advance Soil Work of 2107 ha. will be carried out with in situ provision of soil and water conservation works.
- Under a separate Conservation Intervention scheme, soil and water conservation works will be carried out in 480 ha.

Address: 117, Indra Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgngrba.utk01@gmail.com

(Contd.)



Chief Secretary directed Forest Department to submit the details of working plan, DPRs and the work in progress. Also, mid-term evaluation of plantation is to be done by independent agency by February, 2021.

(Action: Forest Department).

b). I&D and STP projects: The Committee was apprised about the I&D and STP projects under Namami Gange Program as below:

Sl. No.	New STPs	Total Capacity STPs (MLD)	No. of Drains		No. of Drains Intercepted		Completed STPs		Bioremediation started from 1 st Nov. 2019
			No.	Discharge MLD	No.	Discharge MLD	No.	Capacity in MLD	No. of drain
1	32	131.89	61	28.50	58	26.195	31	129.170	3
Existing STPs									
2	14	82.86	70	26.54	70	26.54	14	82.86	
Total	46	214.75	131	55.04	126	52.735	45	212.03	3

Progress made as below:

- Out of 03 remaining STPs, 02 STPs at Srikot have been commissioned and trial run started in December, 2020.
- 01 STP at Joshimath is scheduled to be completed by March 2021.
- A DPR for Co-Treatment of septage with Sewage in the STP complex Jagjeetpur and Sarai amounting to Rs. 429.26 Lacs is submitted to NMCG vide SPMG, Dehradun letter dt. 20.10.2020 and is under approval process.

Chief Secretary directed the concerned agencies to complete the ongoing works before 31st March, 2021 and strictly adhere to the timelines as set by the Hon'ble NGT, for timely completion of ongoing interventions under Liquid Waste Management.

It further directed Jal Nigam to carry out 5% random sampling of water quality through the National Institute of Hydrology and submit the report to State Ganga Committee.

(Action: UKPJN, UJS, UEPPCB).

- **Agenda 3: Status of Solid Waste Management in 15 priority towns located along Ganga and continuous cleaning of municipal drains/nalas in these towns by Urban Development Department (UDD):**

Summary/Status of SWM in Ganga Towns:

Total No. of Wards	-	196
Door to Door Collection	-	196 (100%)
Source Segregation	-	111 (57%)
Total no. of HH+ shops	-	147943
Door to Door	-	127419 (86.13%)
Segregation at Source	-	49116 (33.20%)
Total Waste Generation	-	371.90 MTPD (Metric Ton per Day)
Waste treated	-	207.51 MTPD (55.79%)

DPR Status of SWM Projects:

S.No.	Status of DPR/ Ist/ IInd Instalment released.
1	Plant Functional – 1 (Haridwar)
2	First/Second installment released – 9 ULBs (First & 2 nd Installment to

Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgngnrbba.utk01@gmail.com

(Contd.)



	Devprayag, Kritinagar, Joshimath, Chamoli), first installment to Muni-ki-Reti, Rudraprayag, Karaprayag, Gauchar, Badrinath
3	Approved by State SHPSC and sent to GoI-3 (Uttarkashi, Nandprayag & Gangotri)
4	Funds awaited from GoUK-1 (Srinagar)
5	Land available with ULB, EC awaited -1 (Rishikesh)
Status of Legacy Waste	
1	DPRs of Srinagar, Haridwar and Rishikesh towns have been prepared and are at approval stage

UDD further apprised about the limited availability of 35% of VGF sanctioned by Central Government for the approved projects on which it was quizzed by Principal Secretary, Forest & Environment, whether any action was taken by UDD to ensure the contingency amount.

Chief Secretary directed UDD to raise the contingency of 65% and escalate the matter upto Chief Minister Level for ensuring the release of State share for the projects for which central share of 35% have been received from Govt. of India.

Chairman, State Ganga Committee further directed to expedite the process for fund release and get the TAC and EFC done for Haridwar legacy waste project immediately and issue the GO for tendering and execution. Also UDD to provide the complete details for execution of Solid Waste Management projects with timelines.

(Action: Urban Development Department, DGC Haridwar).

• **Agenda 4: Approval for amendment in the existing structure of SGC:**

Program SPMG updated that in compliance to the decisions made in the 1st National Ganga Council meeting held on 14th December, 2019 and as per the framework of National Mission for Clean Ganga, a proposal was sent to NMCG by SPMG for reconstitution of State Ganga Committee with inclusion of additional departments to be included in the SGC having specific role towards adopting a holistic & integrated approach of Ganga rejuvenation.

NMCG vide letter no. Estt.01/2016-17/0111/NMCG dated 20th November, 2020 has informed that reconstitution of the SGC is long drawn process, However, as and when meeting of the SGC is convened, the members recommended for inclusion in the SGC may be invited as a 'Special invitees'.

Chief Secretary directed that the amended structure of State Ganga Committee (SGC) with inclusion of additional departments (viz. Rural Development Department, Horticulture Department, Department of Youth affairs, Department of Education and Department of Ayush) should be informed for participation in the next proposed meetings of SGC.

(Action: SPMG)

• **Agenda 5: Directions of Hon'ble NGT dt 18-12-2020 & 13.08.2020 in O.A. 200/2014:**

In compliance to the Hon'ble NGT directions pronounced dated 18.12.2019 and 13.08.2020, it has been directed that State of Uttarakhand may ensure the compliance and submit the compliance report on or before 30.12.2020 by the Chief Secretary, Govt. of Uttarakhand on the following directions:



Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmggrba.utk01@gmail.com

(Contd.)

- *Setting up of STPs, Interception and Diversion (I&D) of drains and preventing untreated sewage and effluents in the river Ganga.*
- *Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.*
- *Utilization of treated sewage, use of sludge as a manure and septage management.*
- *Demarcation of flood plain zones and preventing encroachments thereof.*
- *Maintenance of e-flow.*
- *Preventing dumping of solid and other waste in and around Ganga.*
- *Clearing old legacy waste dump sites.*
- *Preventing and regulating illegal sand mining.*
- *Steps for conservation of groundwater particularly with reference to critical, semi-critical and over-exploited areas.*
- *Restoration of water bodies.*
- *Monitoring and displaying of water quality.*
- *Taking action against polluters by way of recovering compensation for restoration of the damage to the environment.*
- *Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms.*
- *Public awareness and involvement for prevention and control of pollution of Ganga.*
- *Regulating activities on and around river Ganga including ghats and other establishments.*
- *Afforestation and setting up of biodiversity parks.*
- *CPCB and SPCB may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain.*
- *Any others directions covered by earlier orders of this Tribunal.*

2. Further as per the Hon'ble NGT's direction dated 13.08.2020 in O.A. no. 200/2014, it has been directed that *"We also feel that there should be periodic joint meetings of the Chief Secretaries of the concerned States to consider vital issues like pooling of human resources and sharing best practices for rejuvenation of Ganga, particularly preventing discharge of sewage and other pollutants therein directly or in its tributaries or drains connected thereto. There is need to take a holistic approach of treating river Ganga as a single entity and eco-system which requires pooling of fiscal resources by different stakeholders. The Forest Department may also explore community involvement in restoration and development projects, including raising of plantations, developing bio-diversity parks and artificial wet lands. Utilization of MGNREGA funds also need to be considered, a part from other sources of funding"*

Chief Secretary directed all the respective departments to submit the detailed compliance report along with timelines and incremental progress made from the last submission of compliance Affidavit to the Hon'ble NGT within two days to State Program Management Group, Namami Gange. Further all the concerned District Magistrates must also submit compliance report on the specific issues within their respective jurisdiction within two days.

(Action: All the Respective Departments & District Magistrates)

Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgngrba.utk01@gmail.com

(Contd.)



- **Directions given by Hon'ble NGT dated 29.06.2020 regarding River Stretches Critically Polluted: As per Hon'ble NGT in O.A. 673/2018 directed that "Ensure no pollution is discharged into water bodies".**

It was updated that a reminder has been sent to Director General, NMCG from Chief Secretary, GoUK vide letter no. 581/SPMG/Namami Gange/RC dated 25.10.2020 for according concurrence and financial approval for the submitted DPRs amounting to Rs. 228.40 crore for I&D and STP works for Rejuvenation of 09 – Polluted River Stretches.

NMCG has informed that the above DPRs is under Third Party Appraisal with TPA agency (Jamia Millia Islamia University, New Delhi) and also has been examined by NMCG and the observations made have been conveyed vide letter no. F.No. Pr-12011/9/2019-O/o Director (T-III) NMCG dated 1st December, 2020. Accordingly directions have been conveyed from Program Director, SPMG to Jal Nigam to comply with observations made by NMCG and submit the compliance report at the earliest.

Further it was updated that, in the 31st meeting of the Executive Committee of National Mission for Clean Ganga (NMCG) held on 13th November, 2020, Executive Committee (EC) has approved the submitted DPRs for In-Situ Treatment of untapped drains identified in the 09 polluted river stretches of Uttarakhand by Bio-remediation technologies for a period of 04 months covering Kumbh Mela period under Namami Gange Program at an estimated amount of Rs 2.6 Crores (including cost of project monitoring and O&M for 04 months). Directions have been given by Program Director SPMG to Jal Nigam to initiate the tendering process.

Chief Secretary directed Jal Nigam to comply with observations made by NMCG regarding the aforementioned DPRs of I&D & STPs works and immediately submit the DPRs for early sanctioning and administrative approval from NMCG. Further initiate the tendering process for approved bio-remediation projects so that it is executed timely during Kumbh period.
(Action: Jal Nigam)

- Chief Secretary took note of all the above mentioned points and following directions were given to all respective officials:
 - All the District Magistrates/Chairman of the DGCs to convene regular meeting of the DGCs and enforce different measures at local levels towards Ganga pollution abatement and Ganga Rejuvenation. **(Action: Respective DMs)**
 - Nagar Palika Uttarkashi must ensure actions for execution of proper transportation, processing of solid waste in an expeditious manner. Further Urban Development Directorate to release the funds for procurement of vehicles within a week.
(Action: Nagar Palika Uttarakashi)
 - DM Haridwar and Nagar Nigam, Haridwar to work out for an alternative subsidy plan for transportation of legacy waste/ RDF to other states for economic viability of the project.
(Action: DM Haridwar, MNA Haridwar).
 - DM Dehradun to personally monitor the actions to be taken for Septage Management at Rishkesh and work out plan for addressing the issues of Legacy waste/RDF.
(Action: DM Dehradun)
 - Urban Development Department to immediately release the funds to all sanctioned projects for which VGF has been received from Govt. of India
(Action: UDD).

Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgngrba.utk01@gmail.com

(Contd.)



Chief Secretary, directed to submit the action taken report for the above specific issues as well as the matters taken up in the District Ganga Committee at the earliest.

(Actions: All the concerned District Magistrates)

The meeting ended with a vote of thanks to the chair.


(Uday Raj Singh)
Program Director, SPMG &
Member Convenor,
State Ganga Committee

Copy to: -

1. Staff Officer to Chief Secretary, Government of Uttarakhand.
2. Principal Secretary, Environment & Forest, Government of Uttarakhand.
3. Principal Secretary, Rural Development, Government of Uttarakhand.
4. Secretary, Tourism, Government of Uttarakhand.
5. Secretary, Finance, Government of Uttarakhand.
6. Secretary, Urban Development, Government of Uttarakhand.
7. Secretary, Education, Government of Uttarakhand.
8. Secretary, Irrigation, Government of Uttarakhand.
9. Secretary, Department of Youth Affairs, Government of Uttarakhand.
10. Secretary, Horticulture Department, Government of Uttarakhand.
11. Secretary, Drinking Water & Sainitation, Government of Uttarakhand.
12. Chairman, Uttarakhand Environment Protection and Pollution Control Board.
13. District Magistrate, Dehradun, Haridwar, Tehri Garhwal, Pauri Garhwal, Rudraprayag, Chamoli, and Uttarkashi.
14. Dr. A.A. Kazmi, Professor, Indian Institute of Technology (IIT), Roorkee.
15. Dr. A.K. Lohani, Scientist 'G', National Institute of Hydrology (NIH), Roorkee.
16. Dr. Santosh Rai, Scientist 'D', Wadia Institute of Himalayan Geology (WIHG), Dehradun.
17. Dr. Anil Gautam, People Science Institute (PSI), Dehradun.
18. Dr. Vishal Singh, Centre of Ecological Development & Research (CEDAR), Dehradun.


(Uday Raj Singh)
Member Convenor,
State Ganga Committee



Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgngrba.utk01@gmail.com

(Contd.)





Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. 389 /SPMG/Namami Gange/SC

Dated: 06/07/2020

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

Minutes of the Meeting of the Supervisory Committee (constituted as per the order of Hon'ble National Green Tribunal in OA 10/2015 and OA 200/2014) under the chairmanship of Principal Secretary, Forest and Environment.

Venue: Conference Hall, Chief Secretary Building, Ground Floor, Secretariat, Dehradun

Date: 26.06.2020.

Time: 10.30 a.m.

In compliance of the Hon'ble National Green Tribunal (NGT) order, a meeting of the Supervisory Committee was convened under the Chairmanship of Principal Secretary, Forest and Environment, GoUK, wherein all the Chairman of the District Ganga Committee of all the districts of Garhwal division had attended the meeting via video conferencing from their respective NIC centers. The following representatives from the concerned departments attended the meeting:-

1. Sh. Uday Raj Singh, Additional Secretary/Program Director, SPMG, Namami Gange Uttarakhand.
2. Sh. S.P. Subodhi, Member Secretary, Uttarakhand Environment Protection & Pollution Control Board.
3. Sh. Govind Ballabh Oli, Additional Secretary, Peyjal Department.
4. Neha Verma, Additional Secretary, Forest Department.
5. Sh. Purushottam Singh, Director (O), UJVNL, Dehradun.
6. Sh. Bhajan Singh, Managing Director, Uttarakhand Peyjal Nigam.
7. Sh. Prabhat Raj, Technical Advisor, SPMG, Namami Gange, Uttarakhand.
8. Sh. Lokesh Sharma, Director (P), SIIDCUL, Dehradun.
9. Sh. Manoj Kesharwani, DGM, UJVNL, Dehradun.
10. Sh. K.K. Rastogi, GM (Ganga), Uttarakhand Peyjal Nigam, Haridwar.
11. Mrs. Neelima Garg, GM, Uttarakhand Jal Sansthan, Dehradun.
12. Sh. Sanjeev Kumar Srivastava, SE, Irrigation Department, Uttarakhand.
13. Sh. Ravi Pandey, SE, Urban Development Department, Uttarakhand.
14. Sh. Akshay Kumar, Environment Specialist, SPMG, Namami Gange, Uttarakhand
15. Sh. Rohit Jayaraj, M&E Specialist, SPMG, Namami Gange, Uttarakhand

At the outset, Program Director, State Program Management Group (SPMG) welcomed the Chairman as well as the members of the Supervisory Committee, Heads and officials of the concerned Departments.

Program Director, SPMG apprised that regular DGCs meetings are being convened by the District Magistrates/Chairman of the DGCs to review the various activities in relation to the directions issued by the Hon'ble Tribunal and furnishing their reports to the Executive Committee as well as State Ganga Committee indicating the steps taken, proposed or suggested by the departments for prevention and abatement of the pollution of river Ganga. As as of now, DGCs has convened 47 meetings from 30.11.2019. Further slight variations in some districts for convening the meetings in last few months is due to prevalent scenario of COVID-19, when meetings are advised to be avoided

Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgngrba.utk01@gmail.com





Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

Committee resounded to all the District Magistrates/Chairman of the DGCs once again to convene the regular meetings of the DGCs on fortnightly basis and review the various activities related to the cleaning of Ganga and furnish their reports to the Executive Committee indicating the steps taken, proposed or suggested by the departments so that compliance of the directions of the NGT is ensured in letter and spirit.

(Action: Respective District Magistrates & DFOs)

Further following key points were deliberated in the meeting of the Supervisory Committee:

- a. DM Pauri apprised that for Solid Waste Management at Pauri, approval of forest land has been accorded from the MoEF&CC, Govt. of India and the proposal of same has been submitted to Govt. of Uttarakhand for sanctioning and allotment of land.
- b. DM Tehri raised the issue of one crematoria at Muni-Ki-Reti for the facilitation of local public. Chairman opined that Irrigation department to submit a proposal by SPMG to NMCG for administrative approval of the same.
- c. CDO-Chamoli stated that the water supply and electric connections have not been provided to the ghats and crematoria developed by Irrigation department. Chairman opined to the District Administration to direct the concerned Irrigation divisions which have not provided funds to ULBs for ensuring water and electric connections in the respective ghats and crematoria. In case of any fund required for water and electricity connections on Ghats, the proposal may be sent to SPMG, Dehradun. Chairman also instructed to ULBs for handing over the Ghats on priority basis as the O&M expenditure will be meet out from concerned ULBs.
- d. DFO Uttarakashi apprised the Committee that for the management of solid waste and legacy waste there is need of Bioremediation machine for which a proposal has sent to the UDD for the approval. In this regards, UDD has raised some observations, needs to be clarified, and the response of local body is still awaited. Committee emphasized to District Administration to submit the proposal within next 7 days to UDD so that approval can be accorded from the State Government.

(Action: DMs, DFOs, UDD & ULBs)

I) Directions in relation to collection and disposal of Sewage.

• Status of undergoing works under Liquid Waste Management-

Chairman enquired about adherence of timelines as per the directives of the Hon'ble NGT dated 18.12.2019 regarding tapping of Drains, Phytoremediation/Bioremediation on untapped drains, completion dates for sewerage infrastructure, direct out fall of untreated sewage into river Ganga and functionality of online monitoring mechanism of STPs.

Val Nigam apprised to the Committee Out of total 21 projects have been sanctioned (19 projects are on the main stem of river Ganga and 2 projects are on tributaries of river Ganga) out of which 08 projects are ongoing and 13 projects are completed. Out of 06 ongoing projects on the main Ganga stem, 02 projects to be completed by July 2020, 03 projects to be completed by December



[Handwritten signatures]



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

2020, 01 project to be completed by Mar 2021. Jal Nigam appraised regarding quarantine of labourers and technical staff due to which work could not be started as yet.

Apart from this, 61 drains were proposed to be intercepted and diverted under these 19 projects against which 51 drains have so far been intercepted, 01 drain will be intercepted by July, 2020, and 06 will be intercepted by December, 2020 and remaining 3 drains will be intercepted by March 2021. Further it was appraised that one project related to construction of 2 STPs at Joshimath of which 1 (1.08 MLD STP) has already been completed in June, 2019 and Works of remaining 1 STP (2.70 MLD) was delayed due to land slide at the original STP site and relocation to new site. After purchasing private land in November, works at new site started thereafter. However BRO has stopped the work in Jan 2020 stating that road above and below STP site has to be widen in future therefore to shift STP structures more than 12 M away from existing road edge. After various discussion with BRO and State officers, BRO has asked 12 M wide land from centre of existing 7M wide road. Therefore, all the layout of STP structures have to re-oriented and redesign. BRO also insisted for formal permission from them for which geo-investigation is completed and delayed due to constraints of quarantine. Construction of this STP will take 8 working months once BRO allows works at site and normalcy is returned after lockdown.

It was further appraised to the Committee that 10 STPs are equipped with online monitoring system are functional. All 10 STPs are connected with Ganga Tarang Web portal, however, 3 connections are having technical compatibility issue between contractor and server provider (G-Lence) which will be sort out in two weeks.

Chairman queried about the notification of the Standard Operating Procedures (SOP) prepared by Jal Nigam and its implementation. Jal Nigam appraised that SOP has been prepared by UKPJN has already been submitted to SPMG. Onsite training has planned on 18-22 March, 2020, but due to COVID-19, it could not be conducted. Further SOP has been submitted to Govt. of Uttarakhand for its notification.

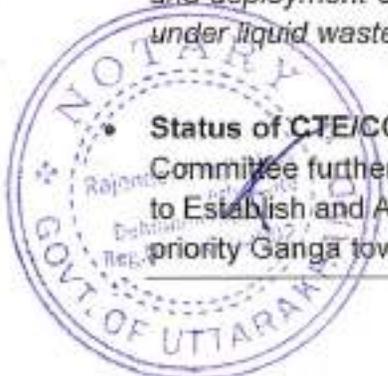
Chairman directed Uttarakhand Jal Nigam to make a detailed presentation on the Dashboard and the online monitoring system installed at various STPs by next Friday i.e. 03.07.2020. Also UEPPCB to constitute a committee for monitoring of the treated effluent as per norms and also to ensure the discharge of untreated discharge so that prevention and abatement of pollution of river Ganga can be ensured. Further Jal Nigam itself may notify the SOP prepared and upload it on its website. Also, Jal Sansthan to ensure that the SOPs covers the operational issues for different levels of staff. Committee further directed to initiate the actions for onsite mobilization and deployment of technical staff as well as labourer for timely completion of ongoing activities under liquid waste management.

(Action: UKPJN, Jal Santhan and UEPPCB)

Status of CTE/CCA

Committee further enquired the status of Consent to Establish (CTE) and Consolidated Consent to Establish and Authorization (CCA) from the UEPPCB for all the existing/upcoming STPs in the priority Ganga towns as well as in the whole State.

Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgagrba.utk01@gmail.com





Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

It was apprised to the Committee that UEPPCB has exempted the fees for all those STPs which are on the main stem of river Ganga and granted the CTE & CCA for all those STPs whose application comes under the preview of Board.

Jal Nigam apprised to the Committee that there are 30 STPs on the main stem of river Ganga, out of 27 have valid CTE and CCA as obtained from UEPPCB, 03 STPs are under the process for obtaining the CCA and CTE from the board. Further it was apprised that there are 42 STPs in the State out of which 21 have valid CCA/CTE from the Board.

Chairman expressed his annoyance and resonated that since the board has exempted fees for obtaining the statutory consent but in spite of that the concerned agencies have not obtained the valid consent and directed to Jal Nigam and Jal Sansthan to obtain the necessary consents within next 10 days.

(Action: Jal Nigam & Jal Sansthan, UEPPCB)

• **Household Connections (HH)- Devprayag, Gangotri & Badrinath:**

Chairman enquired about the progress for HH connectivity through sewer pipeline, individual pumping and Septage suction vehicles on case to case basis in the towns of Devprayag, Gangotri and Badrinath.

Jal Nigam apprised to the Committee that out of 139 households, 101 to be connected by gravity, 92 are connected and 38 are to be connected by individual/ group pumping, 1 is connected, notices are issued to those who are not cooperating. It was further apprised that in the meeting of the Executive Committee held on 17.06.2020, directed to facilitate electric supply from the nearby pumping station to connect household by individual pumping or community pumping.

For Households to be covered through septage management in Devprayag, Gangotri and Badrinath towns, Urban Development Directorate(UDD) apprised that based upon the EOI invited by SPMG, UDD in cooperation with GIZ-SPMG has prepared the RFP document for procurement of septage suction vehicles and O&M in the above three towns. Proposal for Financial allocation has been sent to State Govt. by UDD.

For Badrinath Rs. 35 Lacs has been allocated to Jal Sansthan for Septage Vehicle through BADP (Border Area Development Programme). For Septage Vehicle of Devprayag and Gangotri, request letter for Financial Support sent to UEPPCB and SPMG also.

Committee directed to Urban Development Directorate to provide the complete proposal of septage management intervention in Devprayag and Gangotri towns and procurement of septage suction vehicle to UEPPCB for better understanding and for providing the financial support in the above mentioned towns.

(Action: Uttarakhand Jal Sansthan, UDD, SPMG)

Directions in relation to Municipal Solid Waste:

Chairman enquired about the proper quantification of all the waste generated, collected, segregated, processed and disposal of Solid Waste and in all the Ganga towns and also the status of legacy waste specifically in Haridwar, Rishikesh and Srinagar areas.

Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgngrba.utk01@gmail.com



[Handwritten signatures]



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

UDD apprised that there are 15 Towns situated on the main stem of river Ganga, Solid Waste Management. Out of 15 Ganga Town, DPRs of 13 ULB prepared, 11 are approved and first installment released. Out of total 196 wards, in 186 wards Door to Door Collection of MSW is being done (94.90 %). In 96 wards, source segregation is being done. (49%). Against total waste generation of 395.30 MTPD, 207.51 MTPD in being treated. (55.80%). In all 15 Ganga Towns, Wet Waste and Dry Waste is being measured every day. For value addition to recyclables/ plastic/ card boards/ rubber etc. in 14 ULBs "Plastic Compactors" are installed. Till 20-5-2020, Rs. 91.73 Lacs has been generated as revenue by selling the above recyclables. Details of DPRs of SWM Ganga Towns: 1 No Plant Functional (Haridwar); 10 No DPRs approved and first Instalment of Central Share disbursed, but State Share awaited, Rest 4 are in process of approval.

DPRs of Legacy waste of Roorkee, Haldwani, Srinagar, Dehradun, Haridwar, Kashipur and Rishikesh prepared total costing of Rs. 115.93 Cr. Bio remediation machine (as per success story of Navashahar, Punjab) funds has been released to 6 ULBs. Two ULBs Muni-ki-reti and Srinagar has procured the machine, it's capacity is 10 MT per hour therefore out of 6 hours is 50-60 MT per day. Legacy Waste DPR of Kashipur Rs. 7.86 Cr, Dehradun Rs. 27.95 Cr, Haridwar Rs. 26.62 Cr prepared and sent to Government. For Dehradun, decision taken that it may be implemented through UUSDA (ADB Assisted Program).

Chairman further enquired about the quantification of legacy waste during the lockdown period in major towns in last two months.

Committee directed UDD to prepare an action plan for proper quantification of all the waste as per Solid Waste Management Rules, 2016 in all the Ganga towns. Further UDD to expedite the land transfer process prioritising Rishikesh in co-ordination with Forest Department and also to follow up the process for wildlife clearance from the concerned authorities. UDD to chalk out mechanism for Bioremediation of legacy waste in consultation with District Magistrate Haridwar keeping in view of the upcoming Kumbh Mela. UDD also submit analytical report of the legacy waste generated in the major towns of the last two months during lockdown period.

(Action: UDD& ULBs, District Magistrate, Haridwar)

4. Directions Relations to Hotels, Ashrams and Dharmshalas:

Chairman enquired about the status of the sewage treatment and disposal mechanism as per the inventory prepared for Hotels, Dharmshalas and Ashrams and their registration under consent management.

UEPPCB has issued public notice in the newspaper, Dainik Jagaran, on dated 16.11.2019 for compliance and to obtain consent from the board. 487 hotels have valid CCA in Dehradun & Haridwar region, Board has issued notice to 605 Hotel, 176 Dharamshalas, and 263 Ashram in Haridwar & Dehradun region for obtaining CCA and to comply provision of Water Act, 1974.

Board in its 22nd Board meeting has exempted fee for hotels, Ashrams, Dharmshalas and MSME units from year 2002 to 31 December, 2019 vide letter no. UEPPCB/HO/22nd B.M/Geo/06/2019/5195-1033 dated 25.09.2019, so that these unit can comply and apply for CCA. Presently due to Covid-19, Board has further extended the fee exemption date up to



Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgnggrba.utk01@gmail.com



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

31.07.2020 through Public Notice on dated 02.04.2020. DM Haridwar apprised that, 12 Ashrams at Haridwar had applied for CCA.

Committee directed to regularly organize camps public sensitization camps in consultation with the District Administrations in their respective jurisdiction by apprising them that fee has been exempted by the UEPPCB and consent for these entities is mandatory form the Board.

(Action: UEPPCB & District Administration)

5. Directions in relation to Industries:

Chairman enquired the to complete the process for laying the conveyance system in left out area at Haridwar and Rishikesh in an expeditious and time bound manner. UEPPCB to dispose of the 1824 and 267 pending notices within the two months

SIDCUL apprised to the Committee that in In Industrial Estate Haridwar, out of 531 Industries only 20 Industries are not connected with CETP and the work is under progress, 75 % work is completed by Uttarakhand Peyjal Nigam which is expected to be completed by 15 October, 2020. In IIE Pantnagar, out of these 254 Industries 61 Industries have been connected to CETP by laying sewer line and for remaining 193 industries the work is in progress and 25 % work is completed. The 100 % work for laying conveyance system is expected to be completed by 31st January, 2021 as the work was hampered due to nationwide lockdown to prevent 'COVID-19'. Further UEPPCB apprised that out of 7080 nos. of industries, 5949 units have valid consolidated consent to operate and authorization (CCA), while 540 units are under consideration. Apart from that, 323 units has been issued Show Cause notices & 28 have been issued closure directions for year 2019-2020.

Committee directed SIDCUL to complete the process for laying the conveyance system in left out area at Haridwar and Rishikesh in an expeditious and time bound manner. Further UEPPCB and SIDCUL to ensure that any untreated effluent from Industries must not fall into river Ganga under any circumstances.

(Action: SIDCUL, UKPJN, UEPPCB)

The meeting was concluded by Vote of thanks to the Chairman of the Supervisory Committee.


(Anand Bardhan)
Chairman
Supervisory Committee

Copy to-

1. P.S. to Chief Secretary, GoUK for kind information of Chief Secretary.
2. Principal Secretary, Forest & Environment, Uttarakhand Secretariat.
3. Secretary, Irrigation Department, Uttarakhand.
4. Secretary, Health Department, Uttarakhand.
5. Secretary, Drinking Water and Sanitation, Uttarakhand.



Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgnggrba.utk01@gmail.com



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

6. Secretary, Urban Development Department, Uttarakhand.
7. Secretary, Tourism Department, Uttarakhand.
8. PS to Secretary, MoWR / RD &GR New Delhi.
9. PS to Secretary, Ministry of Environment & Forest New Delhi.
10. Managing Director, SIIDCUL Uttarakhand.
11. Dr.S.D. Singh, Additional Principal Chief Conservator of Forest / Nodal Officer for Honb'le NGT cases on behalf of Uttarakhand State.
12. Member Secretary, Uttarakhand Environment Protection and Pollution Control Board Dehradun.
13. District Magistrate, Dehradun, Haridwar, Tehri Garhwal, Pauri Garhwal, Rudrapryag, Chamoli, Uttarkashi, Uttarakhand.
14. Managing Director, Uttarakhand Peyjal Nigam.
15. Engineer in Chief / HOD, Irrigation Department Uttarakhand.
16. Chief General Manager, Uttarakhand Jal Sansthan.
17. Director, Mining Department, Uttarakhand.
18. Chief Conservator of Forest, Namami Gange Uttarakhand.




Program Director



Attendance Sheet

Meeting of the Supervisory Committee (constituted as per the order of Hon'ble NGT in O.A. 10/2015 and 200/2014) Under the Chairmanship of Principal Secretary, Forest and Environment, Government of Uttarakhand.

Date: 26.06.2020

Time 10.30 AM

Venue - Conference room Chief Secretary Building, Secretariat, Dehradun

S.No.	Officer Name	Designation & Department Name	Phone No.	E-mail	Signature
1	Anand Bhasran	Principal Secretary Forest & Environment			
2	S.P. Srinivasi	MS. USIA 2 Dir. ED/12 CC.		mskvrslc@ yahoo.com	
3	Uday Raj Singh	P.D. Namani Ganga DWS			
4	PRABHAT RAJ	Tech. Advisor SPMG Namani Ganga			
5	Grossindhullakshoh	Addtl. Secy. PAYTAL.			
6	K K RASTOGI	GM, Ganga UK PEYJAL NIHAM	9997494594	ganga.hw@ gmail.com	 26/6/20
7	Sanjeev Srinivasa	S.E. Impaction Deptt.	7895530759	SKSrinivasa@ gmail.com	 26/6
8	Purusshottam Singh	Director LD UJVNL DDun	9837274922	purushottam.s@ ndiafcomail.com	 26/6/2020
9	Manoj Keshavnai	DGM, UJVNL	9486690074	manojk@ gmail.com	
10	Neha Verma	AS, Forest			
11	Ravi Pandey	SE UDD.	9837256 -961	ravipandey lko@yahoo.com	
12	Meekha Garg	GM VJS	941110575		
13	Bhujum Singh	MD USN	7830183777		
14	Rohit Bhatnagar	M&E Specialist	9997025000		
15	Akshay Kumar	Environment Specialist, SPMG	705530073		
	Keshav	der (1)	8171345075		





Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. 759 /SPMG/Namami Gange/Supervisory Committee Dated: 11/12/2020

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

Minutes of the Meeting of the Supervisory Committee (constituted as per the order of Hon'ble National Green Tribunal in OA 10/2015 and OA 200/2014) under the chairmanship of Principal Secretary, Forest and Environment.

Venue: Conference Hall, Chief Secretary Building, Ground Floor, Secretariat, Dehradun

Date: 25.11.2020.

Time: 03.00 p.m.

In compliance of the Hon'ble National Green Tribunal (NGT) order, a meeting of the Supervisory Committee was convened under the Chairmanship of Principal Secretary, Forest and Environment, GoUK, wherein all the Chairman of the District Ganga Committees of all the districts of Garhwal division had attended the meeting via video conferencing from their respective NIC centers. The following representatives from the concerned departments attended the meeting:-

1. Sh. Ahmed Iqbal, Staff Officer to Chief Secretary, Environment Cell, Chief Secretary Office.
2. Sh. Uday Raj Singh, Additional Secretary/Program Director, SPMG, Namami Gange Uttarakhand.
3. Sh. R.K. Mishra, APPCF, Forest Department, Uttarakhand.
4. Sh. V.K. Suman, Additional Secretary, Urban Development Department, Uttarakhand.
5. Sh. S.P. Subodhi, Member Secretary, Uttarakhand Environment Protection & Pollution Control Board.
6. Sh. S.K. Gupta, Legal Consultant, Environment Cell, Chief Secretary Office.
7. Sh. Lokesh Sharma, Director (P), SIIDCUL, Dehradun.
8. Sh. V.C. Purohit, Managing Director, Uttarakhand Peyjal Nigam.
9. Sh. K.K. Rastogi, GM (Ganga), Uttarakhand Peyjal Nigam, Haridwar.
10. Smt. Neelima Garg, GM, Uttarakhand Jal Sansthan, Dehradun.
11. Sh. Sanjeev Kumar Srivastava, SE, Irrigation Department, Uttarakhand.
12. Sh. Ravi Pandey, SE, Urban Development Department, Uttarakhand.
13. Sh. Manoj Kesharwani, DGM, UJVNL, Dehradun.
14. Sh. Akshay Kumar, Environment Specialist, SPMG, Namami Gange, Uttarakhand.
15. Sh. Merajudin Ahmed, Technical Expert, GIZ.

At the outset, Program Director, State Program Management Group (SPMG) welcomed the Chairman as well as the members of the Supervisory Committee, Heads and officials of the concerned Departments.

Program Director, SPMG apprised to the Committee that every District Ganga Committee is committed for discharging its functions and holding regular DGCs meetings to review the various activities in relation to the directions issued by the Hon'ble NGT for rejuvenation, protection, restoration and rehabilitation of river Ganga and its tributaries in each specified District and furnishing their reports to the Executive Committee as well as State Ganga Committee. As of now, DGCs has convened 100 meetings from 30.11.2019.

Chairman, Supervisory Committee emphasized to the District Magistrates that the DGCS should function as a co-ordinating body for the different executing agencies at District level for the





Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. /SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

enforcement and compliance of Hon'ble NGT's directives and also directed to regularly take stock of progress and timely sort out the operational issues.

(Action: Respective District Magistrates & DFOs)

Further following District wise key issues were deliberated in the meeting of the Supervisory Committee:

- DM Haridwar apprised that in compliance to the earlier directions, UEPPCB has issued Notices to Industries, Hotels, Ashrams and Dharmashalas which are not meeting the prescribed environmental safeguards.
Chairman directed to take effective actions against the defaulters who have not taken cognizance of notices and further directions must be sounded from the Chairman, UEPPCB to the erring units.
- DM Tehri pointed out that for the sewerage Household connectivity at Tapovan, a DPR of Rs. 09 crore was submitted to NMCG for funding, but NMCG repudiated and suggested that the State should explore the funding for the same.
Chairman directed Jal Nigam to submit the DPR to State Government and Department of Drinking Water & Sanitation to review and consider the funding requirements.
- DM Uttarkashi apprised that Namami Ganga unit of Jal Nigam at Uttarkashi has closed and merged with Rishikesh unit and the sewer related work is getting further delayed. Also the DPR preparation is taking long time by Jal Nigam. Further it was stated that there is fund requirement for treatment of legacy waste at Uttarkashi.
Chairman expressed his displeasure over long delaying in DPR preparation and directed Rishikesh unit of Jal Nigam to expedite the process and submit the DPR by December, 2020. Also it must be ensured that all areas/zones are covered in the DPR. Further directions were made to Urban Development Department to release the funds and expedite the work execution.
- DFO Rudraprayag also raised the issue of fund arrangements for Solid Waste Management. Directions were made by the Committee to UDD to expedite the process and release the funds to Urban Local Bodies.
- District Magistrates, Dehradun, Chamoli and Pauri apprised that regular monitoring of the execution of work is carried out and there are no pending issues to be resolved.

(Action: DMs, DFOs, UDD, Jal Nigam & DGCs)

D) Directions in relation to collection and disposal of Sewage and Septage Management.

Program Director briefed that the Installation of 32 New STPs with 131.89 MLD design capacity, were sanctioned under Namami Gange Projects. Against this 29 New STPs have been constructed with a total design capacity 128.995 MLD and presently treating waste water of 86.887 MLD with approx. 65.82% capacity being utilized. Out of 03 remaining STPs, 02 STP at Srikot will be completed December, 2020 and 01 STP at Joshimath will be completed March 2021.



Ans



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. /SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

Chairman enquired about the online monitoring of STPs and the status of Standard Operating Procedures (SoPs).

Jal Nigam mentioned that 16 STPs are equipped with online monitoring system are functional. Out of this, 12 STPs are connected with Ganga Tarang Web portal, detailed presentation on on-line monitoring system of treated effluent from STP and its linkage to Ganga Tarang web portal was done by Uttarakhand Jal Nigam. Further tender has been floated by SPMG for development of Dashboard and technical evaluation completed. Financial concurrence from NMCG is awaited, after which financial bid will be opened. Standard Operating Procedures (SOP) has been prepared by UKPJN and the comments from Jal Sansthan is awaited.

UEPPCB also appraised that 61 STPs are monitored on monthly basis in the entire state as per the prescribed norms and it was observed that 05 STPs are non-complying in three Districts i.e. at Nanital, Almora and Mussorie,

Chairman directed that the dedicated unit of Uttarakhand Jal Nigam must regularly monitor the operation of online system installed at STPs and also ensure that remedial measures are timely taken up by the concerned officers as and when needed. Also the monitoring should be done at SPMG level. Jal Sansthan must incorporate the operational and maintenance related points in the SoP and send the inputs to Jal Nigam within a week, so that the SoP is notified by 10th December, 2020 by Jal Nigam.

Also UEPPCB to issue directions to the concerned agencies for ensuring the compliance so that prevention and abatement of pollution of river Ganga can be ensured.

(Action: UKPJN, Jal Sansthan and UEPPCB)

• **Household Connections (HH)- Devprayag, Gangotri & Badrinath:**

Program Director summarized about the progress for HH connectivity through sewer pipeline, individual pumping and Septage suction vehicles in the towns of Devprayag, Gangotri and Badrinath as follows:

S. No	Description	House Holds (HHs)
1	Total House hold as per Nagar Palika records	609
	Break-up of Balance House Holds (HHs)	
2	Feasible for connectivity	
3	Through Gravity	380
4	Through Pumping	38
5	Through Septage Management	112
6	By Shifting of Toilets	14
	Sub Total	544
	Not Feasible for connectivity	
7	Building Abandoned	36
8	Building : No Toilet	5
9	Building : Under Flood plains	7
10	Building not identified	17
	Sub Total	65
	Grand Total	609

• Gangotri: 10 households have been identified to be covered through septage management.

Letter No. /SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

- Badrinath: 38 households are to be covered by septage management. Further it was revealed that funds of Rs.165 lacs have been released to Jal Nigam to expedite process of sewer connectivity at Devparayag and work is in progress. Related to septage management it was stated by UDD that based upon the Request for Proposal (RFP) prepared by UDD in co-ordination with SPMG-GIZ, tendering has been done for procurement of vehicles for septage management in the above three towns.
- In Devaparayg, procurement of vehicle is in progress. Funds approved from Uttarakhand Pollution Control Board. In Badrinath, vehicle procured, funded through BADP. In Gangotri tendering done.

It was suggested by UDD that during procurement of the Septage vehicle by ULBs, AE/JE from Jal Sansthan must do technical vetting of the suction machines as per the conditions laid down in the tender.

It was also pointed out by the committee that the process related to co-treatment provisions for the collected septage in the existing STP at Devparayag should also be assessed simultaneously so that it is taken care in the existing STP with incorporation of any additional units as required.

Chairman directed to complete the sewer/pumping related works as above by January, 2021 and also co-ordinate with ULB/UDD/UJS for smooth execution of septage management works. Also Jal Nigam in co-ordination with Jal Sansthan must do proper assessment of the STP at Devparayg and submit DPR for the co-treatment as per requirements.

(Actions: Jal Nigam, Jal Sansthan, UDD, ULB)

- **Septage Management in other Ganga towns:**

It was appraised to the committee that as per the provisions of Septage Management Protocol (SMP), Septage Management Cell (SMC) has been formed in all 15 priority towns. ULBs are in the process of implementation/enforcement of Septage Management Protocol (SMP) through respective SMCs. Also septage implementation framework has been prepared jointly by SPMG-GIZ, UDD & UEPPCB and submitted on 21.11.2020 to Principal Secretary, Forest & Environment, GoUK for approvals and for effective co-ordination between Uttarakhand Jal Sansthan, Urban Local Body and Jal Nigam.

- **Co-treatment of Septage in existing STPs:**

In accordance with the findings of household sanitation survey report of Rishikesh done with support of GIZ-SGR, DPR for co-treatment of Septage in 26 MLD STP has been prepared and sent to NMCG for Financial and administrative approval vide SPMG letter no. 439 dated 29.07.2020.

DPR for co-treatment at Hardwar has also been prepared and sent to NMCG for approval. DPR of Srinagar is in progress.

Chairman directed to prepare and notify the bylaws in all the Ganga towns and also frame SoPs for proper execution of collection, transportation, disposal and treatment of Septage from the identified households.

(Action: SPMG, Uttarakhand Jal Sansthan, UDD/ULBs)



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. /SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

• **Reuse of treated Waste water from 26 MLD-STP at Rishikesh:**

Committee was apprised that for reuse of treated waste water in agricultural activities, a proposal of Rs 5.7 Crore is submitted to NMCG vide SPMG letter no. 568/SPMG/Namami Gange/STP dated 23.09.2020 as prepared by Irrigation Department for laying of 600mm dia. with a total length of 1560 meters as well as 3200 meters off-shoots for optimum utilization of treated water from the point where already Jal Nigam has laid the outfall line up to 600 meters from STP outlet. Further NMCG vide their letter no. F.No. Pr-12011/1/2019-O/o Dir.(T-III) NMCG dated 12th October, 2020 indicated that the construction of canal doesn't come under NMCG funding.

Jal Nigam pointed that as per discussions with NMCG it is suggested that treated wastewater pipeline may be laid upto the convergence point of the existing canal of the irrigation department, beyond which Irrigation department can further plan for its utilization.

Directions given to Irrigation Department to make their own plan for reuse of waste water in Irrigation purposes and take up the project under NABARD schemes for both Rishikesh and Haridwar for treated waste water from the STPs.

(Actions: Jal Nigam, Irrigation Department)

II) Directions in relation to Municipal Solid Waste:

Chairman enquired about the status of legacy waste in Haridwa, Rishkesh, Uttarkashi and Srinagar towns.

UDD apprised about the status of Solid Waste Management and legacy waste in 15 Ganga towns which are as below:

Summary/Status of SWM in Ganga Towns:

Total No. of Wards	- 196
Door to Door Collection	- 196 (100%)
Source Segregation	- 111 (57%)
Total no. of HH+ shops	- 147943
Door to Door	- 127419 (86.13%)
Segregation at Source	- 49116 (33.20%)
Total Waste Generation	- 371.90 MTPD (Metric Ton per Day)
Waste treated	- 207.51 MTPD (55.79%)

a) DPR Status of SWM Projects:

S.No	Status of DPR/ Ist/ IInd Instalment released.
1	Plant Functional – 1 (Haridwar)
2	First/Second instalment released – 9 ULBs (First & 2 nd Instalment to Devprayag, Kritinagar, Joshimath, Chamoli), first instalment to Muni-ki-Reti, Rudraprayag, Karaprayag, Gauchar, Badrinath
3	Approved by State SHPSC and sent to GoI-3 (Uttarkashi, Nandprayag & Gangotri)
4	Funds awaited from GoUK-1 (Srinagar)



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. /SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

5	Land available with ULB, EC awaited -1 (Rishikesh)
Status of Legacy Waste	
1	DPRs of Srinagar, Haridwar and Rishikesh towns have been prepared and are at approval stage
2	7 Ganga Towns/ ULBs (Devprayag, Kirtinagar, Rudraprayag, Chamoli-Gopeshwar, Joshimath, Nandprayag, Gangotri) have reported that the "Legacy Waste" from the town has been treated and disposed.

Committee directed UDD to have a Solid Waste Management action plan in place and ensure proper management of Solid Waste/Legacy waste in Ganga towns with special focus and timely actions in Haridwar, Rishikesh with regard to the upcoming Kumbh. Further District Magistrates must also regularly monitor the action taken by the Urban Local Bodies

(Action: UDD& ULBs, District Magistrates)

III) Directions in relation to Industries and Rawali Mahdood Drain at Haridwar:

Chairman enquired the progress made for laying the conveyance system in left out area at Haridwar and Pantnagar areas and actions taken to monitor the untreated effluent discharge in the Rawali Mahdood Drian.

SIDCUL apprised to the Committee that in In Industrial Estate Haridwar, out of 531 Industries only 20 Industries are not connected with CETP and the work is under progress, 90 % work is completed by Uttarakhand Peyjal Nigam which is expected to be completed by December, 2020. In IIE Pantnagar, out of these 254 Industries 61 Industries have been connected to CETP by laying sewer line and for remaining 193 industries the work is in progress and 75 % work is completed. The 100 % work for laying conveyance system is expected to be completed by 31st January, 2021.

Further it was appraised by District Magistrate, Haridwar that although Pollution Control Board has issued notice to Haridwar Development Authority (HDA) to provide proper treatment system for effluent generated from nearby housing colony but still HDA is not complying to it.

Committee directed that since untreated sewage is being discharged by the Inderlok Housing society, accordingly Haridwar Development Authority must intervene into it and ensure that no untreated sewage is being discharged by the housing society. Also Pollution Control Board must take strict actions/penal provisions for the continuous discharge of waste water from the defaulters. Also District Magistrate Haridwar must also persuade the matter in co-ordination with Chairman HAD and the Housing Society members.

(Action: UEPPCB, UKPJN, District Magistrate, Haridwar)

IV) Direction in relation to flood plains and river bed encroachments.

Chairman enquired about the status of the flood plain zoning and its notification done by the Irrigation department and further provisions of Zoning along the flood plain areas and proceeding against eviction case(s) as per law.

- Irrigation Department appraised to the Committee that Initial notification of Alaknanda, Bhagirathi, Bhilangana, Mandakini, Haridwar and Ganga Rivers has been issued and as per

Letter No. /SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

the Act final notification is under process, which will likely to be completed by February, 2021

- The process has been initiated for flood plain zoning of Susva Gola and Kosi river, about 295 km, and proposal has been sent for approval.
- Further scope of flood plain zoning in 1st phase 13 rivers about 955 km and in 2nd phase 9 rivers about 1151 km have been identified.
- In District Haridwar & Uttarakashi, encroachers have been identified in flood plain notified area and the process for removal of these encroachment has been initiated in the "Court of Flood plain zoning authority.

Committee directed Irrigation department to get the final notifications of already completed flood plain zoning and further get the initial notification done of the flood plain zones in other stretches as above of river Ganga and its tributaries in co-ordination with District Administration in an expeditious manner.

(Action: Irrigation Department, Respective District Magistrates)

V) Afforestation and setting up of biodiversity parks and Plantation :

APCCF, Forest department apprised about the various interventions done under Namami Gange program which are as below:

Activity	APO/2016-17		APO/2017-18		APO/2018-19		APO/2019-20	
	Progress		Progress		Progress		Progress	
	Phy	Fin (Rs. In Lakh)	Phy	Fin (Rs. In Lakh)	Phy	Fin (Rs. In Lakh)	Phy	Fin (Rs. In Lakh)
Nursery Establishment & Maintenance	28 lakh plants	252.12	22.35 lakh plants	52.95	27.87 lakh plants	66.991	24.80 lakh plants	64.65
ASW	1000 Ha.	570.44	1925 Ha.	1119.559	1914 Ha.	1110.68	881 Ha.	551.44
Plantation	0	0	1401 Ha	288.164	2325 Ha.	703.73	2325.20Ha.	889.56
Agro-culture Landscape	304 Ha.	36.57	603.85 Ha.	82.209	130 Ha.	54.88	289 Ha.	77.12
Ganga Park/Eco Park Est. & Avenue Plantation	21.75 Ha.	206.68	15.75 Ha.	16.97	2.5 Ha.	80.98	Maint.	26.699
Conservation Intervention and Wetland management	268 Ha.	493.8	130 Ha.	313.013	250 Ha.	400.00	-	-
Contingency	-	21.02	-	28.35	-	39.49	-	18.71
Total		1580.63		1903.21		2456.75		1628.18



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. /SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

Further it was apprised to the Committee that as per earlier directions, monitoring of the ongoing Plantation Interventions and their Survival rate is being done and is summarized as below:

Plantation Year	2017-18	2018-19	2019-20
Evaluation Year	2018	2019	2020
Total Number of Plantation Sites	110	255	252
Site evaluated by M&E	28	52	32
Survival Percent	91%	87%	81%
Survival Percent as per Norms	70%	70%	70%

Also it was apprised that Catchment Area Treatment Plan to be prepared in accordance with the said framework as given in CSIR guidelines.

Committee directed to prepare a Catchment Area Treatment Plan for plantation and artificial wetlands as per the directions made in the SGC meeting and according to the prescribed CSIR guidelines so that it can be implemented on ground in a time bound manner.

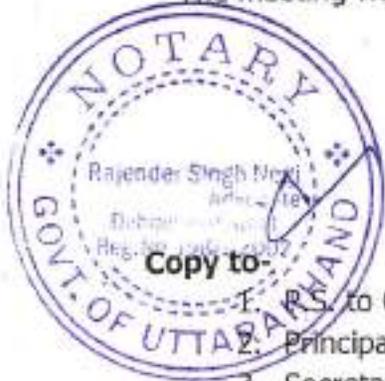
(Actions: Forest Department)

Further it was directed that all the concerned departments must ensure the ensure the Compliance as per the Hon'ble NGT directions dated 18.12.2020 & 13.08.2020 for conservation of ground water particularly with reference to Critical, semi critical and overexploited areas, preventing and regulating illegal sand mining, restoration of water bodies, regulating activities on and around river Ganga including Ghats and other establishment, and public and public awareness and involvement for prevention and control of pollution and Ganga and submit its compliance report in time bound manner.

District Magistrates must also regularly monitor the progress of different interventions being done and co-ordinate with agencies towards smooth implementation of works related to rejuvenation and restoration of river Ganga and its tributaries.

(Actions: All the concerned Departments, DGCs)

The meeting was concluded by Vote of thanks to the Chairman of the Supervisory Committee.




(Anand Bardhan)
Chairman
Supervisory Committee

1. P.S. to Chief Secretary, GoUK for kind information of Chief Secretary.
2. Principal Secretary, Forest & Environment, Uttarakhand Secretariat.
3. Secretary, Irrigation Department, Uttarakhand.
4. Secretary, Health Department, Uttarakhand.
5. Secretary, Drinking Water and Sanitation, Uttarakhand.
6. Secretary, Urban Development Department, Uttarakhand.
7. Secretary, Tourism Department, Uttarakhand.



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No.

/SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

8. PS to Secretary, MoWR / RD &GR New Delhi.
9. PS to Secretary, Ministry of Environment & Forest New Delhi.
10. Managing Director, SIIDCUL Uttarakhand.
11. Additional Principal Chief Conservator of Forest, Namami Gange Uttarakhand.
12. Dr.S.D. Singh, Additional Principal Chief Conservative of Forest / Nodal Officer for Honb'le NGT cases on behalf of Uttarakhand State.
13. Member Secretary, Uttarakhand Environment Protection and Pollution Control Board Dehradun.
14. District Magistrate, Dehradun, Haridwar, Tehri Garhwal, Pauri Garhwal, Rudrapryag, Chamoli, Uttarkashi, Uttarakhand.
15. Managing Director, Uttarakhand Peyjal Nigam.
16. Engineer in Chief / HOD, Irrigation Department Uttarakhand.
17. Chief General Manager, Uttarakhand Jal Sansthan.
18. Director, Mining Department, Uttarakhand.


(Uday Raj Singh)
Program Director





Attendance Sheet

Meeting of the Supervisory Committee (constituted as per the order of Hon'ble NGT in O.A. 10/2015 and 200/2014) Under the Chairmanship of Principal Secretary, Forest and Environment, Government of Uttarakhand.

Date: 25.11.2020

Time: 3.00 PM

Venue - Conference room, Chief Secretary Building, Secretariat, Dehradun

S.No.	Officer Name	Designation & Department Name	Phone No.	E-mail	Signature
1	Anand Baidhan	Principal Secretary Forest & Environment, Govt. of U.K.			
2	R. K. Mishra	A.P.C.F.	9412053093	rajjan_mishra_2003@yahoo.com	
3	V.K. Suman	A.S.-UD	9411112378		
4	Ahmed Iqbal	Staff officer to CS E.M cell CS office	9027776784	so.cs.ukd@gmail.com	
5	Ravi Pandey	S.E. UDD	9837256951		
6	S.P. Srinivasa	MS, U.K. CS			
7	S.K. Gupta	Legal Consultant E.M.C.	8171151118		
8	Lokesh Sharma	Dir. (Plng) SIIDCUL	8171345075	UTL82@gmail.com	
9	Sanjeev Kumar Savantara	SE, Irrigation Deptt	7895530759	sksavantara@gmail.com	
10	Neelima Garg	G.M. V.J.S.	9411110575		
11	Prashant	M.D. Poojara Nagar	78305006	upsunn@gmail.com	
12	K.K. RASTOGI	GM kanga			
13	Nishant Keshavn	DGM, UJVHL	9485511177	unijfmr@gmail.com	
14	Arjun Kumar				
15	Marybedin Ahmad	GI - SGR Tech. Expert			





Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. 534 /SPMG/Namami Gange/EC

Dated: 11/09/2020

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

Minutes of the Meeting of the Executive Committee (constituted as per the order of Hon'ble National Green Tribunal in OA 10/2015 and OA 200/2014) held under the Chairmanship of Secretary, Urban Development Department.

Venue: Office Chamber of Secretary, Urban Development Department, Secretariat, Dehradun.

Date: 26.08.2020

Time: 04.00 p.m.

In compliance of the Hon'ble National Green Tribunal (NGT) order, a meeting of the Executive Committee was convened under the Chairmanship of Secretary, Urban Development Department. The following representatives from the concerned departments attended the meeting:-

1. Sh. Uday Raj Singh, Program Director, SPMG, Dehradun.
2. Sh. V.C. Purohit, Managing Director Uttarakhand Pey Jal Nigam.
3. Sh. K.K. Rastogi, General Manager (Ganga), Uttarakhand Peyjal Nigam, Haridwar.
4. Sh. Ravi Pandey, Superintending Engineer, Urban Development Department.
5. Sh. H.K. Pandey, General Manager, Uttarakhand Jal Sansthan, Dehradun.
6. Sh. D.K. Singh, Superintending Engineer, Uttarakhand Jal Sansthan, Haridwar.
7. Sh. Sanjeev Kumar Srivastava, Superintending Engineer, Irrigation.
8. Sh. P.K. Joshi, UEPPCB.
9. Sh. Subhash Panwar, AEE, UEPPCB.
10. Sh. Sushil Bhatt, A.E., SIIDCUL, Dehradun
11. Sh. Sushil Mohan, District Administration, Dehradun
12. Sh. Akshay Kumar, Environmental Specialist, SPMG, Namami Gange, Uttarakhand.
13. Sh. Meraz Ahmad, Technical Expert, GIZ

At the onset, Program Director SPMG welcomed all the participants in the Executive Committee meeting and gave a brief overview of the Compliance status as per the Hon'ble NGT directions.

Program Director apprised the directions of the Hon'ble NGT dated 13.08.2020 in O.A. 200/2014 as *"We also feel that there should be periodic joint meetings of the Chief Secretaries of the concerned States to consider vital issues like pooling of human resources and sharing best practices for rejuvenation of Ganga, particularly preventing discharge of sewage and other pollutants therein directly or in its tributaries or drains connected thereto. There is need to take a holistic approach of treating river Ganga as a single entity and eco-system which requires pooling of fiscal resources by different stakeholders"*.

Thereafter agenda wise review of earlier directions and their execution status was deliberated by the Committee.

Agenda Item No.1: District Ganga Committees:

Program Director apprised that District Ganga Committees have convened regular meetings. Although the meetings were to be held on fortnight basis, however required number of meetings could not be convened due to 'COVID-19', *Chairman accentuated that Namami Gange interventions are diverse and needs holistic and integrated approach to be adopted in co-ordination with respective executive agencies.*



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. /SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

Following Specific actions were pointed out to be timely implemented and closely monitored by respective District Ganga Committees (DGCs):

- i. Status of undergoing works under Liquid waste management and Septage management.
- ii. Status of Hotel Dharmshalas, Ashrams and polluting Industrial units.
- iii. Status of Municipal Solid Waste management and cleaning of old legacy waste dump sites.
- iv. Flood plain management.
- v. Mining Regulation.
- vi. Maintenance of e-flow.
- vii. Restoration of water bodies.
- viii. Public awareness and involvement for prevention and control of pollution of Ganga.
- ix. Status of identification of activities which may be threat in the areas of specified District.
- x. Any other item specific to District for Environmental Monitoring/Compliances.

DGC, Dehradun pointed out that the project execution timelines gets intermittently changed by Peyjal Nigam without prior information to DGCs which needs to inconsistency in monitoring of the project.

Further it was updated that notices have been issued for removal of encroachment along river Rambha by Forest Department.

Committee directed for regular convening of the DGCs meetings and monitor the activities being taken up by the respective executing agencies in the light of above mentioned points. Issues related to encroachment of Rambha River, land transfer at Rishikesh is to be sorted out in co-ordination with District Administration and Forest department and further a letter from Chairman, Executive Committee may be sent regarding this. Jal Nigam was directed to give prior information to the District Ganga Committee while taking sanctions of change in project timelines.

(Actions: DMs, DFOs, DGCs, Jal Nigam)

2. Status of undergoing works under Liquid Waste Management:

- a. **I&D and STPs work:** The Committee was apprised about the I&D and STP projects under Namami Gange Program as below:

Sl. No.	New STPs	Total Capacity STPs (MLD)	No. of Drains		No. of Drains intercepted		Completed STPs	
			No.	Discharge MLD	No.	Discharge MLD	No.	Capacity in MLD
	32	131.89	61	28.50	54	26.09	29	129.045

Out of 03 remaining STPs, 02 STP at Srikot will be completed December, 2020 and 01 STP at Joshimath will be completed March 2021.

Chairman directed strictly adhere the timelines as submitted to Hon'ble NGT for completion of the ongoing projects and notify the Standard Operating Procedure (SoP) for I&D and STPs prepared by Jal Nigam incorporating the inputs from Jal Sansthan.

(Action: UKPJN, Jal Sansthan)



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. /SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

b. Interim Measures/Bioremediation:

Committee updated the status of bio-remediation or any other remediation as started as an interim measures for prevention of outfall of any untreated sewage into river Ganga and its tributaries.

- In compliance of the Hon'ble NGT directions dated 22.08.2019 in OA No 200/2014, in-situ treatment in drains through Bioremediation have been commenced by UKPJN in coordination with SPMG-GIZ w.e.f. November 2019 in the 07 drains at Muni-ki-Reti (Rishikesh), Srikot, Rudraprayag, Chamoli-Gopeshwar which were likely to be intercepted and diverted once related STPs are constructed.

As of now, all the above drains in which bio-remediation was ongoing, have been intercepted and diverted to STPs except at Srikot. In accordance with the NMCG Monitoring Protocol, bioremediation treatment has to be discontinued for 3 months during monsoon (July-September) as natural flow is available in abundance during this period.

- In compliance to in compliance to the Hon'ble NGT's directions in O.A. 673/2018 dated 06.12.2019 regarding critically polluted nine river stretches in Uttarakhand, as identified CPCB, Bioremediation is proposed as an interim treatment has been proposed in the polluted stretches for which DPR amounting **Rs. 875.11 lakh** for in situ treatment in the above identified polluted stretches have been prepared by Jal Nigam and reviewed at SPMG-GIZ level and DPRs sent to NMCG by SPMG (vide letter no. 222 dated 21.03.2020 and letter no. 327 dated 12.06.2020) for Administrative and Financial sanction.

Chairman directed to pursue the approval and financial sanctioning of the project submitted to NMCG so that its timely implementation is done in accordance with the Hon'ble NGT's directives.

(Action: SPMG & UKPJN)

C. Prevention of untreated Sewage in left out area at Devparyag, Gangotri and Badrinath:

The Committee was apprised of the status and progress made for household connectivity in the left out areas as below:

• Devparyag:

S. No.	Description	House Holds (HHs)	House Hold connected 31-08-2020	Balance House Holds (HHs)
1	Total House hold as per Nagar Palika records	609	333	276
	Break-up of Balance House Holds (HHs)			
	Feasible for connectivity			
	Through Gravity	380	332	48*
4	Through Pumping	38	1	37
5	Through Septage Management	112	-	112
6	By Shifting of Toilets	14	-	14
	Sub Total	544	333	211
	Not Feasible for connectivity			
	Building Abandoned	36		36
8	Building : No Toilet	5		5
9	Building : Under Flood plains	7		7

Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgngrba.utk01@gmail.com





Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. /SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

10	Building not identified	17	17
	Sub Total	65	65
	Grand Total	609	276

- **Gangotri:** 10 households have been identified to be covered through septage management.
- **Badrinath:** 38 households are to be covered by septage management.

Committee was apprised that UDD in cooperation with GIZ-SPMG has prepared the RFP document for procurement of septage suction vehicles and O&M in the above three towns and a request has been sent to Secretary, Urban Development for fund allocation. UDD further apprised that the model RFP document has been shared with ULBs but there exists lack of technical capacity in the ULBs for procurement of specific suction vehicles.

Committee directed to share the vehicles procurement details with Jal Sansthan so that technical advice for procurement of vehicles may be obtained by Jal Sansthan through respective Septage Management Committees (SMCs). Chairman also opined to explore the usage of SFC-Funds for procurement of the vehicles.

(Action: UDD, UJS & ULB)

3. Status of Common and private Septic tanks and Septage Management:

The Committee enquired the developments for the enforcement of Septage Management Protocol

- Status of Septage Management Protocol was updated to the Committee as below:

Septage Management Cell constitutions and meetings held	No. of Septage Suction vehicles available/ vehicle procurement status	Registrati on of Septage suction vehicle operators	Household survey for identification of septic tanks/pits in unconnected HHs	Septage Management Byelaws/user charges notification in accordance with Model Septage Byelaws developed by UDD-GIZ (Customized/ approved/Notified)	Status of Treatment/co-treatment of Faecal sludge/Septage in STP (DPR prepared/Approved/Treatment being done (quantity))
15	Total 25 Haridwar (10), Rishikesh (05), Muni ki Reti (01), Devprayag (01), Kirtinagar (1), Srinagar (03), Gauchar (2), Gopeshwar (1), Uttarkashi (01) 2- smaller ULBs are using Suction Vehicles of the nearby towns	In progress	Rishikesh Muni- ki-Reti Devprayag, Gangotri and Badrinath towns. Further all Ganga ULBs are in the process to conduct household survey.	Rishikesh, Devprayag and Muni-ki-Reti. Rest of the ULBs are in the process of byelaws notification.	DPR prepared by Jal Nigam and sent to NMCG for co-treatment of Septage in 26 MLD STP at Rishikesh. DPRs for co-treatment of Septage in STPs at Srinagar and Haridwar are in progress.





Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. /SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

Program Director, SPMG apprised that the geo-spatial survey for the house hold not connected to sewer network has been completed at Rishikesh in co-operation with GIZ.

Chairman directed to upscale the survey by the ULBs in all 15 Ganga towns of the state. For this handholding to be done by UDD on Survey tools based upon Rishikesh model in coordination with GIZ-SGR. Further all the ULBs must ensure timely implementation of above septage management activities for strict enforcement of Septage Management Protocol in all the Ganga Towns.

(Action: UDD, ULBs, UKPJN, UJS)

4. Directions in relation to Municipal Solid Waste:

The Chairman EC enquired the status compliance of SWM Rules, 2016 and the quantification of town wise waste generation in Ganga town and also the status of legacy waste.

It was apprised by UDD that out of 15 Towns situated on the main stem of river Ganga, Solid Waste Management

- Out of 15 Ganga Town, DPRs of all 15 ULB prepared, 14 are approved, 1 Rishikesh DPR in process of approval with GoUK.
- 1st Installment released to 10 ULBs and IInd to 4 ULBs.
- Out of total 196 wards, in all 196 wards Door to Door Collection of MSW is being done (100 %). In 111 wards, source segregation is being done. (57%)
- Against total waste generation of 371.90 MTPD, 207.51 MTPD in being treated. (55.80%).
- In all 15 Ganga Towns, Wet Waste and Dry Waste is being measured every day and For Door to Door collection and Segregation at source No of HH/ Shops are also being monitored.
- For value addition to recyclables/ plastic/ card boards/ rubber etc in 28+20 ULBs "Plastic Compactors" are installed/ in process of installation. Till 25-8-2020, Rs.97.95 Lacs has been generated as revenue by selling the above recyclables. In 14 Ganga towns it is installed.
- MRF for material recovery/ recycling is to be started at Haridwar and Rishikesh with support of GIZ. In Rishikesh and Dehradun (with support of UNDP) MRF is functional.
- It was further apprised that DPRs of Legacy waste of Roorkee, Hakdwani, Srinagar, Dehradun, Haridwar, Kashipur and Rishikesh prepared total costing of Rs. 115.93 Cr.
- Bio remediation machine (as per success story of Navashahar, Punjab) funds has been released to 6 ULBs. (Dehradun, Muni-ki-Reti, Haridwar, Uttarkashi, Almora, Haldwani)
- Two ULBs Muni-ki-Reti and Srinagar has procured the machine, it's capacity is 10 MT per hour therefore out of 6 hours is 50-60 MT per day.
- In Uttarkashi and Doiwala, process initiated for procurement of above machine.
- DPR/ RFP for legacy waste Rishikesh sent to GoUK for approval. Funds arranged by Nagar Nigam, Rishikesh itself.

Chairman directed Urban Development Directorate to submit the approved DPRs to Govt. of India for release of funds. Actions on Legacy waste Management at Rishikesh and Haridwar needs to be accelerated.

(Action: UDD, ULBs & District Administration)



Chun



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. /SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

5. Finally it was emphasized that the directions of Hon'ble NGT in relation to Industries, Hotel, Dharmshalas and Ashrams, Flood plain management, Mining regulation, setting of Biodiversity parks and plantation along the Ganga embankments of river Ganga must be taken into priority and timely execution must be ensured

The meeting was concluded by vote of thanks to the Chairperson of the Executive Committee.

(Shailesh Bagauli)
Chairman
Executive Committee

Copy to-

1. Principal Secretary - Forest & Environment, Uttarakhand Secretariat.
2. Secretary, Urban Development Department, Uttarakhand.
3. Secretary, Health Department, Uttarakhand.
4. Secretary, Drinking Water and Sanitation, Uttarakhand.
5. Secretary, Tourism Department, Uttarakhand.
6. PS to Secretary, MoWR / RD &GR New Delhi.
7. PS to Secretary, Ministry of Environment & Forest New Delhi.
8. Managing Director SIIDCUL Uttarakhand.
9. Dr.S.D. Singh, Additional Principal Chief Conservator of Forest / Nodal Officer for Hon'ble NGT cases on behalf of Uttarakhand State.
10. Addl. Principal Chief Conservator of Forest, Namami Gange, Uttarakhand.
11. Member Secretary, Uttarakhand Environment Protection and Pollution Control Board Dehradun.
12. District Magistrate, Dehradun, Haridwar, Tehri, Pauri Garhwal, Rudraprayag, Chamoli, Uttarakashi, Uttarakhand.
13. Managing Director, Uttarakhand Peyjal Nigam.
14. Engineer in Chief / HOD, Irrigation Department Uttarakhand.
15. Chief General Manager, Uttarakhand Jal Sansthan.
16. Director, Mining Department, Uttarakhand.



(Uday Raj Singh)
Program Director

Attendance Sheet

Meeting of the Executive Committee (constituted as per the order of Hon'ble NGT in O.A. 10/2015 and 200/2014) Under the Chairmanship of Secretary, Urban Development Department, Government of Uttarakhand.

Date: 26.08.2020

Time 04.00 PM

Venue - Office Chamber of Secretary, Urban Development Department, Secretariat, Dehradun

S.No.	Officer Name	Designation & Department Name	Phone No.	E-mail	Signature
1	Shailesh Bangauli	Chairman, Executive Committee			
2	Uday Raj Singh	Program Director SPMG			
3					
4					
5					
6					
7	Ravi Pandey	SE UDD	—	—	
8	S. Panwar	UKPCB D.A.	941037 2545		
9	Sushil Mohan Dehradun	For DM dehradun dym sir	8937 01066		
10	Sushil Shetty	A.E. JHDCL	9412380 142		
11	Sandeep K. Srivastava	S.E. Irrigation Deptt.	7895530759	SKSRIVASTAVAID@gmail.com	
12	Mehrajuddin Ahmad	Tech. Expert, G/2- SGR, SPMG	967520531	mehrajuddin, ahmad@qipz.de	
13	H.K. Pandey	UJ.S G.M DDN	9411113817	hemantk.pandey @gmail.com.	
14	D.K. Singh	USS, S.E. Haridwar Pam. Chamol.	992702171	dk Singh 20082 @gmail.com	
15	P.K. Joshi	UKPCB	44120256		

Letter No. 789 /SPMG/Namami Gange/EC

Dated: 28.12.2020

**Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life**

Minutes of the Meeting of the Executive Committee (constituted as per the order of Hon'ble National Green Tribunal in OA 10/2015 and OA 200/2014) held under the Chairmanship of Secretary, Urban Development Department, Govt. of Uttarakhand.

Venue: Office Chamber of Secretary, Urban Development Department, Secretariat, Dehradun.

Date: 24.12.2020

Time: 11.00 a.m.

In compliance of the Hon'ble National Green Tribunal (NGT) order, a meeting of the Executive Committee was convened under the Chairmanship of Secretary, Urban Development Department, GoUK, wherein all the Chairman of the District Ganga Committees of all the districts of Garhwal division and representatives from the concerned departments had attended the meeting via 'Google Meet'. The following representatives from the concerned departments attended the meeting.

1. District Magistrate, Dehradun.
2. District Magistrate, Chamoli.
3. District Magistrate, Rudraprayag.
4. District Magistrate, Uttarkashi.
5. District Magistrate, Tehri Garhwal.
6. District Magistrate, Pauri Garhwal.
7. Sh. Ravi Pandey, Superintending Engineer, Urban Development Department.
8. Smt. Neelima Garg, General Manager, Uttarakhand Jal Sansthan, Dehradun.
9. Sh. P.K. Joshi, UEPPCB.
10. Sh. Sachin Kumar, Executive Engineer, Uttarakhand Jal Nigam.
11. Sh. Akshay Kumar, Environmental Specialist, SPMG, Namami Gange, Uttarakhand.
12. Sh. Meraj Ahmad, Technical Expert, GIZ-SGR

Agenda Item No.1: Issues taken up by the District Ganga Committees:

At the outset, Environment Specialist, SPMG welcomed the Chairman of the Executive Committee, Chairman of the District Ganga Committees and the representatives of the concerned Departments and apprised to the Committee that District Ganga Committees have convened regular meetings. He further reiterated that the compliance report needs to be submitted to the Hon'ble NGT by Chief Secretary, GoUK by 30.12.2020. In this regards, a brief status report of compliance made against the earlier directions from the respective District Ganga Committees needs to be provided.

Chairman directed District Ganga Committees to submit a concise compliance report to the SPMG about the various activities undertaken for pollution abatement and Ganga rejuvenations within their respective jurisdiction as per the Hon'ble NGT directives so that the affidavit can be submitted by the Chief Secretary to the Hon'ble Court within the said timelines.

(Actions: DMs, DFOs, DGCs)



Address: 117, Indira Nagar, Dehradun
Office: 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgngrba.utk01@gmail.com

Letter No. /SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

Thereafter following District wise key issues were deliberated in the meeting of the Executive Committee:

- a. Sanctioning and allotment of land from Govt. of Uttarakhand for Solid Waste Management at **Pauri District**.
- b. Submission of proposal for construction of one crematoria at **Muni-Ki-Reti, Tehri** from Irrigation department by SPMG to NMCG for Administrative approval.
- c. Submission of DPR of sewerage household connectivity at **Tapovan, Tehri** to State Government to review and consider the funding requirement.
- d. Issue of NOC from Forest Department for access road to 5.0 MLD STP at **Muni-Ki-Reti**.
- e. Status of providing funds to ULBs for ensuring water and electric connections in the respective ghats and crematoria in **Chamoli** district and handing over the Ghats to the concerned ULBs.
- f. Procurement of Vehicles for transportation, and scientific processing of solid waste at **Uttarakashi**.
- g. Preparation and submission of DPR of sewer related works at **Uttarakashi** by Jal Nigam.
- h. DM Haridwar and Nagar Nigam, **Haridwar** to work out for an alternative subsidy plan for transportation of legacy waste/ RDF to other states for economic viability of the project.
- i. Land Transfer for solid waste management plant at **Rishikesh, Dehradun**.
- j. DM Dehradun to personally monitor the actions to be taken by SMC for Septage Management at **Rishikesh** and work out plan for addressing the issues of Legacy waste/RDF.
- k. Release of funds by UDD to ULBs for Solid Waste Management at **Rudraprayag**.
- l. Issuance of directions from the Chairman, UEPPCB to those units of Industries at **Haridwar** who are not complying with the prescribed Environmental Safeguards.

Chairman directed the concerned District Magistrates to take a status report of the actions taken in resolving the above issues and expedite the interventions for smooth execution of the project activities in a time bound manner. The issues related to funding requirement for Tapovan is to be taken up through Jal Nigam at Government level. Further directions were made to Urban Development Department to release the funds and expedite the work execution. DPR of sewer related work at Uttarakashi to be submitted by Jal Nigam by 31st December, 2020. Further UDD to expedite the process of tendering after getting the necessary technical and financial approval from the State Government for legacy waste proposal at Haridwar. Further It was opined by the Chairman that the approach adopted at Rishikesh in coordination with GIZ for management of septage should also be up scaled by the respective District Ganga Committees in all the priority Ganga towns.

(Actions: District Magistrates/DGCs, UDD/ULBs, Jal Nigam, UEPPCB, Jal Sansthan)

C. Prevention of untreated Sewage in left out area at Devparyag, Gangotri and Badrinath:

The Committee was apprised of the status and progress made for household connectivity in the left out areas as below:

• Devparyag:

S. No.	Description	House Holds (HHs)	House Hold connected 31-08-2020	Balance House Holds (HHs)
1	Total House hold as per Nagar Palika records	609	333	276
	Break-up of Balance House Holds (HHs)			



Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgngnba.utk01@gmail.com

Letter No. /SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

2	Feasible for connectivity			
3	Through Gravity	380	332	48*
4	Through Pumping	38	1	37
5	Through Septage Management	112	-	112
6	By Shifting of Toilets	14	-	14
	Sub Total	544	333	211
	Not Feasible for connectivity			
7	Building Abandoned	36		36
8	Building : No Toilet	5		5
9	Building : Under Flood plains	7		7
10	Building not identified	17		17
	Sub Total	65		65
	Grand Total	609		276

- **Gangotri:** 10 households have been identified to be covered through septage management.
- **Badrinath:** 38 households are to be covered by septage management.

It was apprised to the Committee that following discussions have been made in the State Ganga Committee meeting held on 14.12.2020 for further actions by UKPJN, Jal Sansthan & UDD/ULB:

- Household to be connected by Gravity/pumping at Devprayag by December, 2020.
- For households through septage suction vehicles at Devprayag and Badrinath, work to be executed from 1st January, 2021.
- For left out 07 households at Devprayag and 10 households at Gangotri, UDD in Co-ordination with UJS and IIT Roorkee to float tender for onsite treatment through ZOKASU technology by January, 2021.
- For co-treatment of Septage, follow up with NMCG for early sanction of funds and tender to be floated and work to be started by UKPJN at the earliest by January, 2021.
- DM Tehri to evaluate and furnish report within a week about the functional status of toilets in the 36 number of abandoned buildings and the ground status of 17 number of buildings not identified as per records.
- For 05 number of households not having toilets at Devprayag, UDD to release funds within a week under Swachh Bharat Mission for toilets construction.

Chairman emphasized for ensuring the compliance of the above directions and adhere to the timelines as decided in the State Ganga Committee meeting. UEPPCB to expedite the fund transfer to UDD for procurement of septage suction vehicle at Devprayag. UDD to coordinate with UJS/UKPJN regarding the coverage of leftover household at Devprayag and Gangotri through onsite treatment.

(Action: UDD, Jal Nigam, UEPPCB, UJS & ULB)

4. Directions in relation to Municipal Solid Waste:

- UDD apprised the status of Solid Waste/legacy waste Management in 15 Ganga Priority towns as below:

Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgngrba.utk01@gmail.com



Letter No. /SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

Summary/Status of SWM in Ganga Towns:

Total No. of Wards	- 196
Door to Door Collection	- 196 (100%)
Source Segregation	- 111 (57%)
Total no. of HH+ shops	- 147943
Door to Door	- 127419 (86.13%)
Segregation at Source	- 49116 (33.20%)
Total Waste Generation	- 371.90 MTPD (Metric Ton per Day)
Waste treated	- 207.51 MTPD (55.79%)

a) DPR Status of SWM Projects:

S. No	Status of DPR/ Ist/ IInd Instalment released.
1	Plant Functional - 1 (Haridwar)
2	First/Second Installment released - 9 ULBs (First & 2 nd Installment to Devprayag, Kirtinagar, Joshimath, Chamoli), first installment to Muni-ki-Reti, Rudraprayag, Karaprayag, Gauchar, Badrinath
3	Approved by State SHPSC and sent to GoI-3 (Uttarkashi, Nandprayag & Gangotri)
4	Funds awaited from GoUK-1 (Srinagar)
5	Land available with ULB, EC awaited -1 (Rishikesh)
Status of Legacy Waste	
1	DPRs of Srinagar, Haridwar and Rishikesh towns have been prepared and are at approval stage
2	7 Ganga Towns/ ULBs (Devprayag, Kirtinagar, Rudraprayag, Chamoli- Gopeshwar, Joshimath, Nandprayag, Gangotri) have reported that the "Legacy Waste" from the town has been treated and disposed.

Committee directed UDD to ensure timely actions by all the Ganga town ULBs in accordance with Solid Waste Management Action Plan. Further UDD to release the funds for the approved DPRs of Uttarkashi, Nandparyag and Srinagar. Uttarakhand Pollution Control Board to expedite the process of Environmental Clearance for the proposed SWM site at Rishikesh.

UDD to follow up the approval of DPRs of Legacy waste and instruct ULBs to initiate actions for tendering of the legacy waste projects at Srinagar, Haridwar & Rishikesh.

District Magistrates to take a stock of segregation, Collection and processing of Solid Waste being done in Ganga towns and submit status report.

(Action: UDD& ULBs, District Magistrates)

It was pointed out that as per the order dated 18.12.2019 and 13.08.2020 of the Hon'ble Tribunal stated that District Ganga Committee in every District of Uttarakhand headed by the District Magistrates with other Officers concerned with various aspects of cleaning Ganga, the said committee may furnish a report to the Executive Committee every fortnight on:

- Status of undergoing works under Liquid waste management and Septage management.
- Status of Hotel Dharmshalas, Ashrams and polluting Industrial units.
- Status of Municipal Solid Waste management and cleaning of old legacy waste dump sites.



Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgngnrbauatk01@gmail.com

Am

Letter No. /SPMG/Namami Gange/

Dated:

**Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life**

- Flood plain management.
- Mining Regulation.
- Restoration of water bodies.
- Public awareness and involvement for prevention and control of pollution of Ganga.
- Status of Identification of activities which may be threat in the areas of specified District.
- Any other item specific to District for Environmental Monitoring / Compliances.

Chairman once again reiterated to comply with the directions of Hon'ble NGT as above in relation to Liquid Waste Management, Septage Management, Industries, Flood plain management, Mining regulation, setting of Biodiversity parks and plantation activities along the Ganga embankments. Further status update must be submitted by the respective DGCs/agencies concerned before 31st December, 2020, so that timely submission of report to Hon'ble NGT may be done.

The meeting was concluded by vote of thanks to the Chairperson of the Executive Committee.


(Shailesh Bagauli)
Chairman
Executive Committee

Copy to-

1. Principal Secretary - Forest & Environment, Uttarakhand Secretariat.
2. Secretary, Urban Development Department, Uttarakhand.
3. Secretary, Health Department, Uttarakhand.
4. Secretary, Drinking Water and Sanitation, Uttarakhand.
5. Secretary, Tourism Department, Uttarakhand.
6. PS to Secretary, MoWR / RD &GR New Delhi.
7. PS to Secretary, Ministry of Environment & Forest New Delhi.
8. Managing Director SIIDCUL Uttarakhand.
9. Dr.S.D. Singh, Additional Principal Chief Conservator of Forest / Nodal Officer for Hon'ble NGT cases on behalf of Uttarakhand State.
10. Addl. Principal Chief Conservator of Forest, Namami Gange, Uttarakhand.
11. Member Secretary, Uttarakhand Environment Protection and Pollution Control Board Dehradun.
12. District Magistrate, Dehradun, Haridwar, Tehri, Pauri Garhwal, Rudraprayag, Chamoli, Uttarakashi, Uttarakhand.
13. Managing Director, Uttarakhand Peyjal Nigam.
14. Engineer in Chief / HOD, Irrigation Department Uttarakhand.
15. Chief General Manager, Uttarakhand Jal Sansthan.
16. Director, Mining Department, Uttarakhand.


Chairman
Executive Committee



Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgngrba.utk01@gmail.com



Letter No. C-60/प्र.अ.0/लि.वि.0/कैम्प

Dated: 5th November, 2020

Minutes of the Meeting of the Committee constituted (as per the directions of Hon'ble NGT dated 13.08.2020 in O.A. 200/2014) for pooling and dovetailing of resources for restoration and development projects, including raising of plantation, developing bio-diversity parks and artificial wetland from CAMPA and MNREGA fund schemes.

Venue: Office Chamber of Additional Chief Secretary, Rural Development Department (ACS) Secretariat, Dehradun.

Date: 03.11. 2020

In compliance of the Hon'ble National Green Tribunal (NGT) order dated 13.08.2020 in OA. 200/2014, a meeting of the of the Committee constituted under the Chairpersonship of Additional Chief Secretary was convened for pooling and dovetailing of financial resources for preparation of plans and financial assistance for restoration of water bodies, ponds, plantations and artificial wetlands from CAMPA and MNREGA fund schemes.

The following representatives from the concerned departments attended the meeting: -

1. Smt. Neha Verma, Additional Secretary, Forest & Environment, Uttarakhand.
2. Smt. Mahima, Joint Secretary, Agriculture Department, Uttarakhand.
3. Sh. Mukesh Mohan, Engineer in Chief, Irrigation Department, Uttarakhand.
4. Mohd. Aslam, Project Coordinator, MNREGA, Uttarakhand.
5. Sh. Akshay Kumar, Environmental Specialist, SPMG, Namami Gange, Uttarakhand.

At the outset, Chairperson enquired about the directives of the Hon'ble NGT vide order dated 13.08.2020 in O.A. 200/2014-M.C.Mehta Vs Union of India & Ors. on prevention and control of pollution in river Ganga and allied matters.

It was appraised that Hon'ble NGT passed directions in O.A. 200/2014 dated 13.08.2020 as *"The specified flood plain zone needed to be handed over to the forest department for plantations for which CAMPA funds can be utilized. The Forest Department may also explore community involvement in restoration and development projects, including raising of plantations, developing bio-diversity parks and artificial wet lands. Utilization of MGNREGA funds also need to be considered, a part from other sources of funding"*.

2. Regarding flood plain zoning, it was appraised by Engineer-in-Chief, Irrigation department that

- There is about 3000Km long network of rivers traversing in the state. In the first phase, river Ganga and its main tributaries have been taken for carrying out flood plain zoning as per "The Uttarakhand Flood Plain Zoning Act 2012".
- Final notifications have already been issued in two stretches of river Ganga and Bhagirathi having total length of 60Km.



Am

- Initial notifications for Alaknanda, Bhagirathi, Bhilangana, Mandakini, and Ganga rivers (except a stretch of 6km in district Haridwar) having total length of 526 Km have been issued and final notifications are likely to be issued by February, 2021.
- Initial notification in district Haridwar i.e. only 6 km stretch, is under process.
- In consonance to the directions of Hon'ble NGT in OA no 673/2018 , process for flood plain zoning of Susva, Gola and Kosi rivers having total length of about 295 km, has been initiated.
- Remaining 22 rivers having length of about 2200 Km have been identified for flood plain zoning, and these shall be taken up in phased manner as per availability of financial resources.

Chairperson directed that Irrigation department will share flood plain zoning details with the Forest department and Irrigation department will also coordinate with District Administration and Forest department, so that flood plain zones may be handed over to the Forest department. Forest department will prepare a comprehensive action plan in flood plain zones for plantation, developing bio-diversity parks, artificial wetlands and related allied activities by engaging a technical institution. Besides, proposal for preparation of DPR/action plan for aforesaid activities may also be obtained from Forest Research Institute (FRI), ICFRE and GB Pant Institute within next 15 days.

(Action: Irrigation Department & Forest Department)

Additional Secretary Forest informed that Forest department has taken up the work of spring shed management, and 57 spring sheds have already been taken been up, while 33 are in progress.

Chairperson directed that Forest department will share details of aforesaid spring sheds to Irrigation department.

(Action: Irrigation Department & Forest Department)

Mohd. Aslam apprised that various projects have been completed/in progress for restoration of Water bodies, ponds and artificial wetlands, various projects in almost all the districts from the MNREGA fund schemes.

Chairperson directed Mohd. Aslam to obtain detailed reports from all the districts of such projects at the earliest and share with Irrigation department.

(Action: Rural Development Department)

The committee was apprised that in the first meeting of the National Ganga Council held on 14th December, 2019 under the Chairmanship of Prime Minister of India wherein it was emphasized that Namami Gange Mission should lead and transform into a model for Sustainable Economic development-"Arth Ganga" to integrate people in the basin with Ganga rejuvenation. The key role in this needs to be played by sectors such as Agriculture, Tourism and Energy. Further it was accentuated that sustainable agriculture practices-organic farming and improving water use efficiency in agriculture must be ensured.



[Handwritten Signature]

Chairman directed agriculture department to provide the district wise updated status of organic farming being promoted and future action plan for taking up of organic farming in the notified flood plain zones.

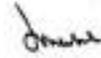
(Action: Agriculture Department)



(Manisha Pawar)
Additional Chief Secretary
Uttarakhand

Copy to the following for information and necessary action:

1. Chief Secretary, Government of Uttarakhand for kind information.
2. Principal Secretary, Forest & Environment, Uttarakhand.
3. Secretary, Irrigation, Uttarakhand.
4. Secretary, Agriculture, Uttarakhand.
5. Engineer-In-Chief, Uttarakhand Irrigation Department.
6. ED/PC, MNREGA, Uttarakhand.



(Mukesh Mohan)
Engineer-in-Chief
Irrigation Department &
Member Secretary



Letter No.C- /E.In.C./Irrigation Deptt/Camp

Dated: Dec, 2020

Minutes of the Meeting of the Committee constituted (as per the directions of Hon'ble NGT dated 13.08.2020 in O.A. 200/2014) for pooling and dovetailing of resources forrestoration and development projects, including raising of plantation,developing bio-diversity parks and artificial wetland from CAMPA and MNREGA fund schemes.

Venue: Devendra Shastri, Meeting Hall, Secretariat, Dehradun.

Date: 16-12-2020, Time 11:00 AM

2nd meeting of the Committee constituted under the Chairpersonship of Additional Chief Secretary, Rural development was convened.

The following representatives from the concerned Institutions and departments attended the meeting: -

1. Ms. Vandana, Additional Secretary/Executive Director, MNREGA.
2. Sh. S.P.Subudhi, Director, Environment and Climate Change, Uttarakhand.
3. Mrs. Neha Verma, Additional Secretary, Forest & Environment, Uttarakhand.
4. Sh. Mukesh Mohan, Engineer-in-Chief, Irrigation Department, Uttarakhand.
5. Sh. S.S. Rasaili, APCCF, Environment,Uttarakhand.
6. Dr. D.V. Singh, Principal Scientist (Soil), ICAR-IISWC, Dehradun.
7. Dr. Manoj Kumar, Scientist, FRI, Dehradun.
8. Mohd. Aslam, Project Coordinator, MNREGA, Uttarakhand.
9. Sh. Vinay Kumar, Deputy Director, Agriculture Department, Uttarakhand.
10. Sh. K.P.S. Chauhan, Statistical Officer, CAMPA, Uttarakhand.

At the outset, Chairperson enquired about the compliance of the direction of 1st meeting of the said committee which was held on 03-11-2020. The pointwise compliance is tabulated here under:

S.No.	Directions	Compliance
1-	Chairperson directed that Irrigation department will share flood plain zoning details with the Forest department and Irrigation department will also coordinate with District Administration and Forest department, so that flood plain zones may be handed over to the Forest department. Forest department will prepare a comprehensive action plan in Flood Plain Zones for plantation, developing bio-diversity parks, artificial wetlands and related allied activities by engaging a technical institution. Besides, proposal for preparation of DPR/action plan for aforesaid activities may also be obtained from Forest Research Institute (FRI), ICFRE and GB Pant Institute within next 15 days.	E-in-C, Irrigation apprised the committee that regarding the preparation of DPR, request letter has already been sent to Director, GB Pant Institute/Director, FRI, Dehradun and DG, ICFRE, Dehradun. Further, to expedite the DPR preparation, a meeting was held with DG/Director, ICFRE/FRI, Dehradun on 02.12.2020 and telephonic conversation was held with Director, GB Pant Institute on date 04.12.2020.
2.	Additional Secretary Forest informed that Forest department has taken up the work of spring shed management, and 57 spring-shed have already been taken been up, while 33 are in progress. Chairman directed the Forest department will share details of aforesaid spring sheds to Irrigation Department.	Details awaited from Forest Department.
3-	Mohd. Aslam apprised that various projects have been completed/in progress for restoration of water bodies, ponds and artificial wetland, various projects in almost all the districts from the MNREGA fund schemes.	Summary of the projects shared by Project Co-ordinator, MNREGA.

4-	<p>The committee was apprised that in the first meeting of the National Ganga Council held on 14th December, 2019 under the Chairmanship of Prime Minister of India wherein it was emphasized that NamamiGange Mission should lead and transform into a model for Sustainable Economic development-"Arth Ganga" to integrate people in the basin with Ganga rejuvenation. The key role in this needs to be played by sectors such as Agriculture, Tourism and Energy. Further it was accentuated that sustainable agriculture practices-organic farming and improving water use efficiency in agriculture must be ensured.</p> <p>Chairman directed agriculture department to provide the district wise updated status of organic farming being promoted and future action plan for taking up of organic farming in the notified flood plain zones.</p>	<p>Organic farming action plan in flood plain is awaited from Agriculture Deptt.</p>
----	---	--

Detail discussion was held regarding the restoration of Water bodies projects including raising of plantation, developing bio-diversity parks, artificial wet lands in the State. It was brought to the notice of the committee that Hon'ble NGT in OA No.-325/2015 directed that "All States/UT's may forthwith designate a nodal agency for restoration of water bodies." In this regard a meeting was held in the chairmanship of Chief Secretary, Uttarakhand on 4.12.2020.

After detailed discussion on the raising of plantation, developing bio-diversity parks, artificial wet lands in notified flood plains, following decision were taken:

Engineer-in-Chief, Irrigation Department apprised to Committee about the status of Flood Plain Zones in the State: As per provision of "The Uttarakhand Flood Plain Zone Act, 2012", final flood plain zone notified in 60 Km length, while initial notifications issued in 532 Km and final notifications are likely to be issued by Feb. 2021 (details tabulated below). It was also intimated that Irrigation department is having digital information about said flood plains viz. elevation, location & width of flood plains.

Sl.	Name of River	Approx Length (Km)
1	Bhagirathi : Gangotri to Devprayag	125+10=135
2	Alaknanda : Badrinath to Devprayag	182
3	Ganga : Devprayag to U.P.Border	87+50=137
4	Mandakini : Kedarnath to Rudraprayag	74
5	Bhilingna : Origin to U/s to Tehri Dam	64
	TOTAL	532+60=592

Representatives of FRI informed that forest department is having digital maps of river Ganga and its tributaries for 1 Km wide strip on both banks. It was also intimated that FRI can easily mark flood plain boundaries on the existing maps.

Chairperson directed that Irrigation department will share flood plain zoning details in digital format with the FRI within 10 days and FRI will mark flood plain boundaries on the river maps within 7 days and subsequently, IT wing of forest department will delineate and compute forest and non-forest areas in flood plains of each river.

(Action: Irrigation Department & Forest Department)



[Handwritten mark]

[Handwritten signature]

Chairman directed that a district level committee will be constituted under the chairmanship of Chief Development Officer (C.D.O.) of concerned District with concerned district level officers of Forest Department (D.F.O.) Chief Agriculture Officer (C.A.O.) District Horticulture officer and Executive Engineer, Irrigation Department. This committee will prepare DPR's for restoration of water bodies, raising of plantation, development of bio-diversity parks and artificial wet land in notified flood plains areas in one month's time. The committee may also explore the community involvement in these projects.

(Action: DO's Committee)

Chairman directed that DPR's prepared by the concerned district level committees will be vetted by FRI, Dehradun in consultation with ICAR-II SWC, Dehradun.

(Actions: IISWC & FRI)

Chairperson directed to convene next meeting around 15, Jan 2021.

(Actions: Irrigation Department)


(Manisha Panwar)
Additional Chief Secretary
Uttarakhand

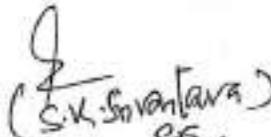
Letter No. /Einc/ID/UK/Dated: Decemeber, 2020

Copy to the following for information and necessary action:

1. Chief Secretary, Government of Uttarakhand for kind information.
2. Principal Secretary, Forest & Environment, Uttarakhand.
3. Secretary, Irrigation, Uttarakhand.
4. Secretary, Agriculture, Uttarakhand.
5. Engineer-In-Chief, Uttarakhand Irrigation Department.
6. Additional Secretary/ED, MNREGA, Uttarakhand.
7. APCCF, Environment, Uttarakhand.
8. Director, ICAR-IISWC, Dehradun.
9. Director, FRI, Dehradun.
10. Director, Agriculture Department, Uttarakhand, Dehradun.
11. CDO, Chamoli, Rudraprayag, Pauri Garhwal, Uttarkashi, Tehri Garhwal, Dehradun and Haridwar.




(Manisha Panwar)
Additional Chief Secretary
Uttarakhand


(S.K. Srivastava)
SE.
मुख्य अभियंता
सिंचन, उत्तरांचल



The Environmental People

Eco Protection Engineers Pvt. Ltd.

(An ISO 9001 : 2008 Certified company)

Ahuja Niwas, Kamleshwar Mandir Road, Srinagar (Uttarakhand) 246174
e-mail: ukprojects@ecoprotection.in

TEST REPORT

Name & Address of Office: Office of Project manager, Construction & Maintenance unit (Ganga), Uttarakhand Peyjal Nigam, Gopeshwar - 246401			
Location of Lab	1.08MLD STP, Joshimath	Date of Sampling	05/11/2020
Sample Description	Nala Effluent sample	Reporting date	10/11/2020
Sample Location	Dronagiri Drain	Period of Testing	05/11/2020 to 09/11/2020
Sample Quantity	2 Ltrs	Parameters required	As per norms of CB

TEST RESULTS

S.No	Parameters	Results	Units	Protocol Used
1	pH	7.95	-	APHA 23 rd Ed.2012-4500H+B
2	COD	62	Mg/l	APHA 23 rd Ed.2012-5220B
3	BOD	25	Mg/l	IS:3025(P-44)1993, Refirmed 1999
4	TSS	70	Mg/l	APHA

J. V. An
Lab Incharge
Singatory

For ECO PROTECTION ENGINEERS PVT
[Signature]
Authorised Signatory
Authorised

[Signature]



ISO 9001 : 2008 Certified



Plot No. 943, 54th Street, TVS Colony, Anna Nagar West Extn., Chennai-600 101
Phone : 044-2654 5180-82, Fax: 044-2654 5183 e-mail: mail@ecotection.in
www.ecoprotection.in
CIN :- U41000TIN2009PTC072382



The Environmental People

Eco Protection Engineers Pvt. Ltd.

(An ISO 9001 : 2008 Certified company)

Ahuja Niwas, Kamleshwar Mandir Road, Srinagar (Uttarakhand) 246174
e-mail: ukprojects@ecoprotection.in

TEST REPORT

Name & Address of Office: Office of Project manager, Construction & Maintenance unit (Ganga), Uttarakhand Paryaj Nigam, Gopeshwar - 246401			
Location of Lab	1.08MLD STP, Joshimath	Date of Sampling	05/11/2020
Sample Description	Nala Effluent sample	Reporting date	10/11/2020
Sample Location	Komet Lodge Drain	Period of Testing	05/11/2020 to 09/11/2020
Sample Quantity	2 Ltrs	Parameters required	As per norms of CB

TEST RESULTS

S.No	Parameters	Results	Units	Protocol Used
1	pH	7.90		APHA 23 rd Ed.2012-4500H+B
2	COD	114	Mg/l	APHA 23 rd Ed.2012-5220B
3	BOD	28.40	Mg/l	IS:3025(P-44)1993, Refirmed 1999
4	TSS	50	Mg/l	APHA

J. Ar Ar

Lab Incharge
Singatory

For ECO PROTECTION ENGINEERS PVT. LTD.

[Signature]

Authorised Signatory

[Signature]



ISO 9001 : 2008 Certified

Plot No. 943, 5-4th Street, TVS Colony, Anna Nagar West Extn., Chennai-600 101
Phone : 044-2654 5180-82, Fax: 044-2654 5183 e-mail:mail@ecotection.in
www.ecoprotection.in

CIN :- U41000TIN2009PTC072382



The Environmental People

Eco Protection Engineers Pvt. Ltd.

(An ISO 9001 : 2008 Certified company)

Ahuja Niwas, Kamleshwar Mandir Road, Srinagar (Uttarakhand) 246174
e-mail: ukprojects@ecoprotection.in

TEST REPORT

Name & Address of Office: Office of Project manager, Construction & Maintenance unit (Ganga), Uttarakhand Peyjal Nigam, Gopeshwar - 246401			
Location of Lab	1.08MLD STP, Joshimath	Date of Sampling	05/11/2020
Sample Description	Nala Effluent sample	Reporting date	10/11/2020
Sample Location	Tehsil Drain	Period of Testing	05/11/2020 to 09/11/2020
Sample Quantity	2 Ltrs	Parameters required	As per norms of CB

TEST RESULTS

S.No	Parameters	Results	Units	Protocol Used
1	pH	8.15	-	APHA 23 rd Ed.2012-4500H+B
2	COD	92	Mg/l	APHA 23 rd Ed.2012-S2208
3	BOD	19	Mg/l	IS:3025(P-44)1993, Refirmed 1999
4	TSS	5	Mg/l	APHA

J. A. A.

Lab Incharge
Singatory

For ECO PROTECTION ENGINEERS PVT. LTD.

[Signature]
Authorised Signatory

[Signature]



ISO 9001 : 2008 Certified

Plot No. 943, 5-4th Street, TVS Colony, Anna Nagar West Extn., Chennai-600 101

Phone : 044-2654 5180-82, Fax: 044-2654 5183 e-mail:mail@ecotection.in

www.ecoprotection.in

CIN :- U41000TIN2009PTC072382

File No. 12011/4/2020 O/o-ED (Project) NMCG

National Mission for Clean Ganga

Department of Water Resources, River Development & Ganga Rejuvenation
(Ministry of Jal Shakti)

1st Floor,

Major Dhyan Chand National Stadium,
India Gate, New Delhi - 110002

Dated: 14th December 2020

To,
The Program Director,
SPMG, 117, Indira Nagar, Dehradun,
Uttarakhand- 248001

4085
संख्या 4085
दिनांक 22/12/2020

Sub: Administrative Approval and Expenditure Sanction for the project of In-Situ Treatment of untapped drains identified in the 09 polluted river stretches of Uttarakhand by Bio- remediation technologies at an estimated cost of Rs. 2.59 Crore (Rupees Two Crore and Fifty- Nine Lakhs only) during Kumbh Mela 2021 for a period of 4 months under Namami Gange Programme.

I am directed to convey the grant of Administrative Approval and Expenditure Sanction (AA&ES) for the project "In-Situ Treatment of untapped drains identified in the 09 polluted river stretches of Uttarakhand by Bio- remediation technologies at an estimated cost of Rs. 2.59 Crore (Rupees Two Crore and Fifty- Nine Lakhs only) including all charges and cost of O&M for a period of 4 months (one month prior to Kumbh Mela 2021 and will continue one-month post Kumbh Mela 2021) under central sector scheme with 100% funding from Government of India (National Ganga Plan).

The approval is subject to following term and conditions:

1. State Programme Management Group (SPMG) are agencies of the State Government constituted with the objective of serving as the dedicated institution for effective implementation of the Namami Gange Programme at the state level. Uttarakhand State Programme Management Group (SPMG-UK) shall be the executing agency for the project. List of drains identified in the projects and duration are at **Annexure-I**.
2. The work is of specialized nature being implemented as innovative project. Therefore, a separate letter of intent will be issued in respect of approved project by NMCG following necessary and established procedures. Execution and monitoring in respect of these will be the responsibility of the executing agency after issuing letter of award by them and deposition of performance guarantee by the successful bidder.
3. The approval for the project is granted to the conditions as per the **Annexure-II**.
4. The period of completion of the project is 04 (four) months during Kumbh 2021 (one month prior to Kumbh Mela 2021 and will continue one-month post Kumbh Mela 2021). The project must be awarded within one months from the date of this sanction. The target deliverables/milestones, scope of work, methodology and the given timeline should be followed as per the detailed implementation plan.
5. State Government/ Executing Agency shall follow the applicable procurement procedures and model bid document conditions of NMCG as approved by EC of NMCG.
6. The grantee institution i.e. 'State Ganga Council, i.e. State Programme Management Group (SPMG), is a registered society of the State Government constituted with the objective of serving as the dedicated institution for effective implementation of the Namami Gange

Secy Dnt
Environment
Cell
Am
21.12.20
सुदय सचिव
पर्यावरण शासन
देहरादून

Am
14/12/2020



Programme activities at the State level, and the State is responsible in the long term for the conservation and health of the State's stretch of the river Ganga.

7. The project has been considered 100% funded under NGP Component – New Initiatives of Namami Gange Program.
8. The central funding shall be limited to Rs. 2.59 Crore. State needs to exercise utmost economy while executing the works, as NMCG funding shall be limited to lower of the actual expenditure or the sanctioned amount. Any additional expenditure shall be borne by the State.
9. The NMCG /Government of India reserve the right to withdraw the sanction at any stage, if it is convinced that the fund has not been properly utilized or appropriate progress is not being made.
10. In case of violation of any of the conditions of the grant or in case of closure or dissolution of the grantee organization, the Government shall take possession of all the assets of the organization acquired out of the Government grants and use them in any manner deemed appropriate or to recover from the organization the value of such assets at its discretion.
11. This AA&ES is issued based on the appraisal and sanction of the Executive Committee (EC) vide its 31st meeting held on 13th November 2020, and under the financial powers delegated vide Statuary Order published vide Notification of Ministry of Water Resources, River Development & Ganga Rejuvenation dated 7th October 2016, with the approval of Director General – National Mission for Clean Ganga vide Noting Note #47 dated 11.12.2020 and concurrence of Executive Director (Finance) vide Noting Note #44 dated 09.12.2020.

Yours faithfully,


19/12/2020

(K. L. Ahuja)

Under Secretary, NMCG

Copy forwarded for information & compliance of above mentioned conditions to :-

1. The Chief Secretary, Government of Uttarakhand, 4 Subhash Road, Uttarakhand Secretariat, 4th Floor, New Building, Dehradun, Uttarakhand 248001.
2. The Managing Director, Uttarakhand, Pey Jal Nigam (UKPJN), 11, Mohini Road Dehradun, Uttarakhand 248001.

Copy forwarded for information to :-

1. PS to Hon'ble Minister of MoJS, DoWR, RD&GR, Shram Shakti Bhawan, New Delhi-110001
2. PPS to Secretary, MoJS, DoWR, RD&GR, Shram Shakti Bhawan, New Delhi-110001
3. PS to Director General, NMCG
4. PS to All EDs, NMCG
5. Sanction Folder /Guard File/Computer Cell/MIS, NMCG.


19/12/2020

(K. L. Ahuja)

Under Secretary, NMCG

Annexure-I

List of Identified Drains with Timeline


14/12/2020





S. No.	Town	Name of Project	No. of Drains	Name of Drains	Project Duration
1	Kichha (Haldwani)	In-Situ Treatment by Bio-remediation technologies of untapped drains discharging into Kichha (Gola) River (Tributary of River Ganga)	6	1. Drain No 1 2. Badi Mohalla 3. Bankhandi Mandir Nala (left) 4. Bankhandi Mandir Nala (Right) 5. Shiv Mandir wala Nala (Left) 6. Shiv Mandir wala Nala (Right)	04 (four) months during Kumbh 2021 (one month prior to Kumbh Mela 2021 and will continue one-month post Kumbh Mela 2021)
2	Raiwala (Dehradun)	Detail Estimate for In-Situ Treatment by Bio-remediation technologies of untapped drains discharging into Suswa River	3	1. Nala Saperabasti 2. Nala near BSF Camp 3. Nala near Rajiv Gandhi International Stadium bridge	
3	Dehradun	Details Estimate for In-Situ Treatment of Bindal & Rispana river by Bio-remediation technologies of untapped drains discharging into Suswa River	2	1. Rispana 2. Bindal	
4	Kashipur	In-Situ Treatment by Bio-remediation technologies of 07 untapped drains outfalling in river Dhela, Bahela, Kosi & Pilakhar tributary of River Ganga.	7	1. Belijudi Nala 2. Kalash Mandap Nala 3. Laxmipur minor Nala 4. Gabia Nala 5. Ice Factory Nala 6. Mukundpur Nala 7. Ghoga Nala	
5	Sitarganj	In-Situ Treatment by Bio-remediation technology of Untapped drain of Sitarganj town.	1	1. Ukrouli darin	

61-2
14/12/2020

Ans



capital letters and affix official seal under the signature. While MPPR submitted by fax will be acceptable for commencement of processing the case, ink-signed MPPR must follow by Post.

- iv. Consistency between physical progress and expenditure shall be maintained and reasons for substantial variations i.e., more than 10% shall be appropriately explained against each item.

2.5 Submission of Accounting and Financial Reports (AFR) by the EA:

- i. The EA shall furnish monthly 'Accounting and Financial reports (AFRs)' by the 10th day of every month with all relevant documents and materials as per the 'Financial Management Manual (FMM)' of the NGRBA programme framework after commencement of the project to the SPMG and by the 20th day of every month regularly by the SPMG to the NMCG.
- ii. The 'Accounting and Financial Report (AFR)' in standard format, to be developed by the EA in consultation with SPMG, shall be signed and stamped by the Head of the Accounts Department and Head of the Organization, UKPN.
- iii. The name and designation of the officers signing the AFR shall be clearly mentioned in full and in capital letters. While AFR submitted by fax will be acceptable for commencement of processing the case, ink-signed AFR must follow by Post.
- iv. As part of the AFR, the EA shall submit the followings to the SPMG:
- v. Invoices of suppliers/ contractors against which online payment instructions issued by the EA in the previous month.
- vi. A list of invoices received and not paid during the previous month.
- vii. A list of contracts signed during the previous month.

2.6 Submission of Utilization Certificates (UCs):

- i. The quarterly Utilization Certificates (UCs) in the prescribed format (GFR 19A & 19B) shall be furnished by the EA to the SPMG in respect of grant-in-aid received during the various quarters within 30 days from the end of quarter, duly signed and stamped by the Head of the Organization, Head of the Accounts Department and field level functionary at executive engineer level I Principal Investigator, as applicable.
- ii. The SPMG shall submit quarterly UCs, duly countersigned and stamped by the Head of the SPMG and the State authorities within 15 days on receipt of the same from the EA.

2.7 Inspection and Monitoring:

- i. The 'State Ganga Council' and its Standing Executive Committee shall monitor the project from time to time. The State Programme Management Group (SPMG) shall ensure close monitoring and evaluation of progress of the project, and also monitor implementation performance of the EA.
- ii. The SPMG shall ensure appointment of agency (ies) for third party inspection (TPI) / evaluation of the project strictly as per letter No. A-12012/2/2010-NRCD-II dated



64 → 14/12/2020

Ch

- 16th September, 2010. The EA through the SPMG shall submit copies of the TPI Reports along with their responses/comments to the NMCG. Releases of funds will be subject to compliance of TPI reports.
- iii. City level Citizen's Monitoring Committees (CMC) shall be constituted in the town to serve as a transparency mechanism on flow of project / programme related information to citizens and key stakeholders and to garner their feedback on project / programme processes, as described in the NGRBA programme framework. Social audit will be conducted by the CMC as per the provisions of the NGRBA programme framework.
 - iv. NMCG may depute any person to visit the SPMG/ EA for the purpose of monitoring its work and accounts of the SPMG. Full co-operation shall be provided by the EA to the persons deputed for inspection.
 - v. Time and cost overrun leading to delay in implementation of projects is viewed with serious concern by the Central Government and as per instructions contained in Cabinet Secretary's D.O. letter No. 261/1/10/2000-Cabinet, dated June 4, 2001 read with Planning Commission's D.O. letter No. O-14015/2/98-PAMD, dated 19.08.1998 (kindly visit NGRBA website/ 'Project Monitoring' for details), mandatory review of the project must be carried out from time to time so as to assess the expenditure trend and time schedule of the project and appropriate action against those responsible for delay shall be taken, in accordance with the instructions.
 - vi. The Director General, NMCG may monitor overall progress of project periodically from time to time.

64 → 3
14/12/2020

Ans





मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
“गौर देवी पर्यावरण भवन”
46बी, आईटीओ पार्क, सहस्रधारा रोड, देहरादून

Web : www.ueppcb.uk.gov.in, E-mail : msukpcb@yahoo.com

पत्रांक-यूकेपीसीबी/एचओ/सा0-482, /2020/5641-1132, दिनांक 24/12.2020
सेवा में,

परियोजना प्रबन्धक,
राज्य परियोजना प्रबन्धन इकाई (नमामी गंगे),
117, इन्दर नगर, देहरादून।

विषय :- मा0 राष्ट्रीय हस्त अधिकरण द्वारा दिनांक 18.12.2019 तथा 13.08.2020 को पारित आदेश एवं राज्य गंगा समिति की बैठक दिनांक 01.09.2020 तथा 14.12.2020 में दिये गये निर्देशों की अनुपालन आख्या के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मुख्य सचिव/अध्यक्ष, पर्यावरण अनुश्रवण प्रकोष्ठ के पत्रांक-783/पी0एस0 सी0एस0/2020 दिनांक 15.12.2020 का सन्दर्भ लेने का कष्ट करना चाहें। इस सम्बन्ध में उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड से सम्बन्धित बिन्दुओं पर सूचना निम्नवत् है :-

बिन्दु सं0-2 - राज्य में 03 सी0ई0टी0पी0 स्थापित एवं संचालित है। सभी सी0ई0टी0पी0 पर्यावरणीय मानकों को पूर्ण कर रहे हैं। सितारगंज औद्योगिक क्षेत्र में स्थापित सी0ई0टी0पी0 में सभी औद्योगिक इकाईयां सी0ई0टी0पी0 से connected है। पंतनगर औद्योगिक क्षेत्र में 193 औद्योगिक इकाईयां सी0ई0टी0पी0 से connect नहीं है। सिडकुल द्वारा बताया गया है उक्त इकाईयों को जनवरी, 2020 तक connect कर दिया जायेगा। हरिद्वार औद्योगिक क्षेत्र सिडकुल में 06 औद्योगिक इकाईयां सी0ई0टी0पी0 से connect नहीं है, जिनको सी0ई0टी0पी0 से connect किये जाने हेतु दिनांक 11.02.2020 को नोटिस दिये गये हैं।

बिन्दु सं0-11 - बोर्ड द्वारा गंगा एवं उसकी सहायक नदियों में पानी की गुणवत्ता की नियमित जांच की जाती है। वर्तमान में 51 अलग-अलग बिन्दुओं में जांच की जा रही है। माह अक्टूबर, 2020 की जांच आख्या संलग्न है।

बिन्दु सं0-12 - बोर्ड द्वारा पर्यावरणीय मानकों का अनुपालन नहीं किये जाने वाले उद्योगों एवं हास्पिटल्स से वर्तमान तक कुल रु0-15,5,87,811/- पर्यावरणीय क्षतिपूर्ति के रूप में वसूला गया है।

बिन्दु सं0-13 - पर्यावरणीय मानकों का अनुपालन न किये जाने पर बोर्ड द्वारा वर्ष 2019-20 में 174 इकाईयों को कारण बताओ नोटिस एवं 31 इकाईयों को बिन्दीकरण आदेश निर्गत किये गये एवं वर्ष 2020-21 में वर्तमान तक 06 इकाईयों को कारण बताओ नोटिस तथा 04 इकाईयों को बिन्दीकरण आदेश निर्गत किये गये हैं।

बिन्दु सं0-17 - केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा Biological water quality assessment of River Ganga (2017-28) www.ueppcb.uk.gov.in पर प्रदर्शित की गयी है।

संलग्नक :- यथोपरि।

Rajender Singh Negi
Pollution Control
Region 12/12/2020

प्रतिलिपि :- श्री इकबाल अहमद, स्टाफ आफिसर, मुख्य सचिव/अध्यक्ष, पर्यावरण अनुश्रवण प्रकोष्ठ,
उत्तराखण्ड शासन, देहरादून।

भवदीय
(एस0पी0 सुबुद्धि)
सदस्य सचिव।
24-12-2020

सदस्य सचिव।

d sl.

HEAD OFFICE

UTTARAKHAND POLLUTION CONTROL BOARD
Gauradevi Parayavaran Bhawan
46-B, SIDCUL, IT Park, Sahasradhara Road
DEHRADUN (Uttarakhand)

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरादेवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
देहरादून (उत्तराखण्ड)

Web: www.ueppcb.uk.gov.in

यूकेपीसीबी/से.लै./Analysis Report-07/2020/5735-1629

दिनांक 08.12.2020

सेवा में,

- | | | |
|--|---|--|
| 1. जिलाधिकारी
चमोली, उत्तराखण्ड। | 2. जिलाधिकारी
रूद्रप्रयाग, उत्तराखण्ड। | 3. जिलाधिकारी
पौड़ी, उत्तराखण्ड। |
| 4. जिलाधिकारी
टिहरी, उत्तराखण्ड। | 5. जिलाधिकारी
उत्तरकाशी, उत्तराखण्ड। | 6. जिलाधिकारी
देहरादून, उत्तराखण्ड। |
| 7. जिलाधिकारी
हरिद्वार, उत्तराखण्ड। | | |

विषय : नदी जल गुणवत्ता एवं जल-मल शुद्धिकरण संयंत्रों से जनित उत्प्रवाह की विश्लेषण आख्या के सम्बन्ध में।

महोदय,

उपरोक्त विषयक माह नवम्बर 2020 में एकत्रित नदी जल गुणवत्ता एवं जल-मल शुद्धिकरण संयंत्रों से जनित उत्प्रवाह की विश्लेषण आख्या संलग्न कर आपके अवलोकनार्थ प्रेषित की जा रही है।

संलग्नक:- उपरोक्तानुसार।

भवदीय

(एस0 एस0 पाल)
मुख्य पर्यावरण अधिकारी(प्रशा0)

प्रतिलिपि:-

1. सदस्य सचिव महोदय, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ प्रेषित।
2. मुख्य पर्यावरण अधिकारी (तकनीकी), उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ प्रेषित।
3. डा0 अंकुर कंसल, पर्यावरण अभियंता, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ प्रेषित।
4. श्री पी0 के0 जोशी, पर्यावरण अभियंता, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ प्रेषित।
5. श्री एस0 पी0 सिंह, पर्यावरण अभियंता, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ प्रेषित।
6. श्री अबुसग बेगी, सहा0 पर्यावरण अभियंता, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ प्रेषित।
7. श्री सुभाष पंवार, सहा0 पर्यावरण अभियंता, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ प्रेषित।
8. क्षेत्रीय अधिकारी (प्र0), उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, ई-115 नेहरू कालोनी, देहरादून को सूचनार्थ प्रेषित।
9. क्षेत्रीय अधिकारी (प्र0), उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, सिंवाई परिकल्प भवन, रुड़की को सूचनार्थ प्रेषित।
10. क्षेत्रीय अधिकारी (प्र0), उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, चामुण्डा कामपलैक्स, रामनगर रोड, काशीपुर को सूचनार्थ प्रेषित।
11. क्षेत्रीय अधिकारी (प्र0), उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, आवास विकास कालोनी, नैवीताल रोड, हल्द्वानी को सूचनार्थ प्रेषित।

मुख्य पर्यावरण अधिकारी(प्रशा0)

UKPCB, 46B, I.T Park , Sahasthradhara Road, Dehradun

Month: November 2020

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point									
		Inlet of STP					Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	pH	BOD	TSS	Fecal Coliform
1	0.26 MLD STP at Badrinath (Banni Gaon), Distt-Chamoli	6.89	140	172	7.43	9.2	12	94			
2	0.010 MLD STP at Badrinath (Near Temple), Distt-Chamoli	6.65	145	158	8.01	8.4	10	58			
3	1.0 MLD STP at Badrinath (Near suspension Bridge), Distt-Chamoli	6.84	135	148	6.8	9.6	18	84			
4	1.080 MLD STP at Joshimath (Pokhri), Distt-Chamoli	6.5	140	140	6.61	7.6	12	94			
5	0.760 MLD STP at Gopeshwar (Chamoli Ghat), Distt-Chamoli	6.78	130	144	7.05	8	10	43			
6	0.050 MLD STP at Gopeshwar (Near old Suspension Bridge), Chamoli	6.81	135	146	7.02	8.4	14	63			
7	1.190 MLD STP at Gopeshwar (Vivekanand Colony), Distt-Chamoli	6.9	140	162	6.84	9.6	16	70			
8	1.120 MLD STP at Gopeshwar (Deen Dayal Upadhyay Park), Distt-Chamoli	6.91	135	138	6.64	7.2	10	49			
9	1.25 MLD STP at Gopeshwar (Pokhari Band), Distt-Chamoli	6.76	130	136	6.79	8.8	9	46			
10	0.050 MLD STP at Nandprayag (Sangam Road), Distt-Chamoli	6.73	125	132	6.75	7.6	12	58			
11	0.100 MLD STP at Nandprayag (Forest office), Distt-Chamoli	6.56	130	158	6.78	9.2	8	70			
12	0.050 MLD STP at Karanprayag (Police chowki), Distt-Chamoli	6.81	140	152	6.88	8.4	12	43			
13	0.100 MLD STP at Karanprayag (Purana pull), Distt-Chamoli	6.84	130	135	7.33	10	10	48			



[Handwritten signature]

14	0.100 MLD STP at Karanprayag (Ward no. 18.3), Distt-Chamoli	6.85	135	140	6.99	9.2	14	84	
15	0.050 MLD STP at Karanprayag (Subhash Nagar), Distt-Chamoli	6.94	125	134	7.18	8.8	12	58	
16	0.050 MLD STP at Karanprayag (Naya Pull), Distt-Chamoli	7.31	135	160	7.51	10	16	47	
17	0.075 MLD MLD STP at Rudraprayag (Near Anoop Negi School)	6.22	120	118	6.97	6.8	10	40	
18	0.100 MLD STP at Rudraprayag (Near Rudra Complex)	6.9	135	120	7.52	9.2	18	58	
19	0.075 MLD STP at Rudraprayag (Near Bus Stand)								
Due to NH Project work sewage work disturbed and plant was not in operation.									
20	0.100 MLD STP at Rudraprayag (Near SBI Masjid)	6.92	135	146	7.38	9.6	12	70	
21	0.125 MLD STP at Rudraprayag (Near Steel Bridge & Syndicate Bank)	6.84	130	152	7.84	8.4	14	34	
22	3.5 MLD STP at Srinagar (Nursary Road)	6.71	165	188	7.38	20	46	170	
23	1.000 MLD STP at Srinagar (Near ITI)	6.8	130	130	7.29	8	10	26	
24	0.050 MLD STP at Kirtinagar (BRO Bridge)	6.58	120	125	7.46	7.2	9	22	
25	0.010 MLD STP at Kirtinagar (Near Temple)	6.74	125	128	7	7.6	10	38	
26	0.075 MLD STP at Devprayag	6.9	140	130	7.28	16	38	140	
27	0.150 MLD MLD STP at Devprayag	6.67	135	129	7.8	18	34	210	
28	1.4 MLD STP at Devprayag (Pauri Road)	6.76	150	162	7.29	7.6	10	84	
29	5 MLD STP at Bhagirathipuram, Tehri	6.36	165	170	7.1	12	36	210	
30	2 MLD STP at Gyansu, Uttarkashi	6.94	155	160	7.38	12	28	170	
31	1 MLD STP at Gangotri, Uttarkashi	6.6	130	138	7.79	9.2	10	32	



52

Dr

Am

33	3.5 MLD STP at Tapovan Rishikesh	6.97	170	158	7.45	8.8	14	34
33	3 MLD STP at Swargashram Rishikesh	6.65	165	166	7.18	7.6	8	31
34	26 MLD STP at Lakkarghat, Rishikesh	7	165	168	7.75	8.4	9	26
35	5 MLD STP at Chorpani, Rishikesh	7.04	170	170	8.1	7.2	15	40
36	7.5 MLD STP at Chandreshwar Nagar, Rishikesh	6.85	155	162	7.36	9.6	12	21
37	20 MLD STP at Motharawala-I, Dehradun	7.36	160	165	7.47	10	14	22
38	20 MLD STP at Motharawala-II, Dehradun	7.11	165	158	7.64	12	18	49
39	68 MLD STP at Kargi Dehradun	7.31	170	156	7.57	8.8	10	63
40	0.42 MLD STP at Vijay Colony Dehradun	7.22	170	160	7.45	9.6	26	94
41	0.72 MLD STP Salawala Dehradun	7.11	165	168	7.6	12	30	210
42	5.0 MLD STP at Indira Nagar, Dehradun	6.45	160	138	7.3	14	32	170
43	1.0 MLD STP at Jakhn, Dehradun	7.18	160	155	7.6	16	28	150
44	27 MLD STP at Jagjeetpur Haridwar	6.95	155	170	7.26	8.4	10	70
45	18 MLD STP at Jagjeetpur Haridwar	6.92	170	162	7.38	9.2	18	63
46	68 MLD STP at Jagjeetpur Haridwar	7.02	160	164	6.48	10	10	46
47	18 MLD STP at Sarai Haridwar	6.7	165	148	7.01	7.6	9	33
48	14 MLD STP at Sarai Haridwar	6.12	170	154	7.5	9.6	12	48
49	33 MLD STP at Saliyar, Roorkee, Haridwar	7.12	160	158	6.94	14	22	210
50	1.3 MLD STP at Landour (S), Mussoorie	7.51	155	160	7.54	12	34	170



Handwritten signature and scribbles.

52	3.12 MLD STP at Bhatta fall, Mussoorie	6.86	150	164	6.65	10	24	94
53	0.8 MLD STP at Landour (N), Mussoorie	6.56	160	148	6.91	14	26	210
54	1.2 MLD STP at Happy Valley, Mussoorie	7.54	160	155	7.61	12	22	220
55	0.9 MLD STP at Kulri Bazaar, Mussoorie	6.29	155	148	7.17	10	30	280
56	2.0 MLD STP at Almora, Distt-Almora	-	-	-	7.18	28	52	920
57	0.45 MLD STP at Hari Nagar, Distt-Nainital	-	-	-	7.25	26	44	350
58	0.80 MLD STP at Krishnapur, Distt-Nainital	-	-	-	7.83	21	36	240
59	1.25 MLD STP at Bheemtal, Distt-Nainital	-	-	-	6.53	40	88	540
60	10 MLD(5MLD*2) Rusi Pond at Rusi, Distt-Nainital	-	-	-	6.21	180	196	>1600
61	5.0 MLD STP at Almcholi, Distt-Pithoragarh	-	-	-	7.79	26	48	920
62	1.25 MLD STP at Nirada, Distt-Pithoragarh	-	-	-	6.41	44	136	1600
Sewage Treatment final effluent standards					6.5-9.0	30	<50	<1000

Note: All values are in mg/l except pH and fecal coliform (MPN Per 100 ml)

(S.K.Dimri)

Asst. Scientific Officer

(Dr. Ankur Kansal)

Environment Engineer

(S.S.Pal)

Chief Environment Officer



Am

Uttarakhand Jal Sansthan

Test Reports of Sewage dried Sludge (mannure) samples taken from different STPs

Name of Laboratory-ECON LABORATORY AND CONSULTANCY DEHRADUN.
(Date of Sampling 26-11-2020)

S.No	Parameters	Reference, Range/Limit		Test Result			
				18 & 27 MLD STP Jagjeetpur	18 MLD STP Sarai	03 MLD STP Swarg Ashram	3.5 MLD STP Tapovan
1	2	3	4	5	6	7	8
1	pH	6.5-7.5	CPHEEO Mannual part B operation & maintenance, ch 5 Sludge treatment facilities.	7.23	7.37	7.21	7.4
2	Moisture (%)	Below 70		43.3	39.83	59.52	61.28
3	Zinc as Zn, mg/kg	7500	CPHEEO Mannual part A Engineering Chapter 6: Design and construction of Sludge treatment facilities. Table 6.14 Ceiling concentration of heavy metals in treated sewage sludge for use in agriculture.	3.29	3.2	4.29	6.18
4	Copper as Cu, mg/kg	4300		1.2	7.62	0.76	5.39
5	Nickel as Cd, mg/kg	420		9.28	7.02	6.51	1.9
6	Cadmium as Cd, mg/kg	85		BDL	BDL	BDL	BDL
7	Chromium as Cr, mg/kg	500(Total)		10.92	10.29	3.2	7.93
8	Selenium as Se, mg/kg	100		BDL	BDL	BDL	BDL
9	Mercury as Hg, mg/kg	57		BDL	BDL	BDL	BDL
10	Lead as Pb, mg/kg	840		8.73	16.02	7.89	8.2
11	Arsenic as As, mg/kg	75		BDL	BDL	BDL	BDL
12	Nitrogen as N, (%)	1-3.5 (Minimum)		Issued By Regional Director, regional center of organic farming, Hebbal Benglore India.	1	4.33	5.14
13	Phosphate as P, (%)	up to 5	1.99		1.04	4.28	3
14	Potassium as K, (%)	up to 0.5	0.06		0.11	0.19	0.09

Ans
15.12.2020
Executive Engineer

Executive Engineer
Maintenance Division (Ganga)
Uttarakhand Jal Sansthan
Haridwar



Ans



ECON LABORATORY & CONSULTANCY

(ISO: 9001 & 14001 Certified Laboratory)

VIII, Khabarwala, P.O.: Jaintanwala, Near Garhi Cantt., Dehradun, Uttarakhand - 248003

TEST REPORT

Name & Address of Client:	Executive Engineer, Maintenance Division, (Ganga), Uttarakhand Jal Sansthan, Jagjeetpur, Haridwar, Uttarakhand.	Report No:	TC550720000003026P
Sample Description:	Sludge Sample	Reporting Date:	30/11/2020
Sampling Location:	(18&27 MLD STP), Sludge Tank, Jagjeetpur	Date of Sampling:	26/11/2020
Sample Quantity:	500 gm	Receipt Date:	26/11/2020
		Period of Testing:	27-30/11/2020
		Sample Collected By:	Lab Rep.
		Sampling Type:	Grab
		Format No:	5.10-F-03
		Party Reference No:	760/STP/18 MLD Jagjeetpur/2018-19
		Parameter Required:	As per work order

TEST RESULTS

Chemical Analysis (For Dry Basis)

S. No.	Parameters	Results	Limits	Test Methods
1.	pH	7.23	-	ECON/SOP/SW/01
2.	Moisture, (%)	43.30	-	ECON/SOP/SW/01
3.	Ash, (%)	26.53	-	ASTM D7348 guidelines
4.	Volatile Matter, (%)	17.52	-	ASTM D7348 guidelines
5.*	Gross Calorific value (ADB), kcal/kg	1092	-	ASTM D7348 guidelines
6.*	Gross Calorific value (ARB), kcal/kg	675	-	ASTM D7348 guidelines
7.*	Flash Point, (°C)	238.0	-	ASTM D7348 guidelines
8.	Organic Matter, (%)	5.88	-	ECON/SOP/SW/01
9.*	Zinc as Zn, mg/kg	3.29	200	Method No. 3050, 3052 of EPA SW-846
10.*	Copper as Cu, mg/kg	1.20	80	Method No. 3050, 3052 of EPA SW-846
11.*	Nickel as Ni, mg/kg	9.28	50	Method No. 3050, 3052 of EPA SW-846
12.*	Cadmium as Cd, mg/kg	BDL	3 ^s	Method No. 3050, 3052 of EPA SW-846
13.*	Chromium as Cr, mg/kg	10.92	400	Method No. 3050, 3052 of EPA SW-846
14.*	Selenium as Se, mg/kg	BDL	2.0	Method No. 3050, 3052 of EPA SW-846
15.*	Mercury as Hg, mg/kg	BDL	1.0	Method No. 3050, 3052 of EPA SW-846
16.*	Lead as Pb, mg/kg	8.73	300	Method No. 3050, 3052 of EPA SW-846
17.*	Arsenic as As, mg/kg	BDL	2.0	Method No. 3050, 3052 of EPA SW-846
18.	Nitrogen as N, (%)	1.00	-	IS: 10158, 1982 Reaff- 2003
19.	Phosphate as P, (%)	1.99	-	IS: 10158, 1982 Reaff- 2003
20.	Potassium as K, (%)	0.06	-	Method No. 3050, 3052 of EPA SW-846

*Parameters are not covered under NAHL scope

Note: Results of the above Sludge Sample are under prescribed standards for use as manure for agricultural purposes

CHECKED BY:



AUTHORISED SIGNATORY

- NOTE:
1. The results listed refer only to the tested sample & applicable parameters
 2. Total liabilities of our lab will be restricted to the invoice amount only
 3. The sample will be destroyed after retention time unless otherwise specified
 4. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law

www.econlaboratory.com, uk@econlaboratory.com, econlab.consultancy@yahoo.in

CONTACT NO: +91- 8534957815, 8126534344

Ch



ECON LABORATORY

(ISO: 9001 & 14001 Certified Laboratory)

Vill: Khabarwala, P.O.: Jaintanwala, Near Garbi Cantt., Dehradun, Uttarakhand - 248003

TEST REPORT

Name & Address of Client: Executive Engineer, Maintenance Division, (Ganga), Uttarakhand Jal Sansthan, Jagjeetpur, Haridwar, Uttarakhand.	Report No:	TC 550720000003027P
	Reporting Date:	30/11/2020
	Date of Sampling:	26/11/2020
	Receipt Date:	26/11/2020
	Period of Testing:	27-30/11/2020
Sample Description: Sludge Sample	Sample Collected By:	Lab Rep.
	Sampling Type:	Grab
Sampling Location: Sludge Tank, Sarai	Format No:	5.10-F-03
Sample Quantity: 500 gm	Party Reference No:	760/STP/18 MLD Jagjeetpur/2018-19
	Parameter Required:	As per work order

TEST RESULTS

Chemical Analysis (For Dry Basis)

S. No.	Parameters	Results	Limits	Test Methods
1.	pH	7.37	-	ECON/SOP/SW/01
2.	Moisture, (%)	39.83	-	ECON/SOP/SW/01
3.	Ash, (%)	17.29	-	ASTM D7348 guidelines
4.	Volatile Matter (%)	10.99	-	ASTM D7348 guidelines
5.*	Gross Calorific value (ADB), kcl/kg	1182	-	ASTM D7348 guidelines
6.*	Gross Calorific value (ARB), kcl/kg	677	-	ASTM D7348 guidelines
7.*	Flash Point, (°C)	235.0	-	ASTM D7348 guidelines
8.	Organic Matter, (%)	9.18	-	ECON/SOP/SW/01
9.*	Zinc as Zn, mg/kg	3.20	200	Method No. 3050, 3052 of EPA SW-846
10.*	Copper as Cu, mg/kg	7.62	80	Method No. 3050, 3052 of EPA SW-846
11.*	Nickel as Ni, mg/kg	7.02	50	Method No. 3050, 3052 of EPA SW-846
12.*	Cadmium as Cd, mg/kg	BDL	3	Method No. 3050, 3052 of EPA SW-846
13.*	Chromium as Cr, mg/kg	10.29	400	Method No. 3050, 3052 of EPA SW-846
14.*	Selenium as Se, mg/kg	BDL	2.0	Method No. 3050, 3052 of EPA SW-846
15.*	Mercury as Hg, mg/kg	BDL	1.0	Method No. 3050, 3052 of EPA SW-846
16.*	Lead as Pb, mg/kg	16.02	300	Method No. 3050, 3052 of EPA SW-846
17.*	Arsenic as As, mg/kg	BDL	2.0	Method No. 3050, 3052 of EPA SW-846
18.	Nitrogen as N, (%)	4.33	-	IS: 10158, 1982 Reaff- 2003
19.	Phosphate as P, (%)	1.04	-	IS: 10158, 1982 Reaff- 2003
20.	Potassium as K, (%)	0.11	-	Method No. 3050, 3052 of EPA SW-846

*Parameters are not covered under NABL scope

Note- Results of the above Sludge Sample are under prescribed standards for use as manure for agricultural purposes

CHECKED

[Signature]

AUTH



- NOTE:
1. The results listed refer only to the tested sample & applicable parameters
 2. Total liabilities of our lab will be restricted to the invoice amount only
 3. The sample will be destroyed after retention time unless otherwise specified
 4. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law

www.econlaboratory.com, uk/econlaboratory.com, econlab.consultancy@yahoo.in

CONTACT NO: +91- 8534957815, 8126534344





ECON LABORATORY & CONSULTANCY

(ISO: 9001 & 14001 Certified Laboratory)

VILL: Khabarwala, P.O.: Jalutanwala, Near Garhi Cantt., Dehradun, Uttarakhand - 248903

TEST REPORT

Name & Address of Client:	Executive Engineer, Maintenance Division, (Ganga), Uttarakhand Jal Sansthan, Jagjeetpur, Haridwar, Uttarakhand.	Report No:	TC550720000003024P
		Reporting Date:	30/11/2020
		Date of Sampling:	26/11/2020
		Receipt Date:	26/11/2020
		Period of Testing:	27-30/11/2020
		Sample Collected By:	Lab Rep.
		Sampling Type:	Grab
Sample Description:	Sludge Sample	Format No:	5.10-F-03
Sampling Location:	(3.0 MLD STP) Sludge Tank, Swarg Ashram	Party Reference No:	760/STP/18 MLD Jagjeetpur/2018-19
Sample Quantity:	500 gm	Parameter Required:	As per work order

TEST RESULTS

Chemical Analysis (For Dry Basis)

S. No.	Parameters	Results	Limits	Test Methods
1.	pH	7.21	-	ECON/SOP/SW/01
2.	Moisture, (%)	59.52	-	ECON/SOP/SW/01
3.	Ash, (%)	34.81	-	ASTM D7348 guidelines
4.	Volatile Matter	15.45	-	ASTM D7348 guidelines
5.*	Gross Calorific value (ADB), kcl/kg	986	-	ASTM D7348 guidelines
6.*	Gross Calorific value (ARB), kcl/kg	451	-	ASTM D7348 guidelines
7.*	Flash Point, (°C)	240.0	-	ASTM D7348 guidelines
8.	Organic Matter, (%)	7.10	-	ECON/SOP/SW/01
9.*	Zinc as Zn, mg/kg	4.29	200	Method No. 3050, 3052 of EPA SW-846
10.*	Copper as Cu, mg/kg	0.76	80	Method No. 3050, 3052 of EPA SW-846
11.*	Nickel as Ni, mg/kg	6.51	50	Method No. 3050, 3052 of EPA SW-846
12.*	Cadmium as Cd, mg/kg	BDL	3 ^s	Method No. 3050, 3052 of EPA SW-846
13.*	Chromium as Cr, mg/kg	3.20	400	Method No. 3050, 3052 of EPA SW-846
14.*	Selenium as Se, mg/kg	BDL	2.0	Method No. 3050, 3052 of EPA SW-846
15.*	Mercury as Hg, mg/kg	BDL	1.0	Method No. 3050, 3052 of EPA SW-846
16.*	Lead as Pb, mg/kg	7.89	300	Method No. 3050, 3052 of EPA SW-846
17.*	Arsenic as As, mg/kg	BDL	2.0	Method No. 3050, 3052 of EPA SW-846
18.	Nitrogen as N, (%)	5.14	-	IS: 10158, 1982 Reaff- 2003
19.	Phosphate as P, (%)	4.28	-	IS: 10158, 1982 Reaff- 2003
20.	Potassium as K, (%)	0.19	-	Method No. 3050, 3052 of EPA SW-846

*Parameters are not covered under NABL scope

Note- Results of the above Sludge Sample are under prescribed standards for use as manure for agricultural purposes

CHECKED BY:



- NOTE:
1. The results listed refer only to the tested sample & applicable parameters.
 2. Total liabilities of our lab will be restricted to the invoice amount only.
 3. The sample will be destroyed after retention time unless otherwise specified.
 4. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law.

www.econlaboratory.com, uk@econlaboratory.com, econlab.consultancy@yahoo.in

CONTACT NO: +91- 8534957815, 8126534344



ECON LABORATORY & CONSULTANCY

(ISO: 9001 & 14001 Certified Laboratory)

VIII: Khabarwala, P.O.: Jaintanwala, Near Garhi Cantt., Dehradun, Uttarakhand - 248006

TEST REPORT

Name & Address of Client:	Report No:	TC550720000003025P	
Executive Engineer, Maintenance Division, (Ganga), Uttarakhand Jal Sansthan, Jagjeetpur, Haridwar, Uttarakhand.	Reporting Date:	30/11/2020	
	Date of Sampling:	26/11/2020	
	Receipt Date:	26/11/2020	
	Period of Testing:	27-30/11/2020	
	Sample Collected By:	Lab Rep.	
Sample Description:	Sludge Sample	Format No:	5.10-F-03
Sampling Location:	(3.5 MLD STP), Sludge Tank, Tapovan	Party Reference No:	760/STP/18 MLD Jagjeetpur/2018-19
Sample Quantity:	500 gm	Parameter Required:	As per work order

TEST RESULTS

Chemical Analysis (For Dry Basis)

S. No.	Parameters	Results	Limits	Test Methods
1.	pH	7.40	-	ECON/SOP/SW/01
2.	Moisture, (%)	61.28	-	ECON/SOP/SW/01
3.	Ash, (%)	39.62	-	ASTM D7348 guidelines
4.	Volatile Matter	19.77	-	ASTM D7348 guidelines
5.*	Gross Calorific value (ADB), kcl/kg	860	-	ASTM D7348 guidelines
6.*	Gross Calorific value (ARB), kcl/kg	478	-	ASTM D7348 guidelines
7.*	Flash Point, (°C)	249.0	-	ASTM D7348 guidelines
8.	Organic Matter, (%)	3.86	-	ECON/SOP/SW/01
9.*	Zinc as Zn, mg/kg	6.18	200	Method No. 3050, 3052 of EPA SW-846
10.*	Copper as Cu, mg/kg	5.39	80	Method No. 3050, 3052 of EPA SW-846
11.*	Nickel as Ni, mg/kg	1.90	50	Method No. 3050, 3052 of EPA SW-846
12.*	Cadmium as Cd, mg/kg	BDL	3 ³	Method No. 3050, 3052 of EPA SW-846
13.*	Chromium as Cr, mg/kg	7.93	400	Method No. 3050, 3052 of EPA SW-846
14.*	Selenium as Se, mg/kg	BDL	2.0	Method No. 3050, 3052 of EPA SW-846
15.*	Mercury as Hg, mg/kg	BDL	1.0	Method No. 3050, 3052 of EPA SW-846
16.*	Lead as Pb, mg/kg	8.20	300	Method No. 3050, 3052 of EPA SW-846
17.*	Arsenic as As, mg/kg	BDL	2.0	Method No. 3050, 3052 of EPA SW-846
18.	Nitrogen as N, (%)	3.29	-	IS: 10158, 1982 Reaff- 2003
19.	Phosphate as P, (%)	3.00	-	IS: 10158, 1982 Reaff- 2003
20.	Potassium as K, (%)	0.09	-	Method No. 3050, 3052 of EPA SW-846

*Parameters are not covered under NABL scope

Note- Results of the above Sludge Sample are under prescribed standards for use as manure for agricultural purposes

CHECKED BY:

AUTHORIZED BY:

- NOTE:
1. The results listed refer only to the tested sample & applicable parameters
 2. Total liabilities of our lab will be restricted to the invoice amount only
 3. The sample will be destroyed after retention time unless otherwise specified
 4. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law

www.econlaboratory.com, uk@econlaboratory.com, econlab.consultancy@yahoo.in

CONTACT NO: +91- 8534957815, 8126534344



यूजेवीएन लिमिटेड

(उत्तराखण्ड सरकार का उपक्रम)

UJVN LIMITED

(A Govt. of Uttarakhand Enterprise)

कार्यालय प्रबन्ध निदेशक, "उज्ज्वल", महारानी बाग, जी०एम०एस० रोड, देहरादून-248 008 (उत्तराखण्ड), दूरभाष: 0135-2761485, फैक्स: 0135-2761549
Office of the Managing Director, "Ujjwal", Maharani Bagh, G.M.S. Road, Dehradun-248008 (Uttarakhand), Phone: 0135-2761485, Fax: 0135-2761549
CIN No. U40101UR2001SGC925866

ISO 9001:2008 Certified

पत्रांक: 4608/यूजेवीएनएल/01/प्र०नि० 211-6

दिनांक: 22/12/2020

विषय:- जल विद्युत परियोजनाओं से ई-प्लो छोड़ने के सम्बन्ध में।

स्टाफ ऑफिसर -मुख्य सचिव/ सदस्य संयोजक, ई०एम०सी०,
मुख्य सचिव कार्यालय,
उत्तराखण्ड शासन,
देहरादून।

महोदय,

कृपया उपरोक्त विषयक आपके कार्यालय पत्रांक 808/स्टा० ऑफ-मु०स०(ई०एम०सी०)
/2020 दिनांक 21.12.2020 का सन्दर्भ ग्रहण करने का कष्ट करें।

उक्त के सन्दर्भ में अवगत कराना है कि यूजेवीएन लि० द्वारा ई-प्लो के सम्बन्ध में प्राप्त समस्त निर्देशों का अनुपालन किया जा रहा है। जल संसाधन नदी विकास एवं गंगा संरक्षण मंत्रालय, भारत सरकार के आदेश दिनांक 09.10.2018 के अनुसार गंगा एवं उसकी सहायक नदियों में स्थित जल विद्युत परियोजनाओं से छोड़े जाने वाले ई-प्लो के अनुश्रवण हेतु केन्द्रीय जल आयोग, भारत सरकार नोडल एजेंसी है। अतः यूजेवीएन लि० की परियोजनाओं से छोड़े जाने वाले ई-प्लो की सूचना प्रतिदिन केन्द्रीय जल आयोग, देहरादून कार्यालय को प्रेषित की जाती है।

पुनः मा० राष्ट्रीय हरित अधिकरण के द्वारा दिये निर्देशों के क्रम में राज्य परियोजना प्रबन्धन ग्रुप (एसपीएमजी) के द्वारा समय-समय पर ई-प्लो की सूचनाएं मांगी जाती है जिसके क्रम में यूजेवीएन लि० द्वारा ई-मेल के माध्यम से सूचनायें उपलब्ध करायी जाती रही हैं। मुख्य सचिव महोदय द्वारा दिनांक 16.06.2019 को दिये गये निर्देश के क्रम में यूजेवीएन लि० द्वारा एसपीएमजी, देहरादून को दिनांक 10.12.2020 को ई-मेल से सूचना प्रेषित कर दी गई थी तदोपरान्त दिनांक 16.12.2020 को पुनरीक्षित सूचना एसपीएमजी को प्रेषित कर दी गई थी। तथापि वांछित सूचनाओं की हार्ड कॉपी सहित श्री मनोज केशरवानी, उप महाप्रबन्धक को सूचना आपको हस्तगत करवाने हेतु निर्देशित किया जा रहा है।

Handwritten signature



सदस्य सचिव, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड देहरादून द्वारा दिनांक 08.01.2020 को प्रेषित पत्र के सन्दर्भ में अवगतनीय है कि ऊर्जा विभाग, उत्तराखण्ड शासन द्वारा दिनांक 05.06.2018 को पर्यावरणीय प्रवाह के सन्दर्भ में निर्गत शासनादेश के क्रम में यूजेवीएन लि0 द्वारा गंगा एवं उसकी सहायक नदियों के अतिरिक्त अन्य नदियों पर स्थित जल विद्युत परियोजनाओं से छोड़े जाने वाले प्रवाह की सूचना मासिक रूप से संकलित की जा रही है, जो आपको पत्र के साथ संलग्न कर प्रेषित की जा रही है।

संलग्न- यथोपरि

भवदीय
21/12/2020
(संदीप सिंघल)
प्रबन्ध निदेशक

प्रतिलिपि:- निम्नलिखित को सूचनार्थ प्रेषित:-

1. सचिव (ऊर्जा), उत्तराखण्ड शासन, देहरादून।
2. निदेशक (परिचालन), यूजेवीएन लि0, देहरादून।

[Handwritten signature]



Maintenance of E-flow from Dec 2019 to Nov 2020

S.No.	Name of Hydro Power Project	Season	Months	% of E-Flow as per norms	Compliance of e-flow notification			Remark
					RD (Cumecs)	E-Flow Released (Cumecs)	% of E-Flow released	
1	Maneri Dam (Tiloth)	Dry	November to March	≥ 20 %	30.26	13.70	45.29%	E-Flow notification complied
		Lean	October, April and May	≥ 25 %	77.48	36.15	46.65%	E-Flow notification complied
		High Flow Season	June to September	≥ 30 %	287.84	252.81	87.83%	E-Flow notification complied
2	Joshiyam Barrage (Dharasu)	Dry	November to March	≥ 20 %	38.24	8.19	21.41%	E-Flow notification complied
		Lean	October, April and May	≥ 25 %	101.84	36.33	35.68%	E-Flow notification complied
		High Flow Season	June to September	≥ 30 %	322.74	201.51	62.44%	E-Flow notification complied
3	Pashulok Barrage (Chilla)	Dry	November to March	≥ 20 %	443.37	96.67	21.80%	E-Flow notification complied
		Lean	October, April and May	≥ 25 %	561.25	164.83	29.37%	E-Flow notification complied
		High Flow Season	June to September	≥ 30 %	1378.55	883.83	64.11%	E-Flow notification complied

Signature
 DGM (Tech)



Signature
 EG (PSL)
 Executive Engineer (PSL)
 Office of the Director (Operations)
 UJVNL Limited
 Dehradun

General Manager (Technical)
 UJVNL Limited
 Dehradun

Signature

Detail of E-Flow Release by UJVN Ltd as per NGT order dated 09.08.2017

Month	Ichari Dam (Tons)			Dakpathar Barrage (Tons + Yamuna)			Asan Barrage (Asan)		
	Average Lean Flow (Cumecs)	Release Water (Cumecs)	% of released water flow	Average Lean Flow (Cumecs)	Release Water (Cumecs)	% of released water flow	Average Lean Flow (Cumecs)	Release Water (Cumecs)	% of released water flow
Oct-18	36.41	12.39	34.03				10.42	9.73	93.40
Nov-18	36.41	10.09	27.72	49.50	11.33	22.89	10.42	2.26	21.69
Dec-18	36.41	10.04	27.58	49.50	11.36	22.95	10.42	2.21	21.21
Jan-19	36.41	9.94	27.30	49.50	11.42	23.07	10.42	2.78	26.69
Feb-19	36.41	10.01	27.50	49.50	13.46	27.19	10.42	3.05	29.28
Mar-19	36.41	10.08	27.69	49.50	11.64	23.51	10.42	10.49	100.70
Apr-19	36.41	10.72	29.45	49.50	22.43	45.31	10.42	15.81	151.76
May-19	36.41	10.06	27.63	49.50	15.43	31.17	10.42	9.92	95.22
Jun-19	36.41	10.36	28.46	49.50	15.29	30.89	10.42	2.27	21.79
Jul-19	40.00	28.36	70.90	49.29	70.91	143.86	10.42	25.23	242.13
Aug-19	40.00	406.51	1016.28	49.29	527.87	1070.95	10.42	58.23	558.83
Sep-19	40.00	36.11	90.28	49.29	72.67	147.43	10.42	57.32	550.10
Oct-19	40.00	14.26	35.65	49.29	24.3	49.30	10.42	27.08	259.88
Nov-19	37.00	7.15	19.32	49.29	8.07	16.37	10.42	3.85	36.95
Dec-19	37.00	7.16	19.35	49.29	7.93	16.09	10.42	1.92	18.43
Jan-20	37.00	6.22	16.81	49.29	7.93	16.09	10.42	1.87	17.95
Feb-20	37.00	5.87	15.86	49.29	7.93	16.09	10.42	1.8	17.27
Mar-20	37.00	17.29	46.73	49.29	12.38	25.12	10.42	41.36	396.93
Apr-20	37.00	5.7	15.41	49.29	12.84	26.05	10.42	7.27	69.77
May-20	37.00	5.89	15.92	49.29	8.5	17.24	10.42	10.08	96.74
Jun-20	37.00	15.23	41.16	49.29	18.48	37.49	10.42	15.12	145.11
Jul-20	37.00	31.45	85.00	49.29	72.21	146.50	10.42	71.13	682.63
Aug-20	37.00	85.74	231.73	49.29	276.86	561.70	10.42	106.4	1021.11
Sep-20	37.00	12.35	33.38	49.29	48.52	98.44	10.42	33.33	319.87
Oct-20	40.59	8.11	19.98	54.33	10.42	19.18	16.42	4.13	25.15
Nov-20	56.35	9.18	16.29	77.44	11.64	15.03	15.2	2.5	16.45

* Average Lean flow has been calculated on the basis of RD of the months of Dec 2017, Jan 2018, Feb 2018 and Mar 2018 for Yamuna Valley.

* From October onwards Average Lean flow has been calculated on the basis of preceding 10 daily discharge for Yamuna Valley.

* The orders are being followed since Oct 2018.



Details of E-Flow Released by IPP's as per GoU Order dated 05.06.2018

Month	Loharkhet			Gangani			Badyar			Sarju II			Sarju III		
	Average lean season flow (cumecs)	Average release water (cumecs)	% of released water flow	Average lean season flow (cumecs)	Average release water (cumecs)	% of released water flow	Average lean season flow (cumecs)	Average release water (cumecs)	% of released water flow	Average lean season flow (cumecs)	Average release water (cumecs)	% of released water flow	Average lean season flow (cumecs)	Average release water (cumecs)	% of released water flow
FY 2019-20															
Apr-19	1.47	0.42	28.57	2.00	0.69	34.50	0.70	0.17	24.29	3.81	0.70	18.37	6.19	1.08	17.45
May-19	1.47	0.29	19.73	2.00	0.74	37.00	0.70	0.24	34.29	2.56	0.47	18.36	3.97	2.74	69.02
Jun-19	1.47	0.31	21.09	2.00	2.03	101.50	0.70	0.32	45.71	2.32	0.46	19.83	4.08	0.73	17.89
Jul-19	1.47	5.22	355.10	2.00	7.82	391.00	0.70	4.82	688.57						
Aug-19	1.47	7.21	490.48	2.00	10.27	513.50	0.70	6.21	887.14	Developer inform that due to high inflow in river, discharge could not be measured					
Sep-19	1.47	7.22	491.16	2.00	4.30	215.00	0.70	3.47	495.71						
Oct-19	1.47	1.70	115.65	2.00	0.84	42.00	0.70	0.72	102.86						
Nov-19	1.47	0.22	15.03	2.00	0.70	35.00	0.70	0.56	80.00	2.01	0.31	15.42	4.06	0.63	15.52
Dec-19	1.47	0.22	15.10	2.00	0.49	24.50	0.70	0.35	50.00	2.01	0.32	15.92	4.06	0.63	15.52
Jan-20	1.47	0.22	15.03	2.00	0.35	17.50	0.70	0.13	18.57	2.01	0.31	15.42	4.06	0.63	15.52
Feb-20	1.49	0.31	20.81	2.00	0.43	21.50	1.32	0.37	28.03	2.01	0.40	19.90	4.06	0.63	15.52
Mar-20	1.49	0.29	19.46	5.10	0.92	18.04	1.30	0.29	22.31	2.01	0.31	15.42	4.06	0.63	15.52
FY 2020-21															
Apr-20	1.47	0.22	15.10	5.10	1.71	33.53	1.30	0.32	24.62	2.01	0.31	15.42	4.06	0.64	15.76
May-20	1.47	0.22	15.03	5.10	1.95	38.24	1.30	0.43	33.08	2.01	0.31	15.42	4.06	0.63	15.52
Jun-20	1.47	0.22	15.17	5.10	5.11	100.20	1.30	0.41	31.54	2.01	0.31	15.42	4.06	0.63	15.52
Jul-20	1.47	6.16	419.05	5.10	7.89	154.71	1.30	4.89	376.15	Developer inform that due to high inflow in river, discharge could not be measured					
Aug-20	1.47	6.76	459.86	5.10	10.75	210.78	1.30	6.06	466.15						
Sep-20	1.47	2.40	163.27	5.10	7.47	146.47	1.30	3.39	260.77						
Oct-20	1.47	0.27	18.37	5.10	2.16	42.35	1.30	0.66	50.77	2.01	0.31	15.42	4.06	0.63	15.52
Nov-20	1.47	0.22	15.10	5.10	1.97	38.63	1.30	0.56	43.08	2.01	0.31	15.42	4.06	0.63	15.52




 Manoj K. Kesherwani
 Director (Civil) (CC & NCB)
 UPMV Limited, Dehri, Bihar

Am

Annexure-8



spmgngrba <spmgngrba.utk01@gmail.com>

Ganga Town - Progress Report in the matter of Honb'le NGT 200/2014.

pooja mishra <pmishra14041994@gmail.com>
To: spmgngrba.utk01@gmail.com
Cc: ravipandeylko <ravipandeylko@yahoo.com>

Wed, Dec 23, 2020 at 2:08 PM

Dear Sir

Please find the attached compliance report of UDD, Uttarakhand with reference to the above cited subject and format prescribed by SPCB in the matter of Honb'le NGT OA No 200/2014. Detailed Compliance report is being attached for necessary action please.

Regards
Pooja Mishra
SWM-E, UDD

 Ganga Town .xlsx
16K

dm



प्रेषक,

दिनेश सिंह भण्डारी,
अनु सचिव,
उत्तराखण्ड शासन।

सेवा में,

परियोजना प्रबन्धक,
राज्य परियोजना प्रबन्धन इकाई,
नमामि गंगे, उत्तराखण्ड।

औद्योगिक विकास (खनन) अनुभाग-1

देहरादून, दिनांक: 28 दिसम्बर, 2020

विषय: मा० राष्ट्रीय हरित अधिकरण द्वारा दिनांक 18.12.2019 तथा 13.08.2020 को पारित आदेश एवं राज्य गंगा समिति की बैठक दिनांक 01.09.2020 तथा 14.12.2020 को दिये गये निर्देशों की अनुपालन आख्या के संबंध में।

महोदय,

उपर्युक्त विषयक मुख्य सचिव/अध्यक्ष, पर्यावरण अनुश्रवण प्रकोष्ठ, उत्तराखण्ड शासन के पत्र संख्या-783/पी०एस-सी०एस०/2020, दिनांक 15 दिसम्बर, 2020 में भूतत्व एवं खनिकर्म इकाई, उत्तराखण्ड से संबंधित विन्दु सं० 8 की सूचना निम्नवत् प्रेषित की जा रही है :-

विन्दु सं० 08 अवैध खनन की रोकथाम एवं विनियमन:-

खान एवं खनिज, विकास एवं विनियमन अधिनियम, 1957 की धारा 23सी "Power of State Government to make rules for preventing illegal mining, transportation and storage of minerals"(1) में प्रावधान है कि:-The State Government may, by notification in the Official Gazette, make rules for preventing illegal mining, transportation and storage of minerals and for the purposes connected therewith. के आधार पर ही उत्तराखण्ड खनिज (अवैध खनन, परिवहन एवं भण्डारण का निवारण) नियमावली 2005 (समय-समय पर यथासंशोधित) प्रख्यापित की गयी, तत्पश्चात् इसे अधिक्रमित करते हुए राज्य में खनिजों के अवैध खनन, परिवहन एवं भण्डारण को निवारित करने की दृष्टि से अधिसूचना संख्या-906/VII-1/2020/158 ख-04 टीसी, दिनांक 15 जुलाई 2020 के द्वारा उत्तराखण्ड खनिज (अवैध खनन, परिवहन, एवं भण्डारण का निवारण) नियमावली, 2020 प्रख्यापित की गयी है। उक्त नियमावली के नियम 13(2) में खनिज का अवैध परिवहन किये जाने पर वाहनों के प्रकार के अनुसार निम्नानुसार अर्थदण्ड अधिरोपित किया जाना प्रावधानित है:-

क्र० सं०	वाहन का प्रकार	अधिरोपित किये जाने वाले अर्थदण्ड (₹ में)	अधिरोपित की जाने वाली रायल्टी का गुणांक
1.	04 पहिया यूटीलिटी एवं छोटे वाहन	5,000	वाहन में लदा हुआ अवैध खनिज की मात्रा का बाजार मूल्य
2.	06 पहिया यूटीलिटी	7,500	वाहन में लदा हुआ अवैध खनिज की मात्रा का बाजार मूल्य
3.	02 पहिया ट्रैक्टर ट्राली	10,000	वाहन में लदा हुआ अवैध खनिज की मात्रा का बाजार मूल्य
4.	04 पहिया ट्रैक्टर ट्राली	15,000	वाहन में लदा हुआ अवैध खनिज की मात्रा का बाजार मूल्य
	06 पहिया ट्रक	30,000	वाहन में लदा हुआ अवैध खनिज की मात्रा का बाजार मूल्य



Am

6.	06 पहिया से अधिक ट्रक डम्पर हाईवा आदि हेतु	50,000	वाहन में लदा हुआ अवैध खनिज की मात्रा का बाजार मूल्य
7.	जे0सी0बी0	2,00,000	बिना अनुमति प्रयोग की दशा में
8.	पौकलैण्ड	4,00,000	बिना अनुमति प्रयोग की दशा में

2- उत्तराखण्ड खनिज (अवैध खनन, परिवहन, एवं भण्डारण का निवारण) नियमावली, 2020 के नियम 13(5)(ख) में प्राक्धानित है कि अवैध भण्डारणकर्ता/अवैध खननकर्ता से अधिनियम की धारा 21 की उपधारा 2 एवं उपधारा 5 के अनुसार अर्थदण्ड धनराशि ₹ 2,00,000/- (₹ दो लाख मात्र) के अतिरिक्त अवैध उत्खनिज खनिज/परिवहन किये जा रहे अवैध खनिज/भण्डारित अवैध खनिज की मात्रा पर रायल्टी का पांच गुना धनराशि आंगणित कर वसूल की जायेगी।

3- यह भी अवगत कराना है कि जिला स्तर पर राजस्व विभाग, भूतत्व एवं खनिकर्म इकाई, वन विभाग एवं पुलिस विभाग द्वारा संयुक्त रूप से समय-समय पर अवैध खनन की रोकथाम हेतु कार्यवाही की जाती है तथा अनियमितता पाये जाने पर सम्बन्धित के विरुद्ध नियमानुसार अर्थदण्ड अधिरोपित किया जाता है। राज्य सरकार अवैध खनन, अवैध भण्डारण एवं अवैध परिवहन की रोकथाम हेतु प्रतिबद्ध है। यहाँ यह भी उल्लेखनीय है कि जनपद हरिद्वार में रायवाला से भोगपुर क्षेत्रान्तर्गत स्वीकृत खनन पट्टे राष्ट्रीय स्वच्छ गंगा मिशन के पत्र दिनांक 9 अक्टूबर 2018 के अनुसार प्रतिबन्धित किये गये हैं।

4- वित्तीय वर्ष 2020-21 (माह नवम्बर 2020 तक) में गढ़वाल क्षेत्रान्तर्गत अवैध खनन/अवैध परिवहन/अवैध भण्डारण से सम्बन्धित प्रकरणों व उसके सापेक्ष की गयी वसूली का विवरण निम्नवत है:-

क्र० सं०	जनपद	वित्तीय वर्ष (माह नवम्बर 2020) तक प्रकरणों की कुल संख्या	वित्तीय वर्ष (माह नवम्बर 2020) जुर्माने के रूप में वसूली की गयी धनराशि ₹ करोड़ में)
1.	हरिद्वार	733	6.42
2.	टिहरी गढ़वाल	40	1.01
3.	उत्तरकाशी	11	0.13
4.	देहरादून	398	1.00
5.	चमोली	34	0.19
6.	रूद्रप्रयाग	18	0.04
7.	पौड़ी गढ़वाल	181	0.91
	योग	1415	9.70

कृपया उक्तानुसार सूचना से अवगत होने का कष्ट करें।

भवदीय,

(दिनेश सिंह भण्डारी)
अनु सचिव

संख्या: (1)/VII-A-1/2020 तददिनांक।

प्रतिलिपि: मुख्य सचिव/अध्यक्ष, पर्यावरण अनुश्रवण प्रकोष्ठ, उत्तराखण्ड शासन को उनके पत्र संख्या-783/पी०एस-सी०एस०/2020, दिनांक 15 दिसम्बर, 2020 के सन्दर्भ में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

आज्ञा से,

(दिनेश सिंह भण्डारी)
अनु सचिव



महोदय,

कृपया उपरोक्त विषयक शासन के पत्र संख्या 783/पी0एस0-सी0एस0/2020, दिनांक 15 दिसम्बर 2020, जो कि समस्त अपर मुख्य सचिव/प्रमुख सचिव/सचिव, उत्तराखण्ड शासन व समस्त जिलाधिकारी उत्तराखण्ड को सम्बोधित है, का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा माननीय राष्ट्रीय हरित प्राधिकरण द्वारा दिनांक 18 दिसम्बर 2019 तथा दिनांक 13 अगस्त 2020 को पारित आदेश एवं राज्य गंगा समिति की बैठक दिनांक 01 सितम्बर 2020 एवं दिनांक 14 दिसम्बर 2020 में दिये गये निर्देशों की अनुपालन आख्या उपलब्ध कराये जाने हेतु निर्देशित किया गया है। शासन के उपरोक्त वर्णित पत्र के बिन्दु संख्या 8 के सम्बन्ध में आख्या निम्नवत है:-

बिन्दु संख्या 08, अवैध खनन की रोकथाम एवं विनियमन:- अवगत कराना है कि खान एवं खनिज, विकास एवं विनियमन अधिनियम, 1957 की धारा 23 सी "Power of State Government to make rules for preventing illegal mining, transportation and storage of minerals" (1) में प्राविधान है कि:- The State Government may, by notification in the Official Gazette, make rules for preventing illegal mining, transportation and storage of minerals and for the purposes connected therewith. जिसके आधार पर ही उत्तराखण्ड खनिज (अवैध खनन, परिवहन एवं भण्डारण का निवारण) नियमावली 2006 (समय-समय पर यथासंशोधित) प्रख्यापित की गयी; तत्पश्चात् इसे अधिक्रमित करते हुए राज्य में खनिजों के अवैध खनन, परिवहन एवं भण्डारण को निवारित करने की दृष्टि से उत्तराखण्ड शासन, औद्योगिक विकास (खनन) अनुभाग-1 की अधिसूचना संख्या 906/VII-1/2020/158 ख-04 टीसी, दिनांक 15 जुलाई 2020 के द्वारा उत्तराखण्ड खनिज (अवैध खनन, परिवहन, एवं भण्डारण का निवारण) नियमावली, 2020 प्रख्यापित की गयी है। उक्त नियमावली के नियम 13 (2) में खनिज का अवैध परिवहन किये जाने पर वाहनों के प्रकार के अनुसार निम्नानुसार अर्थदण्ड अधिरोपित किया जाना प्राक्धानित है:-

क्र. सं.	वाहन का प्रकार	अधिरोपित किये जाने वाले अर्थदण्ड (₹ में)	अधिरोपित की जाने वाली रायल्टी का गुणांक
1.	04 पहिया यूटीलिटी एवं छोटे वाहन	5,000	वाहन में लदा हुआ अवैध खनिज की मात्रा का बाजार मूल्य
2.	06 पहिया यूटीलिटी	7,500	वाहन में लदा हुआ अवैध खनिज की मात्रा का बाजार मूल्य
3.	02 पहिया ट्रैक्टर ट्राली	10,000	वाहन में लदा हुआ अवैध खनिज की मात्रा का बाजार मूल्य
4.	04 पहिया ट्रैक्टर ट्राली	15,000	वाहन में लदा हुआ अवैध खनिज की मात्रा का बाजार मूल्य
5.	06 पहिया ट्रक	30,000	वाहन में लदा हुआ अवैध खनिज की मात्रा का बाजार मूल्य

Handwritten signature and scribbles

Handwritten signature



6.	06 पहिया से अधिक ट्रक डम्पर हाईवा आदि हेतु	50,000	मूल्य वाहन में लदा हुआ अवैध खनिज की मात्रा का बाजार मूल्य
7.	जे0सी0बी0	2,00,000	बिना अनुमति प्रयोग की दशा में
8.	पौकलैण्ड	4,00,000	बिना अनुमति प्रयोग की दशा में

उक्त नियमावली के नियम-13 (5) (ख) में प्रावधानित है कि अवैध भण्डारणकर्ता/अवैध खननकर्ता से अधिनियम की धारा 21 की उपधारा-2 एवं उपधारा-5 के अनुसार अर्धदण्ड धनराशि ₹ 2,00,000/- (दो लाख मात्र) के अतिरिक्त अवैध उत्खनिज खनिज/ परिवहन किये जा रहे अवैध खनिज/भण्डारित अवैध खनिज की मात्रा पर रायल्टी का पांच गुना धनराशि आंगणित कर वसूल की जायेगी।

जिला स्तर पर राजस्व विभाग, खनन विभाग, वन विभाग एवं पुलिस विभाग द्वारा संयुक्त रूप से समय-समय पर अवैध खनन की रोकथाम हेतु कार्यवाही की जाती है तथा अनियमितता पाये जाने पर सम्बन्धित के विरुद्ध नियमानुसार अर्धदण्ड अधिरोपित किया जाता है। राज्य सरकार अवैध खनन, अवैध भण्डारण एवं अवैध परिवहन की रोकथाम हेतु प्रतिबद्ध है। यहाँ यह भी उल्लेखनीय है कि जनपद हरिद्वार में रायवाला से भोगपुर क्षेत्रान्तर्गत स्वीकृत खनन पट्टे राष्ट्रीय स्वच्छ गंगा मिशन के पत्र दिनांक 9 अक्टूबर 2018 के अनुसार प्रतिबन्धित किये गये हैं।

वित्तीय वर्ष 2020-21 (माह नवम्बर 2020 तक) में गढ़वाल क्षेत्रान्तर्गत अवैध खनन/अवैध परिवहन/अवैध भण्डारण से सम्बन्धित प्रकरणों व उसके सापेक्ष की गयी वसूली का विवरण निम्नवत है-

क्र0सं0	जनपद	वित्तीय वर्ष (माह नवम्बर 2020) तक प्रकरणों की कुल संख्या	वित्तीय वर्ष (माह नवम्बर 2020) जुर्माने के रूप में वसूली की गयी धनराशि (रु0 करोड़ में)
1.	हरिद्वार	733	6.42
2.	टिहरी गढ़वाल	40	1.01
3.	उत्तरकाशी	11	0.13
4.	देहरादून	398	1.00
5.	चमोली	34	0.19
6.	रूद्रप्रयाग	18	0.04
7.	पौड़ी गढ़वाल	181	0.91
कुल योग:-		1415	9.7

अतः उक्तानुसार आख्या आवश्यक कार्यवाही हेतु सादर प्रेषित है।



भवदीय
(डा० मेहरबान सिंह बिष्ट)
निदेशक।

(Signature)



अरुण सिंह रावत, भा.व.से.
निदेशक, व.अ.सं.
एवं
कुलपति, व.अ.सं. सप्त विश्वविद्यालय
A.S. Rawat, I.F.S
Director, FRI
and
Vice Chancellor,
FRI Deemed to be University

दूरवाच / Phones : 0135-2755277/ 0135-2224444
कार्यालय/Offi : 0135-2754761/ 0135-2224510
निवास/ Resi. : 91-0135-2756865
फैक्स / Fax : dir_fri@icfre.org
E-mail :

वन अनुसंधान संस्थान
(भारतीय वानिकी अनुसंधान एवं शिक्षा परिषद)
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार की एक स्वायत्त परिषद)
डाकघर न्यूफॉरेस्ट, देहरादून- 248006
FOREST RESEARCH INSTITUTE
(Indian Council of Forestry Research and Education)
(An autonomous body of Ministry of Environment, Forests & Climate Change, Govt. of India)
P.O. New Forest, Dehradun - 248006

No. 1379/4-101/Replenishment Study/FE&CCI-2018/

Dated: 13-12-2019

To

The Managing Director
Uttarakhand Forest Development Corporation (UFDC),
AranyaVikasBhawan
73-Nehru Road, Dehradun

Sub: Submission of IInd report (2019) on "Replenishment Study of River Bed Material for Ganga River and its tributaries".

Ref: Letter No:-M-/4813/ Ganga and its tributaries dated 14/11/2018

Sir,

With reference to the above cited letter regarding the project titled "**Replenishment Study of River Bed Material for Ganga River and its Tributaries**" please find enclosed herewith the IInd report (15 copies).

The cross section wise quantity of annual deposition of RBM based on the study has been calculated which can be safely extracted for mining areas of all the seven rivers excluding 25% area on the both sides of the river bank.

This is for your kind information

Yours faithfully,




(Arun Singh Rawat) 13/12/19



Uttarakhand Forest Development Corporation

Rivers under Haridwar Mining Division EC Grant Status

S.NO	River Name	Area (Ha)	File no.	Proposal no.	As per Replenishment Study 2019-20 Volume (m3/annum)	As per EC 2020 Volume (m3/annum)	Quantity Sanctioned in EC 2020 against Replenishment study in %
1	Ganga Shyampur	219.442	J-11015/368/2012-IA.II(M)	IA/UK/MIN/32103/2013	1317731.51	308331.42	23.40%
2	Ganga Chidyapur	325.74	J-11015/369/2012-IA.II(M)	IA/UK/MIN/32102/2013	803761.09	167829.15	20.88%
3	Ganga Bishanpur	237.918	J-11015/371/2012-IA.II(M)	IA/UK/MIN/32097/2013	2120017.60	167829.15	7.92%
4	Ganga Bhogpur	190.57	J-11015/372/2012-IA.II(M)	IA/UK/MIN/42006/2012	1943516.49	238977.20	12.30%
Total					6185026.69	882966.92	14.28%



Am

Table 17: Estimation of total RBM deposition during Rainy Season (2018 and 2019) and safely extractable RBM quantity

River	Segment of mining area	Distance from upstream (m)	Safely Extractable RBM quantity, m ³		
			2018	2019	Total
Kotawali	Segment I	800	51212.31	15183.2	66395.51
	Segment II	500	14446.79	13493.6	27940.39
	Segment III	500	0	5602.55	5602.55
	Sub Total (I)			65659.1	34279.4
Rawasan I	Segment I	350	71971.22	193.15	72164.37
	Segment II	1050	98175.88	9901.7	108077.58
	Segment III	350	51270.49	21.75	51292.24
	Segment IV	700	64112.32	3459.85	67572.17
	Segment V	350	50257.57	1591.3	51848.87
	Segment VI	650	167687.7	108.25	167795.95
	Segment VII	700	195945.6	553.25	196498.85
Sub Total (II)			699421	15829.3	715250.25
Rawasan 2	Segment I	650	53774.96	15343.4	69118.36
	Segment II	850	49139.88	91411.2	140551.08
	Segment III	1050	123917.5	80587.9	204505.35
	Segment IV	800	117741.4	107639	225380.5
Sub Total (III)			344574	294981.6	639555.29
Bishanpur	Segment I	1450	732170.7	47609.5	779780.2
	Segment II	700	163997.2	31345.4	195342.6
	Segment III	1050	138196.2	55599.75	193796
	Segment IV	600	402462.9	15302.45	417765.4
	Segment V	700	285040	9497.75	294537.8
	Segment VI	800	105217.8	7462.95	112680.8
	Segment VII	1100	118999.5	7115.95	126115.5
Sub Total (IV)			1946083.85	173933.75	2120017.60
Shyampur	Segment I	250	84111.59	16533.45	100645.04
	Segment II	1200	477123.5	69605	546728.5
	Segment III	350	203911.7	48082.5	251994.2
	Segment IV	500	289642.9	26995.5	316638.4



Am

Chidiyapur	Segment V	500	95797.47	5927.9	101725.37
	Subtotal(V)		1150587.16	167144.35	1317731.51
	Segment I	1150	30941	264982.65	295923.65
	Segment II	450	122369.6	5794.3	128163.9
	Segment III	450	42804.2	7434.9	50239.1
	Segment IV	1300	275174.9	54259.54	329434.44
Subtotal(VI)		471289.7	332471.39	803761.09	
Bhogpur	Segment I	850	555805.8	210271.45	766077.25
	Segment II	450	351803.2	80746.3	432549.5
	Segment III	800	367328.6	165861.8	533190.4
	Segment IV	600	18778.11	52924.15	71702.26
	Segment V	450	75889.68	64107.4	139997.08
	Subtotal(VII)		1369605.39	573911.1	1943516.49
Total (I+II+III+IV+V+VI+VII)		6047220.2	1592550.89	7639770.68	

Chm



Annexure - II



Environment Specialist <environment.spmguk@gmail.com>

Fwd: Water Management Plans of Bahadarabad and Bhagwanpur blocks of Haridwar District, Uttarakhand in OCS categories as per the directives of Hon'ble NGT

sanjeev kumar srivastava <sksrivastavaid@gmail.com>
To: Environment Specialist <environment.spmguk@gmail.com>

Fri, Dec 11, 2020 at 1:00 PM

----- Forwarded message -----

From: Office of Chief Engineer & HOD Irrigation Uttarakhand <hodcamp.id@gmail.com>
Date: Fri, 11 Dec 2020 at 12:49 PM
Subject: Fwd: Water Management Plans of Bahadarabad and Bhagwanpur blocks of Haridwar District, Uttarakhand in OCS categories as per the directives of Hon'ble NGT
To: sanjeev kumar srivastava <sksrivastavaid@gmail.com>

----- Forwarded message -----

From: Office of Chief Engineer & HOD Irrigation Uttarakhand <hodcamp.id@gmail.com>
Date: Thu, Dec 3, 2020 at 12:11 PM
Subject: Fwd: Water Management Plans of Bahadarabad and Bhagwanpur blocks of Haridwar District, Uttarakhand in OCS categories as per the directives of Hon'ble NGT
To: Senior Staff Officer Planning <hod.plan@gmail.com>, <ssobudgetid@gmail.com>

----- Forwarded message -----

From: Rdur-cgwb <rdur-cgwb@nic.in>
Date: Thu, Dec 3, 2020 at 12:09 PM
Subject: Water Management Plans of Bahadarabad and Bhagwanpur blocks of Haridwar District, Uttarakhand in OCS categories as per the directives of Hon'ble NGT
To: <hodcamp.id@gmail.com>

Sir,

Kindly recall telephonic discussions held today on the above-cited subject, please find enclosed herewith Water Management Plans of OCS categories of Bahadarabad and Bhagwanpur blocks of Haridwar District, Uttarakhand prepared based on the outcome of the NAQUIM studies, submitted for kind perusal. It is requested to kindly go through these water management plans and offer your comments so as to prepare for Kashipur, Khatima and Haldwani blocks at the earliest.

Thanks & Regards
TS to Regional Director
CGWB, UR, Dehradun



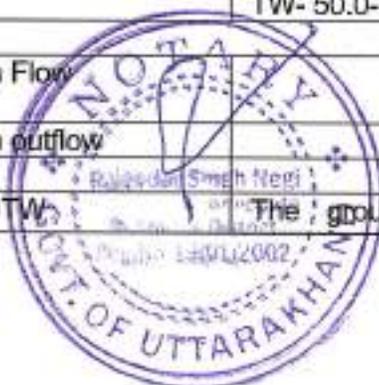
2 attachments

- Water Management Plans template-BHAGWANPUR BLOCK.docx
23K
- Water Management Plans template-BAHADRABAD BLOCK.docx
23K

Am

**WATER MANAGEMENT PLAN OF BHAGWANPUR, DISTRICT HARIDWAR,
UTTARAKHAND**

Details of Assessment Unit			
	State	Uttarakhand	
	District	Haridwar	
	Block/Mandal/Taluka/Firka	Bhagwanpur	
	Category as per latest GW assessment	Semi-Critical	Safe/Semi-Critical/ Critical/ OE
Hydrogeological Details			
	Average Annual Rainfall	1114.60	mm
	Aquifer	Multi-Tier aquifer system: Aquifer-I: Depth 5-25 m; sandy clay Aquifer-II: Depth 15-45 m; fine to coarse-grained sand and gravels Aquifer-III: Depth 40-120 m; Medium to Coarse Sand, gravels, pebbles and Boulders	
	Discharge of Wells	16 to 37	lps
	Water Quality	Fresh	Fresh/Saline
	Any other Quality Issue	*Phreatic Aquifer: Based upon the IS 10500:2012 guidelines for drinking water, the groundwater of the Bhagwanpur block is potable and fit for drinking except at few places where presence of heavy metals like Iron and Chromium are found above permissible limits. Higher Chromium values were reported at Imlikhera and Jhabreda. Iron is also reported above the permissible limits at 4 locations viz., Chudiala, Bandarjud, Imlikhera and Jhabreda, which could possibly also result from corrosion of iron pipes (Handpump Assembly).	
Annual Water Availability (GWRE, as on 31.03.2017)			
Fresh water Availability	Ground Water	124.80	Quantum in MCM
	Surface water including major water bodies		Quantum in MCM
Grey water Availability	Domestic		Quantum in MCM
	Industrial		Quantum in MCM
Annual Water Consumption (GWRE, as on 31.03.2017)			
	Agriculture	90.96	Quantum in MCM
	Domestic	3.69	Quantum in MCM
	Industrial		Quantum in MCM
	Decadal Water consumption trends	Rising	MCM/year (Rise/falling/nochange)
Common GW Abstraction Structure	Types	Tubewell, Hand pumps and Dugwell	Dug well/Bore well/ TW/DCB etc.
	Average Depth (M bgl)	DW- 10.0- 20.0; HP- 40.0-60.0 TW- 50.0- 80.0	
Monitoring			
Surface Water Monitoring	Average in Flow		Cusec
	Average in outflow		Cusec
	Quality		Potable/Non potable
Ground Water	Average DTW	The groundwater in Siwaliks mostly	



Signature

Monitoring		occurs in the form of seepage/springs, whereas, groundwater levels are deep in the Bhabar area, which becomes shallower in the Tarai region of the block. To study the seasonal variation in groundwater levels, 12 NHS/monitoring wells of CGWB including tubewells, handpumps and dug wells were monitored during the year 2019. The depth to water level varies from 3.38 to 22.40 m bgl during pre-monsoon (May) while it varies from 3.02 to 22.72 m bgl during post-monsoon (November). The hydrogeological scenario reveals that the ground water flows in southern direction. The seasonal fluctuation ranges between -1.99 to 3.88 m. The deeper water levels were recorded in the major central part of the block in and around Bhagwanpur town up to 22.72 m bgl.
	Average Decadal Water level trends {Falling trend (m/year)}	During pre-monsoon the decline trend ranges between 0.02 to 1.2 m/year and during post-monsoon the decline trend ranges between 0.17 to 0.55 m/year

Water Management options and Mitigation

Recycle and Reuse	Reuse of Domestic Waste Water (Flushing, Horticulture, Agriculture, Industry, Construction etc)	MCM
	Reuse of Industrial Water	MCM
	Adaptive Management strategies	<ul style="list-style-type: none"> • The cropping pattern of rice, wheat and sugarcane needs to regulate. • Farmers should be encouraged and proper plan should be formulated for adoption of low water intensive crops and horticulture practices. • To circumvent the poor quality of groundwater it is recommended to tap the deeper zones for drinking purposes for which a suitable well design is proposed for soft rock and boundary formations. It is quite safe to tap second and third aquifer i.e. between 60-100m in soft rock below clay layer occurring at 40-50m and in bouldary formation b/w 50-80m below clay layer occurring at 35-40 meter for further groundwater development. The unconfined aquifer ranges upto 40 m bgl should be left for shallow tube wells for the irrigation use. • It is recommended to follow ridge and furrow method for irrigation instead of flooding method to minimize the wastage of groundwater. • Farmers should adopt efficient water conveyance and field application devices through various govt



Am

		<p>schemes viz, underground piping system, Drip & Sprinklers, pivots, rain-guns and other application devices etc.</p> <ul style="list-style-type: none"> The community involvement is very important for making big impact so, it is proposed to adopt the participatory approach for renovation and desilting of the community ponds in order to increase the water storage capacity and natural groundwater recharge. The run-off generated over ponds catchment area from the annual rainfall is to be utilized for recharging naturally through pond. In Tarai region i.e. the downstream of Solani River more than 60 village community ponds are identified for storage and natural recharge of groundwater. Village panchayats should focus on constitution of Water User Associations (WUA) and community ownership & participation at all levels for judicious management of water resources.
Water Conservation and Recharge	Type of artificial recharge RWH structure feasible	<ul style="list-style-type: none"> Proper management plan is required to minimize the over exploitation of groundwater resources in Bhagwanpur block. Rainwater harvesting and artificial recharge are to be practiced on a larger scale. The Bhabar formation exposed throughout the north part of the block and exhibits deeper water levels and higher water level fluctuations giving thereby the scope for artificial recharge through construction of appropriate recharge structure like check dams, brush wood check dams, gully plugs and loose boulders gabion structures These structures should be erected across the streams and rivers flowing through the Bhabar zone along the foothills of Siwalik consists of boulders, gravels, sand and clay, which exhibit high porosity and permeability enabling it to form a good recharge zone through direct infiltration of surface runoff. Around the industrial clusters like Bhagwanpur and Puhana town and its nearby area, the industrialists should be strictly advised to reduce their water consumption through maximum recycle and reuse



dm

		<p>practices of waste/treated water so that it may not contaminate the groundwater. Further, it should also be made mandatory to adopt the groundwater conservation practices through various interventions. Also, it is recommended to avoid doing artificial recharge activities in Industrial and commercial zones as the surface runoff may have chance of contaminating the groundwater and in such cases, industries should adopt rooftop rainwater harvesting i.e. store the rainwater and reuse it to reduce their stress on groundwater demand. Enhancing forestation in Bhabar Zone will not only reduce soil erosion but also increase natural recharge of surface runoff.</p>
--	--	---

Am



**WATER MANAGEMENT PLAN BAHADARABAD, DISTRICT HARIDWAR,
UTTARAKHAND**

Details of Assessment Unit			
	State	Uttarakhand	
	District	Haridwar	
	Block/Mandal/Taluka/Firka	Bahadradabad	
	Category as per latest GW assessment	Semi-Critical	Safe/Semi-Critical/ Critical/ OE
Hydrogeological Details			
	Average Annual Rainfall	1120.0	mm
	Aquifer	Aquifer-I: Depth 4-9 m; Fine to medium sand with little silt Aquifer-II: Depth 18-30 m; Fine to medium sand Aquifer-III: Depth 45-66 m; Medium to coarse-grained sand and gravels Aquifer-IV: Depth 72-105 m; Medium to Coarse Sand, gravels, pebbles and Boulders	
	Discharge of Wells	8 to 40	lps
	Water Quality	Fresh	Fresh/Saline
	Any other Quality Issue	Nitrate concentration was observed above 45 mg/l (IS 2012) at few locations (Kota Muradnagar, Dhanpur, Shahpur Shitlakhera, Sarai). The presence of heavy metals like Manganese and Chromium is found above permissible limits at Shyampur and Panjaheri respectively. Iron is also reported above the permissible limits in 45% of samples i.e at 5 locations viz., Kota Muradnagar, Dhanpur, Bhogpur, Dalupuri and Panjaheri which could also possibly result from corrosion of iron pipes (Handpump Assembly).	
Annual Water Availability (GWRE, as on 31.03.2017)			
Fresh water Availability	Ground Water	213.03	Quantum in MCM
	Surface water including major water bodies		Quantum in MCM
Grey water Availability	Domestic		Quantum in MCM
	Industrial		Quantum in MCM
Annual Water Consumption (GWRE, as on 31.03.2017)			
	Agriculture	97.69	Quantum in MCM
	Domestic	83.73	Quantum in MCM
	Industrial		Quantum in MCM
	Decadal Water consumption trends	Rising	MCM/year (Rise/falling/nochange)
Common GW Abstraction Structure	Types	Tubewell, Dugwell and Hand pumps	Dug well/Bore well/ TW/DCB etc.
	Average Depth (M bgl)	DW- 10.0- 20.0; HP- 40.0-60.0 TW- 50.0- 80.0	
Monitoring Surface Water Monitoring	Average in Flow		Cusec
	Average in outflow		Cusec
	Quality		Potable/Non potable



dm

Ground Water Monitoring	Average DTW	The Bhabar formation in the northern and north-eastern parts of the block comprising unconsolidated loose sediments viz boulders, pebbles, gravels, exhibits deeper water levels ranging from 27.25 to 67.70 m bgl. Whereas, in the southern parts of the block the water levels are shallower ranging from 3.19 to 9.15 m bgl in lower piedmont plains or Tarai formation comprising coarse-grained sand and clays with gravel.
	Average Decadal Water level trends {Falling trend (m/year)}	During pre-monsoon the decline trend ranges between 0.008 to 1.204 m/year and during post-monsoon the decline trend ranges between 0.101 to 1.06 m/year.

Water Management options and Mitigation

Recycle and Reuse	Reuse of Domestic Waste Water (Flushing, Horticulture, Agriculture, Industry, Construction etc)		MCM
	Reuse of Industrial Water		MCM
	Adaptive Management strategies	<ul style="list-style-type: none"> • Overall development of available water resources should be done by adopting holistic water management approach since the Stage of groundwater development in the block has already reached 85%. • To circumvent the poor quality of groundwater it is recommended to tap the deeper zones for drinking purposes for which a suitable well design is proposed for soft rock and boundary formations. It is quite safe to tap second and third aquifer i.e. between 60-100m in soft rock below clay layer occurring at 40-50m and in bouldary formation b/w 50-80m below clay layer occurring at 35-40 meter for further groundwater development. The unconfined aquifer ranges upto 40 m bgl should be left for shallow tube wells for the irrigation use. • The cropping pattern of rice, wheat and sugarcane needs to regulate. • Farmers should be encouraged and proper plan should be formulated for adoption of low water intensive crops and horticulture practices. • Presently, in the study area, mostly the irrigation is done through traditional flooding method only. Hence, it is recommended to follow ridge and furrow method instead of flooding method to minimize the wastage of groundwater. • Farmers should adopt efficient water conveyance and field application 	



Chir

		<p>devices through various govt schemes viz, underground piping system, Drip & Sprinklers, pivots, rain-guns and other application devices etc.</p> <ul style="list-style-type: none"> • Village panchayats should focus on constitution of Water User Associations and community ownership & participation at all levels for judicious management of water resources.
Water Conservation and Recharge	Type of artificial recharge RWH structure feasible	<ul style="list-style-type: none"> • Around the industrial clusters like Roshanabad, Bahadrabad and townships areas, the industries/infrastructure/hotels are advised to reduce their water consumption through maximum recycle and reuse practices of waste/treated water so that stress on groundwater can be reduced and chances of contamination of the groundwater can be minimized. • Further, it should also be made mandatory to adopt the groundwater conservation practices i.e. rooftop rainwater harvesting and artificial recharge through injection wells in Industrial and commercial zones in order to sustain the declining water levels. • The Bhabar formation exposed throughout the north to north-eastern part of the block viz Bahadrabad, Roshanabad and Laldhang areas having deeper water levels and exhibiting high water level fluctuations giving thereby the scope for implementing artificial recharge measures through construction of appropriate interventions like gabions, recharge shafts, injection wells, check dams and gully plugs etc as the formation is very congenial for such measures. • The community involvement is very important for making big impact so, it is proposed to adopt the participatory approach for renovation and desilting of the community ponds in order to increase the water storage capacity and natural groundwater recharge. The run-off generated over ponds catchment area from the annual rainfall is to be utilized for recharging naturally through pond.



Handwritten signature

उत्तराखण्ड प्रतिकरात्मक वनरोपण निधि प्रबन्धन और योजना प्राधिकरण (उत्तराखण्ड कैम्पा)

(प्रतिकरात्मक वनरोपण निधि अधिनियम, 2018 (2018 का 30) की धारा 10(1) के अन्तर्गत भारत सरकार द्वारा अधिपूजित)
वन भवन, 85 राजपुर रोड, देहरादून, दूरभाष/फैक्स : 0135-2744077

Email: ceocampa-forest-uk@nic.in, website : www.ukcampa.org.in

पत्रांक- 178 /2020-21

दिनांक 25 जून, 2020

सेवा में,

कार्यक्रम निदेशक,
राज्य परियोजना प्रबंधन ग्रुप,
नमामि गंगे, उत्तराखण्ड।

विषय :- राष्ट्रीय गंगा परिषद् की प्रथम बैठक में हुए विचार विमर्श एवं दिये गये निर्देशों पर अनुपालन आख्या प्रेषित किये जाने के संबंध में।

संदर्भ:- अपर प्रमुख वन संरक्षक /परियोजना निदेशक, नमामि गंगे परियोजना, उत्तराखण्ड का पत्रांक 400/28-1 दिनांक 12 जून, 2020।

महोदय,

उपरोक्त विषय एवं संदर्भित पत्र के माध्यम से राष्ट्रीय गंगा परिषद् की दिनांक 14 दिसम्बर, 2019 को आयोजित प्रथम बैठक के कार्यवृत्त में उगरे बिन्दुओं के संबंध में इस कार्यालय की अनुपालन आख्या की अपेक्षा की गई है। उपरोक्त के संबंध में अवगत कराना है कि:-

उत्तराखण्ड कैम्पा द्वारा विगत तीन वर्षों में निम्नानुसार वृक्षारोपण कार्य संपन्न कराए गए हैं। ये समस्त कार्य गंगा एवं इसकी सहायक नदियों के कैचमेंट क्षेत्रों में अवस्थित हैं। उक्त कार्यों हेतु उत्तराखण्ड कैम्पा से व्यय की गई धनराशि का विवरण भी निम्न तालिका में अंकित किया गया है।

S. No.	Particulars	Year 2017-18		Year 2018-19		Year 2019-20	
		Physical Achievement	Amount (in Lakh RS.)	Physical Achievement	Amount (in Lakh RS.)	Physical Achievement	Amount (in Lakh RS.)
1	2	3	4	5	6	7	8
AFFORESTATION WORKS							
i	Compensatory Afforestation - in ha	3474.21	979.12	2714.79	940.77	3222.45	894.88
ii	Plantations under NPV - in ha	422.20	186.11	191.00	149.06	822.80	335.99
iii	Assisted Natural Regeneration (ANR) in ha			165.00	21.10	503.66	156.75
	Sub-Total	3896.41	1165.23	3070.79	1110.93	4548.91	1387.62

वृक्षारोपण के अतिरिक्त उत्तराखण्ड कैम्पा के अंतर्गत संचालित योजनाओं में गंगा एवं इसकी सहायक नदियों के कैचमेंट क्षेत्र में मृदा एवं जल संरक्षण संबंधी गतिविधियां तथा नदियों के पुनर्जीवन हेतु अल्मोड़ा की कोसी नदी के कैचमेंट क्षेत्र में उपचार कार्य कराए गए हैं जिनमें विगत 03 वर्षों में निम्नानुसार गतिविधियां संपन्न की गई हैं।

S. No.	Particulars	Year 2017-18		Year 2018-19		Year 2019-20	
		Physical Achievement	Amount (in Lakh RS.)	Physical Achievement	Amount (in Lakh RS.)	Physical Achievement	Amount (in Lakh RS.)
1	2	3	4	5	6	7	8
Creation of Water Bodies for Ground Water Recharge							
i	Water body (2.58 lakh litre capacity) in Nos.	20	50.60	56	65.00	86	107.00
ii	Water body (1.00 lakh litre capacity) in Nos.	14	7.00	59	34.00	229	113.72



Am

iii	Water body (0.50 lakh litre capacity)-in Nos.	150	44.40	515	173.00	349	107.13
iv	Water body (0.20 lakh litre capacity)-in Nos.	703	148.00	1059	257.13	436	100.13
	Sub-Total	887.00	250.00	1689.00	529.13	1100.00	428.53
2	Contour Trenches (30cmX45cmX3m) @ 200/ha -in ha.	268400	172.20	359144	188.81	365600	186.66
3	Recharge ponds (chal-khal) -in Nos.	24	4.80	1326	206.05	1514	129.94
4	Check Dams (Stone, RR, Cratwire, vegetative & other types)-in Nos.	3839	225.75	3323	267.27	1047	100.08
5	Percolation pits @15000 nos. / ha					206	31.64
6	Rejuvenation of Water Sources -in Nos.	3	15.00			353	199.22
	Sub-Total		367.75		662.13		647.54
7	Rejuvenation of Kosi River in Almora District						
I.	Tree plantation (Nos.)			182000		45000	
II.	Contour Trenches - in ha			233400		70457	
III.	Recharge ponds (chal-khal)/ checkdams -in Nos.			2638	370.00	591	200.00
IV.	Infiltration holes -in ha			107.22			
	Sub-Total				370.00		200.00
	Total		617.75		1561.26		1276.07

उपरोक्त गतिविधियों से वर्ष 2017-18 में 2.79 करोड़ लीटर, 2018-19 में 6.80 करोड़ लीटर तथा वर्ष 2019-20 में 7.05 करोड़ लीटर वर्षा जल संग्रहण की क्षमता विकसित हुई है।

तदनुसार संदर्भित पत्र के क्रम में सूचनार्थ प्रेषित।

भवदीय,

25/6/20

(डॉ० समीर सिन्हा)

अपर प्रमुख वन संरक्षक/
मुख्य कार्यकारी अधिकारी,

उत्तराखण्ड कैम्पा।

पत्रांक:- 17B /2020-21 तददिनांकित

प्रतिलिपि- निम्नलिखित को उपरोक्तानुसार अनुपालन सुनिश्चित करने हेतु प्रेषित।

1. अपर प्रमुख वन संरक्षक/परियोजना निदेशक, नगामि गंगे परियोजना, उत्तराखण्ड देहरादून को उनके उपरोक्त संदर्भित पत्र के क्रम में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

भवदीय

25/6/20

(डॉ० समीर सिन्हा)

अपर प्रमुख वन संरक्षक/
मुख्य कार्यकारी अधिकारी,

उत्तराखण्ड कैम्पा



Am

उत्तराखण्ड प्रतिकरात्मक वनरोपण निधि प्रबन्धन और योजना प्राधिकरण (उत्तराखण्ड कैम्पा)

(प्रतिकरात्मक वनरोपण निधि अधिनियम, 2018 (2018 का 38) की धारा 10(1) के अन्तर्गत भारत सरकार द्वारा अधिष्ठीत)
वन भवन, 85 राजपुर रोड, देहरादून, दूरभाष/फैक्स : 0135-2744077
Email: ceocampa-forest-uk@nic.in, website : www.ukcampa.org.in

पत्रांक- 812 /2020-21

दिनांक 24 दिसम्बर, 2020

सेवा में,

परियोजना प्रबंधक,
राज्य परियोजना प्रबंधन इकाई,
नगामि गंगे, उत्तराखण्ड,
देहरादून।

विषय :- मा0 हरित अधिकरण द्वारा दिनांक 18.12.2020 तथा 13.08.2020 को पारित आदेशों एवं राज्य गंगा समिति की बैठक दिनांक 01.09.2020 तथा 14.12.2020 में दिये गये निर्देशों की अनुपालन आख्या के संबंध में।

संदर्भ:- शासन की पत्र संख्या 783/पी0एस0-सी0एस0/2020 दिनांक 15 दिसम्बर, 2020।

महोदय,

उपरोक्त विषय एवं शासन के संदर्भित पत्र के क्रम में मा0 राष्ट्रीय हरित अधिकरण द्वारा दिनांक 13.08.2020 को पारित आदेशों एवं राज्य गंगा समिति की बैठक दिनांक 01.09.2020 तथा 14.12.2020 में दिये गये निर्देशों के क्रम में उत्तराखण्ड कैम्पा से संबंधित बिन्दुओं पर अनुपालन आख्या निम्नानुसार है:-

बिन्दु संख्या 09:- संवेदनशील अति संवेदनशील एवं अतिशोषित क्षेत्रों के भू-जल संरक्षण के संबंध में अवगत कराना है कि उत्तराखण्ड कैम्पा की वार्षिक कार्ययोजनाओं में वृहद् स्तर पर मृदा एवं जल संरक्षण कार्यों के अंतर्गत कंटूर ट्रेन्सों का खुदान, जल कुण्ड निर्माण, जल स्रोतों का पुनरोद्धार, चेक डैम व चाल-खाल निर्माण आदि कार्य संपन्न किये जाते हैं। वर्ष 2020-21 की स्वीकृत वार्षिक कार्ययोजना के अंतर्गत मृदा एवं जल संरक्षण के निम्न कार्य प्राविधानित हैं जिनका क्रियान्वयन वर्तमान में प्रगति पर है:-

कार्य का नाम	भौतिक लक्ष्य	वित्तीय लक्ष्य	भौतिक प्रगति (दिनांक 23 दिसम्बर, 2020 की तिथि को)	वित्तीय प्रगति (लाख ₹0)
कंटूर ट्रेच निर्माण	1500 ha	150.00	1350 ha	134.76
जल कुण्ड निर्माण	942 Nos.	310.00	858 Nos.	271.30
जल स्रोतों का पुनरोद्धार	770 Nos.	154.00	510 Nos.	134.62
चेक डैम	3035 Nos.	310.70	1077 Nos.	163.70
चाल-खाल			1976 Nos.	123.99
योग		924.70		828.37

बिन्दु संख्या 10:- जल निकासों को पुनर्जीवित करने के उद्देश्य से वन विभाग में जल संरक्षण क्षेत्र में कार्य करने वाली अनेक सरकारी एवं गैर सरकारी संस्थाओं को जोड़ते हुए Sprinshed Management Consortium (SMC) का गठन किया गया है। उत्तराखण्ड कैम्पा की वर्ष 2019-20 की वार्षिक कार्ययोजना के अंतर्गत SMC द्वारा चिन्हित 57 जल स्रोतों को पुनर्जीवित करने के उद्देश्य से प्रत्येक जल स्रोत के कैचमेंट सुधार हेतु तैयार की गई Detailed Technical Report के आधार पर विभिन्न वन प्रभागों



Chm

को वित्तपोषण किया गया। SMC द्वारा 33 अन्य जल स्रोतों को चिन्हित कर DMR बनाए जाने की कार्यवाही गतिमान है। उक्त का विवरण प्राप्त होने पर कैम्पा की आगामी वार्षिक कार्ययोजना के अंतर्गत वित्तपोषण की कार्यवाही की जाएगी।

बिन्दु संख्या 16:-

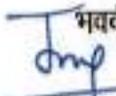
वृक्षारोपण कार्य - उत्तराखण्ड कैम्पा के वित्तपोषण से गंगा के वृहद् कैचमेंट क्षेत्र में वृक्षारोपण की कार्यवाही की जा रही है। वर्ष 2020-21 की कार्ययोजना के अंतर्गत कैम्पा की विभिन्न गतिविधियों के अंतर्गत वर्तमान तक कुल 5020.51 हे० वृक्षारोपण का कार्य पूर्ण किया गया है। उक्त के अतिरिक्त कोसी नदी पुनर्जीवन योजना के अंतर्गत अल्मोड़ा वन प्रभाग के अंतर्गत आने वाले कोसी नदी कैचमेंट क्षेत्र में वर्ष 2018-19 में 180000 तथा वर्ष 2019-20 में 45000 पौधों का रोपण किया गया है। उक्त के अतिरिक्त विगत वर्षों में उत्तराखण्ड की विभिन्न मृतप्राय नदियों यथा न्यार, खोह, शिप्रा व गरुड़गंगा के कैचमेंट क्षेत्र में वृक्षारोपण व मृदा एवं जल संरक्षण गतिविधियों के माध्यम से उपचार कार्य किया जा रहा है।

जैव विविधता पार्कों की स्थापना - उत्तराखण्ड कैम्पा के अंतर्गत वर्ष 2020-21 हेतु कुल ₹0 262.49 करोड़ की अनुपूरक (Supplementary) कार्ययोजना तैयार कर भारत सरकार की स्वीकृति हेतु राष्ट्रीय कैम्पा प्राधिकरण को प्रेषित की गई है जिसके तहत प्रदेश के विभिन्न स्थानों पर जैव विविधता पार्क / नेचर वनों की स्थापना हेतु ₹0 8.62 करोड़ की धनराशि प्राविधानित की गई है। भराड़ीसैण, खिर्सू, लच्छीवाला, जयहरीखाल, सिमतोला, हल्द्वानी, बुरांसखण्डा व रिखोली में नेचर वन/ईको पार्क का निर्माण प्रस्तावित किया गया है।

उक्त के अतिरिक्त मा० राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या 673/2018 के संबंध में मुख्य सचिव, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 25 सितम्बर, 2020 को आयोजित बैठक में प्राप्त निदेशों के क्रम में उत्तराखण्ड में बहने वाली 6 प्रदूषित नदियों यथा भेला, डेला, सुसवा, पीलाखर, नंधौर व कल्याणी के कैचमेंट में उपचार कार्य हेतु डीपीआर तैयार किये जाने के उद्देश्य से उत्तराखण्ड कैम्पा द्वारा निदेशक Indian Institute of Soil and Water Conservation (IISWC), कौलागढ़, देहरादून को पत्र लिखा गया है। उक्त के क्रम में उनकी ई०मेल दिनांक 19 अक्टूबर, 2020 में वांछित विवरण अनुसार प्रश्नगत नदियों के Action Plan की प्रतियां संस्थान को उपलब्ध करा दी गई हैं। IISWC के स्तर से उक्त के संबंध में प्रस्ताव उपलब्ध कराया जाना अपेक्षित है। उत्तराखण्ड कैम्पा के स्तर से वर्ष 2020-21 की अनुपूरक वार्षिक कार्ययोजना में उक्त नदियों के उपचार कार्य हेतु ₹0 50.00 करोड़ की धनराशि का प्राविधान किया गया है। वर्ष 2020-21 की अनुपूरक वार्षिक कार्ययोजना वर्तमान में राष्ट्रीय कैम्पा प्राधिकरण की कार्यकारी समिति के समक्ष स्वीकृति हेतु विचाराधीन है।

मा० राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या 200/2014 में दिये गये निर्देशानुसार उक्त के अतिरिक्त अन्य नदियों के पुनर्जीवन हेतु यदि FRI, ICFRE व GB Pant Institute के सहयोग से इस संबंध में समयांतर्गत डी०पी०आर० तैयार कर उपलब्ध कराई जाती है तो इस हेतु समुचित धनराशि का प्राविधान उत्तराखण्ड कैम्पा की वर्ष 2021-22 की प्रस्तावित वार्षिक कार्ययोजना में किया जाएगा।



भवदीय,

(जे० एस० सुहाग)
अपर प्रमुख वन संरक्षक/
मुख्य कार्यकारी अधिकारी,
उत्तराखण्ड कैम्पा।

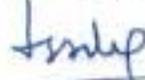


पत्रांक- 812 /2020-21 तददिनांकित

प्रतिलिपि :-

1. प्रमुख सचिव, वन एवं पर्यावरण, उत्तराखण्ड शासन को सूचनार्थ प्रेषित।
2. प्रमुख वन संरक्षक (HoFF), उत्तराखण्ड को सूचनार्थ प्रेषित।
3. प्रमुख वन संरक्षक, वन्यजीव उत्तराखण्ड को सूचनार्थ प्रेषित।
4. पर्यावरण अनुश्रवण प्रकोष्ठ, मुख्य सचिव, उत्तराखण्ड कार्यालय, उत्तराखण्ड शासन को उपरोक्त संदर्भित पत्र के क्रम में सूचनार्थ प्रेषित।

भवदीय,



(जे० ए० सुहाग)

अपर प्रमुख वन संरक्षक /
मुख्य कार्यकारी अधिकारी,
उत्तराखण्ड कैम्पा



